

**Inspection Report  
on Efficacy of Discharge  
Measurement Devices  
installed by M/s Parvatiya  
Power Plant Limited,  
Loharkhet SHP, Bageshwar,  
Uttarakhand**

**Upper Ganga Basin Organisation  
Central Water Commission**

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## 1. Background:

Reference is invited to the order passed by Hon'ble National Green Tribunal, New Delhi Execution Application No. 45/2024 In Original Application No. 498/2015 dated 22.04.2025 (**Annexure-I**) wherein it is mentioned that-

*“We have gone through the affidavits filed by respondent no. 4 and the District Magistrate, Bageshwar. We find that during inspection by the State Authorities requisite assistance was provided by the University of Petroleum and Energy of Studies, (UPES), Dehradun. However, in the facts and circumstances of the case, we consider it essential to seek a report from the Central Water Commission (CWC) with regard to the efficacy of the discharge measurement devices installed to ensure environmental flow in the downstream of river.*

*In view of the above the present execution application is disposed of with direction to Chairman, CWC to nominate an Officer not below the rank of Chief Engineer conversant with the subject to visit the spot and verify the efficacy of E-flow discharge measurement devices and to file his report within one month from the date of receipt of a copy of this order before the Ld. Registrar General of this Tribunal, who may list the matter before the Bench for further orders if so considered necessary in view of the report.”*

A team of technical officers from the Central Water Commission (CWC), constituted vide letter no. T-75075/59/2020-MandA-Lucknow dated 30.05.2025 (**Annexure-II**), conducted a site inspection of the Loharkhet Small Hydroelectric Project (SHP), operated by M/s Parvatiya Power Limited, on 10.06.2025 to inspect and verify the efficacy of the discharge measurement device installed at the site. The team has collected inputs submitted to NGT by the respondent (letter requesting input attached as **Annexure-III**) for their views on the matter.

### **CWC Inspection Team:**

1. Shri Rajiv Kumar, Chief Engineer, Upper Ganga Basin Organization, Lucknow
2. Shri Amrish Pal Singh, Director, Monitoring and Appraisal Directorate, Lucknow
3. Shri Shobhit Chandra Misra, Executive Engineer, Middle Ganga Division- I, Lucknow
4. Shri Shivam Tripathi, Executive Engineer, Himalayan Ganga Division, Haridwar

The visit was also attended by following officers from concerned State Departments:

1. Mr. Mohamad Afjal, Executive Engineer, Uttarakhand Power Corporation Limited, Bageshwar.
2. Mr. Jagat Singh Bisht, Executive Engineer, Irrigation Department, Bageshwar.
3. Mr. Gopal Singh, Executive Engineer, UJVNL, Dharchula.
4. Mr. Anil Rawat, Sub-Divisional Magistrate, Kapkot.

The project authority was represented by following official:

1. Shri Raj Upadhyay, Project Manager, Loharkhet SHP.

## **2. Project details:**

Based on the inputs provided by respondents the details of project are as below:

- Project: Loharkhet SHP (4.8 MW, run-of-river type)
- Location: Saryu River, Kapkot Block, Bageshwar District, Uttarakhand
- Installed Units: 3 × 1.6 MW
- Diversion Type: Trench-type weir
- Max Discharge Capacity: 4.104 cumecs
- Catchment Area: 57 sq. km at diversion site
- Distance of Tail race from Diversion site : 2.5km

## **3. Summary of previous responses submitted by other respondents:**

### **3.1. UKPCB (Annexure-IV):**

- 3.1.1. UKPCB carried out a site inspection on 16.12.2024 where it was found in the said inspection that the discharge measurement instrument had not been established at the intake point. It was apprised by the representative of the M/s Parvatiya Power Limited (project) that during operation of the plant, 15 percent of the load of the plant is reduced and 15 percent water flows into the river as overflow, which is controlled by the gate at the intake point.

### **3.2. Energy Department, Govt of Uttarakhand (Annexure-V):**

- 3.2.1. The Government of Uttarakhand vide their Order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects.

- 3.2.2. In the present case data of four years i.e. 2013 to 2016 is available in the DPR of the aforesaid project. It may be further submitted that the aforesaid project is operational since the year 2008, however the said project was sanctioned in the times of undivided Uttar Pradesh. The original DPR is not available. This data of four years is contained in the revised DPR for capacity enhancement from 4.8 MW to 7.8 MW, which was sanctioned by Energy Department, Government of Uttarakhand vide letter dt. 29.09.2022.
- 3.2.3. It may be respectfully submitted that there is no prescribed methodology for calculating the average lean season flow. Generally, it is calculated on the basis of lean season flow of the last 10 years or on the basis of availability of data which may be more or less than 10 years. Generally, the months from December to March of any year are considered as lean season.
- 3.2.4. Information was sought from the M/s Parvatiya Power Limited by Energy Cell, Government of Uttarakhand vide its letter dt. 07/01/2025 about the detailed mechanism to calculate e-flow and procedure of e-flow release from the project, which was submitted to Energy Cell, Government of Uttarakhand. Input from Project dated 09.01.2025-
- In the past, the project had installed the measurement equipment, but due to flooding it got washed away. Project is in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.
  - As per design data for generating 1 KW, we require a flow of 0.0006 cumecs.
  - During the lean period, average water flow is around 1.473 cumecs. 15% of the lean period water flow is calculated to be 0.221 cumecs.
  - To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 cumecs. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.
- 3.2.5. The discharge data of minimum e-flow is submitted on a monthly basis by M/s Parvatiya Power Limited about the aforesaid project to the Energy Cell, Government of Uttarakhand and in turn this data is submitted to UKPCB.

- 3.2.6. UKPCB sent a letter dated 03.01.25 to UJVNL requesting site inspection, which was done by UJVNL officials on 27.01.2024. Point wise observation in Inspection report of UJVNL:
- a. As per the aforesaid revised DPR of Loharkhet SHP, the average lean season flow (December to March) is 1.38 Cumecs, 15% of average lean flow comes out about 0.21 cumecs.
  - b. On physical inspection of the project in question on 27.01.2025 the discharge of the Saryu River (using area velocity method with help of current meter) upstream of the diversion site was found to be 1.92 cumecs. and the discharge of the river downstream of the diversion site was found 0.45 Cumecs which is released as e-flow from the project as on 27.01.2025.
  - c. GD site is not established at the project site, and no measurement devices are installed. Officials from the project informed that it is done manually on a daily basis.
- 3.2.7. As evident from the above report, the e-flow (0.45 Cumecs) released from the project is more than the minimum e-flow (0.21 Cumecs) from the project in question. Hence, in so far as record of data of lean season flow and methodology of calculation of minimum e-flow based on the said record, the requirement as per the directions of this Hon'ble Tribunal are being met.
- 3.2.8. Directions have been issued from Energy Department to M/s Parvatiya Power Limited vide letter dated 14/02/2025 for installing appropriate instruments for discharge measurement so that continuous verifiable data is effectively collected and reported to Energy Cell, Government of Uttarakhand. This instrument would have to be installed within a period of one month from 14/02/2025.

**3.3. M/s Parvatiya Power Limited (Annexure-VI):**

- 3.3.1. Compliance Affidavit dated 14.4.2025 pursuant to order dated 20.02.2025 by M/s Parvatiya Power Limited:
- a. Hon'ble Tribunal *vide* its order dated 20.02.2025 granted liberty to the M/s Parvatiya Power Limited to install the Water Discharge Measurement Device in 45 days.
  - b. M/s Parvatiya Power Limited herein after consultation with the experts of University of Petroleum and Energy Studies, constructed the Sharp Crested

Rectangular Weir Design to measure the minimum flow of 15-20% of the average lean season flow in the river. The Sharp Crested Rectangular Weir Design (Water Flow Discharge Measurement) measures the flow of water being released from the intake of the project in question.

- c. The Flow Discharge Measurement Devices was duly installed on 30.03.2025 and became operational on 02.04.2025.
- d. The State Authorities qua the said compliance and pursuant to which inspection of project in question was carried out by the State Authorities on 04.04.2025.

#### **3.4. DM, Bageshwar (Annexure-VII):**

- 3.4.1. Investigation visit was done by SDM and other state officers on 04.04.2025.
- 3.4.2. A fully contracted sharp crested rectangular weir installed at site by M/s Parvatiya Power Limited through which flow is measured before being used for power generation and a CCTV camera also installed to monitor gaps in WL in said device.
- 3.4.3. During inspection the depth of water at weir was 0.12m, amount of water to be released has been estimated as 0.23 cumecs. Water was also flowing through leakage in addition to flow over the weir.
- 3.4.4. M/s Parvatiya Power Limited was directed to make CCTV available online and install lights and night vision CCTV also. And ensure daily reports of hourly water release to be made available to SDM, Kapkot and DM, Bageshwar.

#### **4. Site Visit Observations:**

- As per NGT directions, the inspection was done for verifying the efficacy of the discharge measurement device installed to monitor environmental flow (e-flow).
- A fully contracted sharp-crested rectangular weir, reportedly designed by the University of Petroleum and Energy Studies (UPES), was found installed and functional for measuring the discharge. A camera was installed for recording the hourly e-flow data. The project has also installed an ultrasonic sensor and a data logger at the site as an additional arrangement for monitoring purposes.

- At the time of inspection, the water depth at the weir was approximately 0.12 m, corresponding to a calculated discharge of around 0.23 cumecs which is detailed in UPES, Dehradun weir design report and seems to be correct-

$$Q = 1.84(3 - 0.2h_1)(h_1^{1.5})$$
$$= 1.84(3 - 0.2 \times 0.12)(0.12^{1.5}) = 0.23 \text{ cumecs}$$

Additionally, leakage flow was also observed, augmenting the designated e-flow in the downstream.

## 5. Findings:

- The existing camera has been installed at a slightly distant location to avoid the flooding/washing away of the instrument at the time of high discharge.
- The ultrasonic sensor and data logger installed for outflow/e-flow measurement provides an opportunity for automated monitoring and regular external oversight. The data generated from the data logger is intended to be shared with the Sub-Divisional Magistrate (SDM) and UJVNL, who will carry out regular inspections, thus enabling third-party monitoring and ensuring compliance transparency.
- Inflow is currently measured by summing up the Turbine discharge and the water released into the river. This method ensures accurate estimation of inflow. To illustrate it with example a case is explained. Assuming project is being operated at the rated capacity and full design discharge is diverted as 4.104 cumecs. Further, as per weir water level outflow/e-flow is 0.21 cumecs. Then river Inflow at project would be  $4.104 + 0.21 = 4.314$  cumecs.
- The status of calibration of the weir post-installation, as advised by UPES, was confirmed by the project authority.
- The installed discharge measurement device i.e. contracted rectangular sharp crested weir is accurate and functional, fulfilling the requirement of the NGT's compliance direction.
- An SOP prepared by District authorities has been shared with this office vide letter dated 10.06.2025 attached under Annexure- VIII.

## 6. Recommendations:

- 6.1. **Strengthen Data Sharing & Oversight:** Continue daily submission of data on water release. Ensure online access and backup of logged data for audit purposes. Sensor should be available for uninterrupted observation at all the time.
- 6.2. **Regular Calibration:** The weir may be re-calibrated every year after monsoon.
- 6.3. **Sustaining Compliance:** The project should maintain existing compliance practices and ensure uninterrupted operation of the discharge measurement system, particularly during the lean season.
- 6.4. **Night vision camera with high resolution:** The project may install a night vision camera with high resolution so that monitoring can be done through a distant camera position continuously on hourly basis with the facility of dissemination of the data to district authority and UJVNL mandatorily.
- 6.5. **Operationalization of additional monitoring devices:** The ultrasonic sensor and data logger installed for outflow/e-flow measurement should be utilized promptly for sharing data with the SDM/UJVNL for regular third-party oversight. Further, it is also suggested to install such device for direct measurement of inflows also.
- 6.6. It was noted that current e-flow requirement is static in nature and does not consider the flow regime changes. Hence, it is suggested that UJVNL may re-assess it on yearly basis accounting for the additional available inflow data, update the e-flow requirement as per assessment and report to the project and other monitoring agencies. This reassessment may be completed preferably in month of May every year for implementation during upcoming water year i.e., June to May.
- 6.7. **Monitoring Agencies** i.e., SDM/UJVNL should develop inspection protocol for the project at appropriate frequency.
- 6.8. Solar based power backup system may be installed at the site to facilitate recording and disseminating the data of both the systems to appropriate authority without any interruption.
- 6.9. It is suggested that an online portal can be devised for display of e-flow compliance to concerned authorities.

**7. Conclusion:**

The inspection confirms that M/s Parvatiya Power Limited has complied with the NGT direction by installing a technically sound and operational discharge measurement device. Integration of additional equipment such as the ultrasonic sensor with existing monitoring mechanism will enhance transparency and ensure compliance. With continued oversight and operational improvements, the project can maintain environmental flow compliance effectively.



**(Shivam Tripathi)**  
Executive Engineer, HGD



**(Shobhit Chandra Misra)**  
Executive Engineer, MGD-I



**(Amrish Pal Singh)**  
Director, M&A, Lucknow



**(Rajiv Kumar)**  
Chief Engineer, UGBO, Lucknow

## NGT Execution Application 45/2024 dated 22.04.2025

Item No. 02

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**Execution Application No. 45/2024  
In  
Original Application No. 498/2015

Ganesh Singh Panchpal

Applicant

Versus

State of Uttarakhand &amp; Ors.

Respondents

Date of hearing: 22.04.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Respondents: Mr. Adarsh Chimoli, Advocate for respondents no. 1 and 3.  
Mr. Arjun Garg and Ms. Sagun Srivastava, Advocates for respondent no.  
2.  
Mr. Saurabh Rajpal, Mr. Akshat Agarwal and Mr. Vinay Kumar Singh,  
Advocates for respondent no. 4.  
Mr. Pankaj Yadav, Advocate for respondent no. 5.  
Mr. Mukesh Verma and Ms. Vatsala, Advocates for respondent no.6.**ORDER**

1. The applicant- Ganesh Singh Panchpal had sent a letter petition dated 28.03.2024 to this Tribunal which was treated and registered as O.A. No.1292 of 2024.
2. The applicant raised the grievance of failure of respondent no. 4- M/s Parvatiya Power Plant Limited to ensure minimum environmental flow of water in compliance of order dated 09.08.2017 passed by this Tribunal in O.A. No. 498/2015 (M.A. No. 628/2016).
3. This Tribunal noticed that the original application basically seeks execution of above said order and accordingly, vide order dated 25.11.2024, the Original Application was converted into Execution

Application and notices were issued to the respondents impleaded by above said order.

4. Replies/responses were filed by respondent no.6- UKPCB vide email dated 13.01.2025, by respondent no.1 vide email dated 18.02.2025, by respondent no.2 vide email dated 19.02.2025, by respondent no. 3 vide email dated 18.02.2025 and respondent no.4 vide email dated 19.02.2025.

5. Vide order dated 20.02.2025 respondent no. 4 was granted 45 days time 'as sought by it' for installation of the discharge measurement devices with the direction that in case of failure to do so, the Respondent No. 4 will not be allowed to carry out any further operations and the District Magistrate, Bageshwar, the Superintendent of Police, Bageshwar and Regional Officer, UKPCB, Bageshwar were directed to ensure compliance with the order.

6. In compliance of order dated 20.02.2025 affidavit dated 14.04.2025 has been filed by respondent for 4. In the affidavit respondent no.4 has mentioned about the installation of Sharp Crested Rectangular Weir Design (Water Flow Discharge Measurement Devices). Respondent no.4 has also submitted that the Project in question was inspected by the State Authorities on 04.04.2025.

7. Affidavit dated 16.04.2025 has also been filed by the District Magistrate, Bageshwar mentioning in detail due verification by inspection of the averments made by respondent no. 4 regarding installation of discharge measurement devices.

8. We have gone through the affidavits filed by respondent no. 4 and the District Magistrate, Bageshwar. We find that during inspection by the State Authorities requisite assistance was provided by the University of Petroleum and Energy of Studies, (UPES), Dehradun. However, in the facts

and circumstances of the case, we consider it essential to seek a report from the Central Water Commission (CWC) with regard to the efficacy of the discharge measurement devices installed to ensure environmental flow in the downstream of river.

9. In view of the above the present execution application is disposed of with direction to Chairman, CWC to nominate an Officer not below the rank of Chief Engineer conversant with the subject to visit the spot and verify the efficacy of E-flow discharge measurement devices and to file his report within one month from the date of receipt of a copy of this order before the Ld. Registrar General of this Tribunal, who may list the matter before the Bench for further orders if so considered necessary in view of the report.

10. A copy of this order be sent by email to the Chairman, CWC, New Delhi for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

April 22<sup>nd</sup>, 2025  
Execution Application No. 45/2024  
In Original Application No. 498/2015  
M

## Letter for constitution of Team of CWC officers for site visit

I/206743/2025(5)	File No.T-75075/59/2020-M and A-Lucknow	308
भारत सरकार जल शक्ति मंत्रालय जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग केन्द्रीय जल आयोग प्रबोधन एवं मूल्यांकन निदेशालय	 सत्यमेव जयते	Government of India Ministry of Jal Shakti Dept. of Water Resources RD & GR Central Water Commission Monitoring & Appraisal Directorate
<b>Urgent Legal Matter</b>		
<p>सेवा में,          जिलाधिकारी,          बागेश्वर। Email- dm-bag-ua@nic.in</p>		
<p><b>विषय:</b> माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ई०ए० संख्या 45/2024 गणेश सिंह पंचपाल बनाम स्टेट ऑफ उत्तराखंड में पारित आदेश दिनांक 22.04.2025 के परिपेक्ष्य में।</p>		
<p><b>महोदय,</b>          उक्त विषय के परिपेक्ष्य में अवगत कराना है कि राष्ट्रीय हरित अधिकरण आदेश दिनांक 22.04.2025 (संलग्न) द्वारा केन्द्रीय जल आयोग को परियोजना के ई-प्लो डिस्चार्ज माप उपकरणों की प्रभावशीलता की जांच करने और एक महीने के भीतर अपनी रिपोर्ट दाखिल करने का निर्देश दिया गया है। केन्द्रीय जल आयोग के उच्च अधिकारियों द्वारा परियोजना का दौरा <b>09.06.2025 से 12.06.2025</b> की अवधि के लिए योजनाबद्ध है। अधिकारियों की सूची निम्नवत है-</p>		
<b>क्रम</b>	<b>नाम एवं पद</b>	
1.	श्री राजीव कुमार, मुख्य अभियंता, ऊपरी गंगा बेसिन संगठन, केन्द्रीय जल आयोग, लखनऊ	
2.	श्री अमरीश पाल सिंह, निदेशक, केन्द्रीय जल आयोग, लखनऊ	
3.	श्री शोभित चंद्र मिश्र, अधिशासी अभियंता, केन्द्रीय जल आयोग, लखनऊ	
4.	श्री शिवम त्रिपाठी, अधिशासी अभियंता, केन्द्रीय जल आयोग, हरिद्वार	
<p>अतः अनुरोध है कि दौरे को सुचारू एवं त्वरित रूप से पूर्ण करने हेतु उक्त उल्लेखित अवधि के लिए <b>लोजिस्टिक्स की व्यवस्था करने की कृपया करें</b>। इस सम्बन्ध में समन्वय के लिए निम्न अधिकारी को संपर्क किया जा सकता है-</p>		
<b>नाम</b>	<b>पद</b>	<b>मोबाईल</b>
श्री शिवम त्रिपाठी	अधिशासी अभियंता, केन्द्रीय जल आयोग, हरिद्वार	8896085334
Signed by Amrish Pal Singh Date: 30-05-2025 16:36:11 Reason: Approved		भवदीय
<b>(अमरीश पाल सिंह)</b> निदेशक		
जान्हवी सदन, 21/496, इंदिरा नगर, लखनऊ - 226016 दूरभाष सं. 0522-2715471 फैक्स सं. 0522-2719834 ई-मेल- <a href="mailto:dirmalucknow-cwc@nic.in">dirmalucknow-cwc@nic.in</a>		Jahnvi Sadan, 21/496, Indira Nagar, Lucknow-226016 Telephone No. 0522-2715471 Fax No. 0522-2719834 E-mail: <a href="mailto:dirmalucknow-cwc@nic.in">dirmalucknow-cwc@nic.in</a>

File No.T-75075/59/2020-M and A-Lucknow

309

I/206743/2025(5)

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग केन्द्रीय  
जल आयोग  
प्रबोधन एवं मूल्यांकन निदेशालय



Government of India  
Ministry of Jal Shakti  
Dept. of Water Resources RD & GR  
Central Water Commission  
Monitoring & Appraisal Directorate

## प्रतिलिपि :

1. सचिव, पर्यावरण वन एवं जलवायु परिवर्तन, 85 राजपुर रोड, देहरादून, उत्तराखंड। Email: moef.ddn@gmail.com
2. सचिव, ऊर्जा, सचिवालय-4, सुभाष रोड, देहरादून, उत्तराखंड। Email: secy.gou@gmail.com, secy-power-ua@nic.in
3. सचिव, सिंचाई, सुभाष रोड, उत्तराखंड सचिवालय, देहरादून, उत्तराखंड। Email: secy.pr.uk@gmail.com
4. अध्यक्ष/प्रबंध निदेशक, पर्वतीय पावर प्लांट लिमिटेड, हाइड्रो इलेक्ट्रिक पावर प्लांट, लोहारखेत जिला बागेश्वर को अधिवक्ता के माध्यम से। Email: advocatesaurabhrajpal@gmail.com
5. सदस्य सचिव, उत्तराखंड राज्य प्रदूषण नियंत्रण बोर्ड। Email: msukpcb@yahoo.com

जान्हवी सदन, 21/496, इंदिरा नगर,  
लखनऊ - 226016  
दूरभाष सं. 0522-2715471  
फैक्स सं. 0522-2719834  
ई-मेल - [dirmalucknow-cwc@nic.in](mailto:dirmalucknow-cwc@nic.in)



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Lucknow-226016  
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Fax No. 0522-2719834  
E-mail: [dirmalucknow-cwc@nic.in](mailto:dirmalucknow-cwc@nic.in)

## Letter requesting all respondents to share their response submitted to NGT

File No.A-68014/5/2024-UGBO

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग केन्द्रीय  
जल आयोग  
प्रबोधन एवं मूल्यांकन निदेशालय



Government of India  
Ministry of Jal Shakti  
Dept. of Water Resources RD & GR  
Central Water Commission  
Monitoring & Appraisal Directorate

## Urgent Legal Matter

सेवा में,

1. सचिव, पर्यावरण वन एवं जलवायु परिवर्तन, 85 राजपुर रोड, देहरादून, उत्तराखंड। Email: moef.ddn@gmail.com
2. सचिव, ऊर्जा, सचिवालय-4, सुभाष रोड, देहरादून, उत्तराखंड। Email: secy.gou@gmail.com, secy-power-ua@nic.in
3. सचिव, सिंचाई, सुभाष रोड, उत्तराखंड सचिवालय, देहरादून, उत्तराखंड। Email: secy.pr.uk@gmail.com
4. अध्यक्ष/प्रबंध निदेशक, पर्वतीय पावर प्लांट लिमिटेड, हाइड्रो इलेक्ट्रिक पावर प्लांट, लोहारखेत जिला बागेश्वर को अधिवक्ता के माध्यम से। Email: advocatesaurabhrajpal@gmail.com
5. सदस्य सचिव, उत्तराखंड राज्य प्रदूषण नियंत्रण बोर्ड। Email: msukpcb@yahoo.com

विषय: माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ई०ए० संख्या 45/2024 गणेश सिंह पंचपाल बनाम स्टेट ऑफ उत्तराखंड में पारित आदेश दिनांक 22.04.2025 के परिपेक्ष्य में।

महोदय,

उक्त विषय के परिपेक्ष्य में अवगत कराना है कि राष्ट्रीय हरित अधिकरण आदेश दिनांक 22.04.2025 (संलग्न) द्वारा केन्द्रीय जल आयोग को परियोजना के ई-प्लो डिस्चार्ज माप उपकरणों की प्रभावशीलता की जांच करने और एक महीने के भीतर अपनी रिपोर्ट दाखिल करने का निर्देश दिया गया है। अगले 10 दिनों में परियोजना पर मुख्य अभियंता, ऊपरी गंगा बेसिन संगठन, केन्द्रीय जल आयोग की अध्यक्षता में एक टीम के दौरे की योजना बनाई गई है। उपरोक्त आदेश के बिंदु 4 में उल्लेखित है कि प्रतिवादी 1,2,3,4 और 6 ने अधिकरण को अपने जवाब प्रस्तुत किए हैं। अधिकरण के निर्देशों के अनुसार उचित सत्यापन के बाद एक व्यापक रिपोर्ट तैयार करने के लिए आपके द्वारा प्रस्तुत जवाब की एक प्रति इस कार्यालय को साझा करने का कष्ट करें। जिससे दौरे के दौरान सभी बिंदुओं पर चर्चा एवं सत्यापन किया जा सके। चूंकि अधिकरण को केन्द्रीय जल आयोग द्वारा रिपोर्ट को तय समय सीमा में दाखिल करना है अतः आपके द्वारा प्रस्तुत जवाब की एक प्रति यथा शीघ्र भेजने की कृपा करें।

संलग्नक: यथोक्त।

Signed by Amrish Pal  
Singh  
Date: 21-05-2025 13:16:50  
Reason: Approved

भवदीय

(अमरीश पाल सिंह)  
निदेशक

जान्हवी सदन, 21/496, इंदिरा नगर,  
लखनऊ - 226016  
दूरभाष सं. 0522-2715471  
फैक्स सं. 0522-2719834  
ई-मेल - dirmalucknow-cwc@nic.in



Jahnvi Sadan, 21/496, Indira Nagar,  
Lucknow-226016  
Telephone No. 0522-2715471  
Fax No. 0522-2719834  
E-mail: dirmalucknow-cwc@nic.in

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW  
DELHIINDEX

IN

RESPONSE AFFIDAVIT ON BEHALF OF  
UTTARAKHAND POLLUTION CONTROL BOARD

Respondent No. 6

IN

Original Application No. 1292/2024

Ganesh Singh Panchal

Petitioner

Versus

State of Uttarakhand

Respondents

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Dated: January, 2025


**MUKESH VERMA**

Advocate for UKPCB

Chamber No. 50, Old Block,

Supreme Court of India, New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

**RESPONSE AFFIDAVIT ON BEHALF OF**  
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Petitioner

Versus

State of Uttarakhand

Respondents



Affidavit of Shri Parag Madhukar Dhakate, aged about 47 years, S/o Shri M.B. Dhakate presently posted as Member Secretary, Uttarakhand Pollution Control Board, Paryavaran Bhawan, IT Park, Dehradun.

Deponent

**I, the above-named deponent does hereby solemnly affirm and state on oath as under: -**

1. That the deponent is presently posted as the Member Secretary, Uttarakhand Pollution Control Board Uttarakhand and is competent to sign and swear the instant affidavit.

*[Handwritten signature]* 2

2. That the above noted O.A. was listed for hearing on 25.11.2024, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

*"6. Office shall issue notices to the above respondents who shall file their reply with regard to the compliance of Tribunal's order dated 09.08.2017 passed in O.A. No.498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. Within one month from the date of receipt of notice.*

....."

3. That in compliance of the above directions, it is humbly submitted that an inspection of site was conducted on 16.12.2024. That it is pertinent to mention here, report pointed out that the Parvatiya Power Pvt. Ltd. (mini hydel power less than 25 MW) comes under the white category as per the Categorization of Industries, 2016 issued by the Central Pollution Control Board where above category industries are not required to obtain consent to operate from the State Pollution Board. In this connection, copy of report dated 02.01.2025 along with its annexures is being marked and filed as **Annexure No. 1** to this affidavit.



4. That the report also mentioned

*".....उपरोक्तानुसार न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) के आंकलन के संबंध में संबंधित विभाग से आख्या प्राप्त किया जाना उचित होगा।....."*

5. In this connection our office has sought details from Uttarakhand Jal Vidhut Nigam Ltd. Vide letter no. 1481 dated 03.01.2025, whose

*[Signature]*

response is still awaited. Copy of above letter is being marked and filed as Annexure No. 2 to this affidavit.

6. That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

*[Signature]*  
Deponent

Verification: -

Verified at Dehradun on the 10 day of January, 2025, that the contents of the accompanying compliance affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false, and no material has been concealed therein.

*[Signature]*  
Deponent

Dated 10 January 2025



*[Signature]* This affidavit is sworn before me by  
Shri Rajender Singh Negi  
who is identified by Shri Rajender Singh Negi  
at Dehradun on 10/01/25

*[Signature]*  
(Rajender Singh Negi)  
Advocate & Notary, Dehradun

*[Signature]* FILED BY  
MUKESH VERMA  
Advocate for UKPCB  
Chamber No. 50,  
Old Block,  
Supreme Court of India,  
New Delhi



UKPCB

Ph No- 05946-225618, 221532 Web Site-www.ueppcb.uk.gov.in

पत्रांक-यूकेपीसीबी/आरओएच/रि2/24/2253-1043

दिनांक:- 02/01/2025

सेवा में,

सदस्य सचिव महोदय,  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,  
देहरादून।

विषय- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-1292/2024 Ganesh Singh Panchal Vs.  
State of Uttarakhand & Ors. के संबंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक यूकेपीसीबी/एच.ओ./सा0-183-837/2024/1340 दि0 12.12.2024 के अनुपालन में सन्दर्भित मै0 पर्वतीय पावर लि0 मुनार, लोहारखेत, जिला-बागेश्वर का स्थल निरीक्षण इस कार्यालय द्वारा दि0 16.12.2024 को किया गया है। निरीक्षण आख्या संलग्नको सहित अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-यथोपरि।

भवदीय

  
(अनुराग नेगी) 02/01/2025  
क्षेत्रीय अधिकारी

मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-1292/2024 Ganesh Singh Panchal Vs. State of Uttarakhand & Ors. में पारित आदेश दि० 25.11.2024 के अनुपालन में आख्या-

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-1292/2024 Ganesh Singh Panchal Vs. State of Uttarakhand & Ors. में दिनांक 25.11.2024 को आदेश पारित किये गये हैं। पारित आदेश के कार्यकारी अंश निम्नवत है:-

“Office shall issue notices to the above respondents who shall file their reply with regard to compliance of Tribunal’s order dated 09.08.2017 passed in O.A No. 498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. Within one month from the date of receipt of notice”

List for further hearing on 15.01,2025.

मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा पारित आदेशों की प्रति संलग्न है। (संलग्नक-01)

उक्त संबंध में बोर्ड मुख्यालय के पत्रांक यूकेपीसीबी/एच०ओ/सा०-183-837/2024/1340 दिनांक 12.12.2024 के अनुपालन में संदर्भित स्थल का निरीक्षण दिनांक 16.12.2024 को इकाई प्रतिनिधि श्री अजय जोशी (सहायक प्रबंधक) की उपस्थिति में किया गया। (संलग्नक-02)

स्थलीय निरीक्षण आख्या निम्नवत है:-

1. मै० पर्वतीय पावर प्रा०लि० (4.8 MW) जल विद्युत परियोजना मुनार, लोहारखेत (Longitudes-79°59’30’’E, Latitudes-30°02’00’’N) तहसील-कपकोट जिला-बागेश्वर में सरयू नदी पर स्थापित/संचालित है।
2. जनपद-बागेश्वर के लोहारखेत जल विद्युत परियोजना के निर्माण हेतु मै० पर्वतीय पावर प्रा०लि०, रानीखेत के पक्ष में भारत सरकार पर्यावरण एवं वन मंत्रालय, क्षेत्रीय कार्यालय (मध्य क्षेत्र), लखनऊ के पत्र संख्या-8 बी/यू०पी०सी०/०१/४५/२००६/एफ०सी०/२९३१ दिनांक 17.02.2006 के द्वारा शर्तों के साथ 2.876 हे० वन भूमि 30 वर्षों की लीज पर दिये जाने की अनुमति प्रदान की गयी है तथा उत्तराखण्ड शासन से प्राप्त शासनादेश संख्या-1045/7-1-2006-300(1421)/2006 दिनांक 07.03.2006 के द्वारा स्वीकृति प्राप्त है। (संलग्नक-02)
3. उक्त जल विद्युत परियोजना का जल संग्रहण क्षेत्र सरयू नदी पर स्थित है तथा परियोजना की संरचना ट्रन्च टाइप वियर की है। परियोजना के पावर हाउस में (1.6 MW X 3) क्षमता की तीन टरबाईनें स्थापित है। निरीक्षण के दौरान एक टरबाईन (1.6 MW) संचालन में पायी गयी। (संलग्नक-03)
4. मै० पर्वतीय पावर प्रा०लि० (4.8 MW) मुनार परियोजना द्वारा न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) के आंकलन हेतु इनटेक प्वाइंट पर कोई भी श्राव मापक यंत्र अधिष्ठापित नहीं किया गया है। निरीक्षण के दौरान इकाई प्रतिनिधि द्वारा अवगत कराया गया कि प्लांट के संचालन की स्थिति में इनटेक चैनल से 15 प्रतिशत विद्युत लोड कम कर टरबाईन मशीन चलाने हेतु पानी टनल में लेकर विद्युत उत्पादन किया जाता है तथा 15 प्रतिशत पानी ओवर फ्लों के रूप में नदी में वापस प्रवाहित होता है। जिसे इनटेक प्वाइंट पर बने गेट से नियंत्रित किया जाता है। निरीक्षण के दौरान परियोजना के जल संग्रहण प्वाइंट से पावर हाउस तक के नदी क्षेत्र में जल-प्रवाह सामान्य रूप से प्रवाहित पाया गया। (संलग्नक-04)
5. जल विद्युत परियोजना केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी औद्योगिक वर्गीकरण-2016 यथासंशोधित के अन्तर्गत (मिनी हाईड्रल पावर 25 मेगावाट से कम) सफेद श्रेणी में आच्छादित है। सफेद श्रेणी के अन्तर्गत आच्छादित इकाईयों को राज्य बोर्ड से संचालनार्थ सहमति प्राप्त किये जाने की व्यवस्था से बाहर रखा गया है। (संलग्नक-05)

उपरोक्तानुसार न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) के आंकलन के संबंध में संबंधित विभाग से आख्या प्राप्त किया जाना उचित होगा। आख्या अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

(चन्द्रबल्लभ जोशी)  
अनु०सहायक

(हरीश चन्द्र जोशी)  
सहा०वैज्ञा०अधिकारी

क्षेत्रीय अधिकारी

Item No.02

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1292/2024

Ganesh Singh Panchal

Applicant(s)

Versus

State of Uttarakhand

Respondent(s)

Date of hearing: 25.11.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicants: None

**ORDER**

1. A letter petition dated 08.03.2024 has been received from Ganesh Singh Panchal, Jeet Nagar, Mandalsera, Post and District Bageshwar, State of Uttarakhand complaining about discharge of water in river violating the minimum requirement as per directions of this Tribunal and thereby disturbing the continuous e-flow of river only in the grid of generation of electricity, that is for commercial purposes, and thereby disturbing ecological balance of river.

2. It is said that in O.A. No.498/2015 (M.A. No. 628/2016) this Tribunal vide order dated 09.08.2017 directed that all rivers in the country shall maintain minimum 15% to 20% of average lean season flow of river.

observed by Parvatiya Power Ltd., Munar which is a Hydro Electric Power Project functioning at Loharkhet, District Bageshwar.

3. This letter petition has been registered as Original Application under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act, 2010**') for exercise of *suo-moto* jurisdiction in view of law laid down by Supreme Court in ***Municipal Corporation of Greater Mumbai Versus Ankita Sinha and Others, (2022) 13 SCC 401.***

4. However, we find that complaint is basically with regard to non-compliance of order dated 09.08.2017 passed by Tribunal in O.A. No.498/2015 and therefore, basically seeks execution of said order. We accordingly, convert this Original Application in an Execution Application in O.A No.498/2015 and Registry shall re-register this matter as Execution Application as directed above.

5. Notices shall be issued to the following:

- I. State of Uttarakhand through Secretary, Environment Forest and Climate Change, 85 Rajpur Road, Dehradun, Uttarakhand
- II. State of Uttarakhand through Secretary, Energy, Secretariat-4, Subhash Road, Dehradun
- III. State of Uttarakhand through Secretary, Irrigation, Subash Road, Uttarakhand Secretariat, Dehradun, Uttarakhand
- IV. Parvatiya Power Plant Ltd., Loharkhet, Hydro Electric Power Plant, Loharkhet District Bageshwar through its Chairman/Managing Director

6. Office shall issue notices to the above respondents who shall file their reply with regard to the compliance of Tribunal's order dated 09.08.2017 passed in **O.A. No.498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.** Within one month from the date of receipt of notice.

7. List for further hearing on 15.01.2025.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

November 25, 2024  
Original Application No.1292/2024  
M



भारत सरकार, पर्यावरण एवं वन मन्त्रालय, क्षेत्रीय कार्यालय (मध्य क्षेत्र)

पंचम ताल, क्षेत्रीय मध्य, पीकटर बूथ, बलीगंज, मधुपूर-210024, दुराबा-2324023, फ़ोन-2320690

पत्र सं. 87/सू.सी.पी/01/48/2008/ए.व.सी | 295

दिनांक: 17.02.2008

सेवा में, मधुपूर सचिव (वन), उत्तरांचल शासन, देहरादून।

विषय: जनपद बागेश्वर में सोडारखेत जलु जल विद्युत परियोजना के निर्माण हेतु पर्वतीय पावर ग्राउंड रिज, रानीखेत से प्लॉट में 2.878 हे० वन भूमि प्रत्यावर्तन की संशोधित स्वीकृति जारी किए जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषय पर संदर्भित पत्र का अवलोकन करें, जिसमें द्वारा राज्य सरकार में विद्यमान प्रस्ताव पर किए जाने वाले कार्यों में उचित संशोधन कर प्रस्ताव पर केन्द्र सरकार से वन (संशोधन) अधिनियम, 1900 की धारा 2 के तहत स्वीकृति मांगी थी। नोटल अधिकारी, उत्तरांचल ने अपने पत्र दिनांक 18.02.2008 द्वारा प्रस्ताव पर जारी सैद्धांतिक स्वीकृति आदेश में निहित शर्तों की अनुपालना आख्या इस कार्यालय में प्रेषित की है।

आज राज्य सरकार को प्रस्ताव पर ध्यानपूर्वक विचार करने को जनताज गुडो यह स्मृति करने का निर्देश हुआ है कि केन्द्र सरकार जनपद बागेश्वर में सोडारखेत जलु जल विद्युत परियोजना के संशोधित प्रस्ताव हेतु पर्वतीय पावर ग्राउंड रिज, रानीखेत से प्लॉट में 2.878 हे० वन भूमि प्रत्यावर्तन की स्वीकृति की अनुमति निम्नलिखित शर्तों पर प्रदान करती है:-

- 1. वन भूमि की दैर्घागिक विधिति में कोई परिवर्तन नहीं होगा।
2. वन विभाग द्वारा याचक विभाग से प्लॉट पर 3.732 हे० भूभाग वन क्षेत्र पर क्षतिपूर्ति वृक्षारोपण एवं उत्तम रक्ष-रक्षण किया जाएगा।
3. वन विभाग द्वारा याचक विभाग से प्लॉट पर प्रस्तावित बांधखेत के आस-पास रिज पर स्थान पर उपरि उद्घाटन किया जाएगा।
4. याचक विभाग द्वारा जनपद बागेश्वर की संरक्षित एवं वृ-दैर्घागिक से गुजरने का कड़ाई से अनुपालन किया जाएगा।
5. याचक विभाग वन विभाग को बांकी कार्य हेतु निरुद्धक उत्तरापूर्ति करेंगे।
6. परियोजना के निर्माण व रख-रखाव के दौरान आस-पास के क्षेत्र की जनसंख्या एवं जीव जन्तुओं को किसी प्रकार की क्षति नहीं पहुंचाई जाएगी।
7. प्रस्तावित वन भूमि का उपयोग किसी भी अन्य प्रयोजन के लिए नहीं किया जाएगा।
8. याचक विभाग भारतीय उद्योग न्यायालय द्वारा रिट पिटिशन 202/1900 की आई०ए० 888 में निर्धारित की गयी मुद्द वर्तमान मूल्य (एम०वी०एम०) की शर्तों पर आस-पास में जमा करेगा बांध में पूरा शक्ति की राज्य सरकार क्षतिपूर्ति वृक्षारोपण प्रबन्ध एवं योजना संस्था (Compensatory Afforestation, Management and Planning Agency) को इतरांतरित करेगी। राज्य सरकार द्वारा उगायी गयी अन्य शर्तें, यदि कोई हो तो उनका अनुपालन किया जाएगा।

मधुपूर (ए०ए०एम० शाखा) ए०-वन संचालक (क्षेत्रीय)

प्रतिनिधि मधुपूर, आचार्यक कार्यालयी हेतु:- 1. निर्देशक ए०.सी. पर्यावरण एवं वन मन्त्रालय, मधुपूर मध्य सी.पी.ओ. कानासेकत, लोदी रोड, नयी दिल्ली-110003. 2. नोटल अधिकारी, भूमि सर्वेक्षण विदेशालय, इण्डिरा नगर कार्पेट जालोपी, देहरादून, उत्तरांचल। 3. प्रजातीय बनाधिकारी, बागेश्वर वन प्रभाग, बागेश्वर। 4. परियोजना प्रबन्धी, सोडारखेत जल विद्युत परियोजना, पर्वतीय पावर ग्राउंड रिज, रानीखेत। 5. आवेदक पत्रावली।

[ए०ए०एम० शाखा] ए०-वन संचालक (क्षेत्रीय)

Dr. Takhyal Panwar 18.02.2008

श्री राजेन्द्र कुमार  
अपर सचिव,  
उत्तरांचल शासन।

सेवा में,

नोडल अधिकारी एवं वन संरक्षक  
भूमि सर्वेक्षण निदेशालय,  
इन्दिरानगर फॉरेस्ट कालोनी,  
उत्तरांचल, देहरादून।

वन एवं पर्यावरण विभाग

देहरादून: दिनांक 07 <sup>e</sup> ~~मार्च~~ <sup>मार्च</sup>, 2006.

विषय:- जनपद-बागेश्वर में लोहारखेत लघु जल विद्युत परियोजना के निर्माण हेतु 2.876 हे० वन भूमि का पर्वतीय पावर प्रा० लि०, रानीखेत को 30 वर्षों की लीज पर दिया जाना।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्या:-3464/1जी-1457(बागेश्वर) दिनांक 18-02-2006 के सन्दर्भ में मुझे यह कहने का निदेश हुआ है कि श्री राज्यपाल महोदय जनपद-बागेश्वर में लोहारखेत लघु जल विद्युत परियोजना के निर्माण हेतु 2.876 हे० वन भूमि का पर्वतीय पावर प्रा० लि०, रानीखेत को 30 वर्षों की लीज पर दिये जाने की स्वीकृति भारत सरकार, पर्यावरण एवं वन मंत्रालय के पत्र संख्या-8वी/यूसी.पी./01/45/2006/एफ०सी०/2931 दिनांक 17-02-2006 में दी गयी स्वीकृति के आधार पर निम्न शर्तों पर प्रदान करते हैं:-

1. प्रश्नगत वन भूमि की वर्तमान वैधानिक स्थिति में कोई परिवर्तन नहीं होगा।
2. प्रयोक्ता एजेंसी द्वारा प्रश्नगत वन भूमि का उपयोग केवल कथित प्रयोजन हेतु ही किया जायेगा तथा उक्त भूमि अथवा उसके किसी भाग को किसी अन्य विभाग, संस्था अथवा व्यक्तियों को हस्तान्तरित नहीं किया जायेगा।
3. प्रयोक्ता एजेंसी के सम्बन्धित अधिकारी, कर्मचारी अथवा ठेकेदार या उक्त व्यक्तियों के अधीन या उनसे सम्बन्धित कोई भी व्यक्ति किसी भी वन सम्पदा को क्षति नहीं पहुंचायेंगे और यदि उक्त व्यक्तियों द्वारा वन सम्पदा को कोई क्षति पहुंचायी जाती है, अथवा कोई क्षति पहुंचती है तो उसके लिए सम्बन्धित प्रनागीय वनाधिकारी द्वारा तदर्थ निर्धारित प्रतिफल, जो पूर्णतया अन्तिम एवं प्रयोक्ता एजेंसी पर बाध्यकारी होगा, प्रयोक्ता एजेंसी द्वारा देय होगा।
4. उक्त वन भूमि प्रयोक्ता एजेंसी के उपयोग में लीज अवधि के अन्दर तब तक बनी रहेगी, जब तक कि प्रयोक्ता एजेंसी को उसकी उक्त प्रयोजन हेतु आवश्यकता रहेगी। यदि प्रयोक्ता एजेंसी को उक्त वन भूमि अथवा उसके किसी भाग की आवश्यकता न रहेगी तो यथास्थिति उक्त वन भूमि अथवा उसका ऐसा भाग

यथास्थिति वापस प्राप्त हो जायेगी।

5. वन विभाग के कर्मचारी/अधिकारी अथवा उसके अभिकर्ताओं को किसी भी समय जब वे आवश्यक समझ प्रश्नगत वन भूमि का निरीक्षण करने का अधिकार होगा।
6. वन भूमि पर खड़े वृक्षों, यदि कोई हो और उनका पातन किया जाना नितान्त आवश्यक हो तो सम्बन्धित प्रभागीय वनाधिकारी की पूर्वानुमति प्राप्त कर केवल उत्तरांचल वन विकास निगम द्वारा ही निस्तारित किया जायेगा।
7. सम्बन्धित वन क्षेत्र में परियोजना में कार्य करने वाले मजदूर तथा कर्मचारी अपनी ईंधन की आवश्यकता के लिए वनों को हानि न पहुंचाये, इसके लिए प्रयोक्ता एजेसी द्वारा उन्हें ईंधन की लकड़ी अथवा अन्य ईंधन सामग्री की आपूर्ति की जायेगी।
8. प्रयोक्ता एजेसी द्वारा यह सुनिश्चित किया जायेगा कि परियोजना क्षेत्र के अन्तर्गत किसी प्रकार के श्रमिक हट (Labour Camps) स्थापित न किये जायें।
9. प्रयोक्ता एजेसी के व्यय पर वन विभाग द्वारा 5.752 हे० अवनत वन भूमि पर क्षतिपूरक वृक्षारोपण एवं उत्तका रख-रखाव किया जायेगा।
10. प्रयोक्ता एजेसी के व्यय पर वन विभाग द्वारा प्रस्तावित कार्यक्षेत्र के आस-पास रिक्त पड़े स्थान पर उचित वृक्षारोपण किया जायेगा।
11. प्रयोक्ता एजेसी द्वारा जनपद कार्यबल की संस्तुतियों एवं भू-वैज्ञानिक के सुझावों का कड़ाई से अनुपालन किया जायेगा।
12. प्रयोक्ता एजेसी द्वारा वन विभाग को वानिकी कार्यों हेतु निःशुल्क जलापूर्ति की जायेगी।
13. प्रयोक्ता एजेसी द्वारा प्रस्तावित योजना के निर्माण एवं तदुपरान्त रख-रखाव के दौरान स्थानीय वनस्पतियों एवं जीव जन्तुओं को कोई नुकसान नहीं पहुंचाया जायेगा।
14. प्रयोक्ता एजेसी द्वारा वन (संरक्षण) अधिनियम, 1980 के दिशा निर्देश एवं मार्गदर्शी सिद्धान्त के अनुच्छेद-5 के अनुसार वन क्षेत्र में पारेषण लाईन के विछाने से सम्बन्धित दिये गये निर्देशों का कड़ाई से पालन सुनिश्चित किया जायेगा।
15. प्रयोक्ता एजेसी से एन०पी०वी० की धनराशि एकत्रित कर उक्त धनराशि को क्षतिपूरक वृक्षारोपण प्रदत्त एवं नियोजन एजेसी (CAMP) निधि में स्थानान्तरित किया जायेगा।
16. प्रश्नगत वन भूमि का जिलाधिकारी द्वारा सूचित वर्तमान बाजार दर का लीज अवधि/99 रूपये प्रॉरेटा मूल्य (प्रीमियम) के रूप में एवं प्रीमियम धनराशि का एक प्रतिशत वार्षिक लीज रेंट लिया जायेगा अर्थात् वन भूमि का मूल्य (प्रीमियम) = जिलाधिकारी द्वारा निर्धारित मूल्य x लीज अवधि

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17. प्रयोक्ता एजेसी द्वारा उक्त शर्तों एवं अन्य सामान्य शर्तों को सम्मिलित करते हुए एक पट्टा विलेख का आलेख्य प्रस्तुत किया जायेगा, जिसे शासकीय हस्तान्तरक से विधीक्षित करवाया जायेगा। ऐसे पट्टा विलेख के विधीक्षण हेतु न्याय (कन्वेयसिंग) कोष्ठक के शासनादेश संख्या: 198/7-जी-सी-89 -3-89, दिनांक 19-6-89 के अनुसार निर्धारित विधीक्षण शुल्क विलेख विधीक्षण से पूर्व 'लेखाशीर्षक-0070'-

न्याय प्रशासनिक सेवायें-01-न्याय प्रशासन-501-सेवायें और सेवा फीस-01- की गई सेवाओं के लिए भुगतान की उगाही के अन्तर्गत ट्रेजरी में जमा कर ट्रेजरी चालान की प्रति पट्टा विलेख के आलेख के साथ उपलब्ध करायी जायेगी।

18. प्रस्तावित परियोजना के लिए हस्तान्तरित की जाने वाली वन भूमि पर प्रयोक्ता एजेंसी के व्यय पर आर0सी0सी0 पिलरों से (फोर वियरिंग व बैक वियरिंग लेकर) सीमांकन किया जायेगा व प्रभागीय स्तर पर वन भूमि हस्तान्तरण के अभिलेखों में भी अंकित किया जायेगा।

19. प्रयोक्ता एजेंसी द्वारा प्रस्तावित परियोजना से उत्पन्न मलबे का निस्तारण डम्पिंग स्थल (Dumping sites) घयनित कर किया जायेगा व अपने व्यय पर डम्पिंग स्थल का पुनर्वास/पुनर्स्थापना कार्य किया जायेगा।

2- उक्त कम में मुझे यह भी कहने का निदेश हुआ है कि वन एवं पर्यावरण विभाग, उत्तरांचल शासन द्वारा जारी शासनादेश संख्या जी0आई0 164/7-1-2001-300/2000 दिनांक 8-2-2001 का निरस्त समझा जाय।

3- उक्त आदेश कार्यालय झाप सं0-104/26/प्र0स0-आ0व0ग्रा0वि0 दिनांक-1-1-2001, सं0-110/26/प्र0स0-आ0व0ग्रा0वि0 दिनांक-4-1-2001 एवं शासनादेश संख्या- 156/7-1-2005-500(826)/2002 दिनांक 9-9-2005 के द्वारा प्रदत्त अधिकारों के अन्तर्गत जारी किये जा रहे हैं।

संलग्न:-यथोपरि।

भवदीय,

(राजेन्द्र कुमार)  
अपर सचिव।

संख्या- 1045/7-1-2006-300(1421)/2006 उक्त दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मुख्य वन संचक (केन्द्रीय), भारत सरकार, पर्यावरण एवं वन मंत्रालय, केन्द्रीय भवन, सैंक्टर-एच, पंचम तल, अलीगंज, लखनऊ।
2. महालेखाकार, उत्तरांचल, देहरादून।
3. प्रमुख सचिव, वित्त विभाग, उत्तरांचल शासन।
4. प्रमुख सचिव, सिंचाई एवं ऊर्जा विभाग, उत्तरांचल शासन।
5. जिलाधिकारी, बागेश्वर।
6. प्रभागीय वनाधिकारी, बागेश्वर वन प्रभाग, बागेश्वर।
7. परियोजना प्रभारी, लोहारखेत जल विद्युत परियोजना, पर्वतीय पावर प्रा0 लि0, रानीखेत।

आज्ञा से

(राजेन्द्र कुमार)  
अपर सचिव।

# 322 SALIENT FEATURES

1. LOCATION
- (i) State Uttaranchal
  - (ii) District Bageshwar
  - (iii) Town Loharkhet
  - (iv) Access Road Bageshwar – Kapkot – Pindari Road
  - (v) Geographical Coordinates
    - i) Longitudes 79° 57' 30" E
    - ii) Latitudes 30° 02' 00" N

2. RIVER CATCHMENT

- (i) Catchment Sarju
- (ii) River Sarju
- (iii) Tributary Kali Ganga
- (iv) Sub-Tributary Kori Ganga

3. HYDROLOGY

- (i) Catchment area of the stream / Nala 780 sq.km
- (ii) Catchment area of the diversion site 57 sq.km
- (iii) Dependable yield (wherever applicable) Not applicable
- (iv) Climate data  
 Atmospheric Temperature (°C)
 

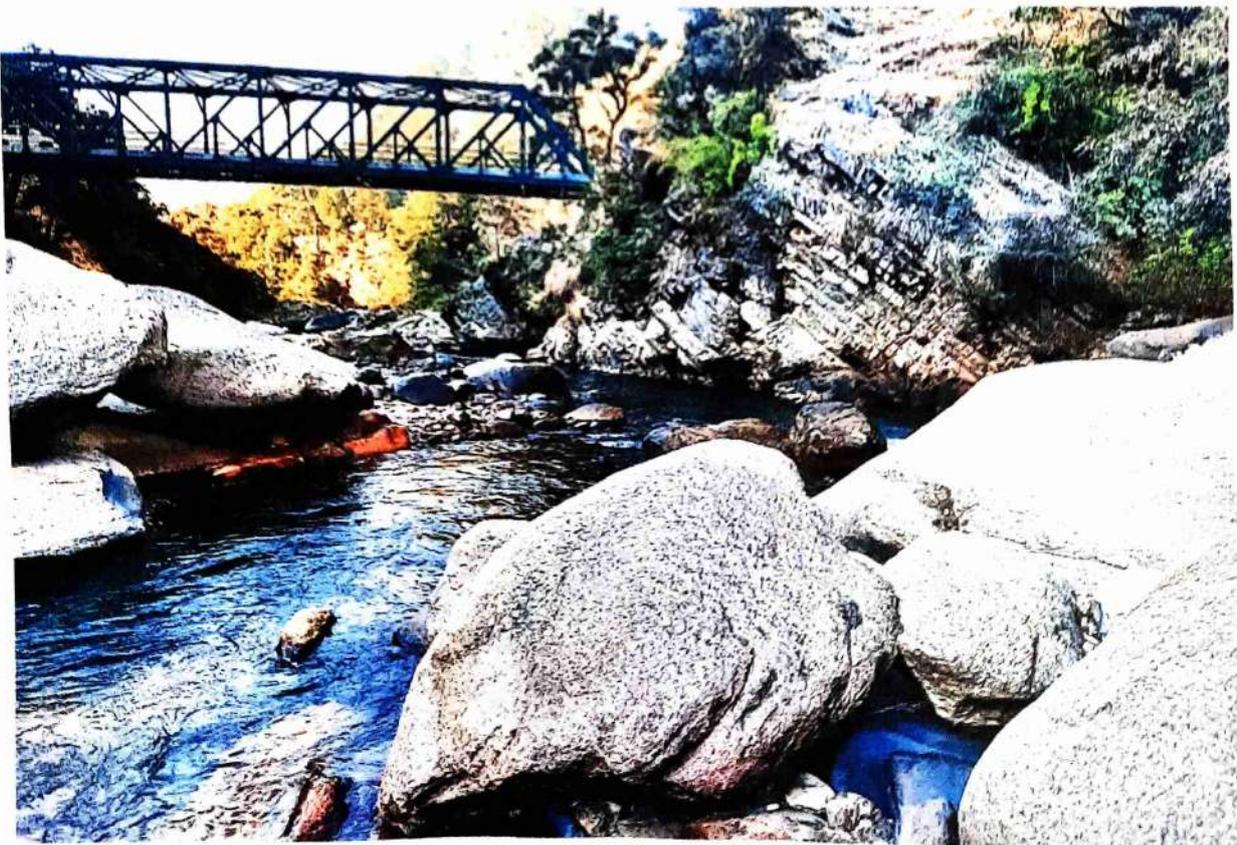
Maximum 30° C	Minimum 0° C	Mean 18° C
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4. MEDIUM HEAD SCHEME

- (a) Diversion Structure (Head works)
  - i) Type of Structure Trench Type Weir
  - ii) Length 19 m
  - iii) Maximum Discharging Capacity 4.104 cumecs



①



2

Final Document  
on  
Revised  
Classification  
of  
Industrial Sectors  
Under

**Red, Orange, Green and White Categories**  
(February 29, 2016)



**Central Pollution Control Board**  
Delhi

- Industrial Sectors having Pollution Index score of 60 and above - Red category
- Industrial Sectors having Pollution Index score of 41 to 59 -Orange category
- Industrial Sectors having Pollution Index score of 21 to 40 -Green category
- Industrial Sectors having Pollution Index score incl.&upto 20 -White category

The newly introduced White category of industries pertains to those industrial sectors which are practically non-polluting such as Biscuit trays etc. from rolled PVC sheet (using automatic vacuum forming machines), Cotton and woolen hosiers making (Dry process only without any dyeing/washing operation), Electric lamp (bulb) and CFL manufacturing by assembling only, Scientific and mathematical instrument manufacturing, Solar power generation through photovoltaic cell, wind power and mini hydel power (less than 25 MW).

The salient features of the 'Re-categorization' Exercise are as follows :

- Due importance has been given to relative pollution potential of the industrial sectors based on scientific criteria . Further, wherever possible, splitting of the industrial sectors is also considered based on the use of raw materials, manufacturing process adopted and in-turn pollutants expected to be generated.
- The Red category of industrial sectors would be 60.
- The Orange category of industrial sectors would be 83.
- The Green category of industrial sectors would be 63.
- Newly introduced White category contains 36 industrial sectors which are practically non-polluting.
- There shall be no necessity of obtaining the Consent to Operate" for White category of industries. An intimation to concerned SPCB / PCC shall suffice.
- No Red category of industries shall normally be permitted in the ecologically fragile area / protected area.

The purpose of categorization is to ensure that the industry is established in a manner which is consistent with the environmental objectives. The new criteria will prompt industrial sectors willing to adopt cleaner technologies, ultimately resulting in generation of fewer pollutants. Another feature of the new categorization system lies in facilitating self-assessment by industries as the subjectivity of earlier assessment has been eliminated. This 'Re-categorization' is a part of the efforts, policies and objective of present government to create a clean & transparent working environment in the country and promote the Ease of Doing Business.

Other similar efforts include installation of Continuous Online Emissions/ Effluent Monitoring Systems in the polluting industries, Revisiting of the CEPI (Comprehensive Environment Pollution Index) concept for assessment of polluted industrial clusters, Revision of existing industrial Emission/Effluent discharge standards, initiation of special drive on pollution control activities in Ganga River basin and many more in coming future.



पत्रांक : यूकेपीसीबी / एच.ओ. / सा०-183-837 / 2025 / 1481

दिनांक 03.01.2025

कोर्ट मैटर

ई-मेल / स्पीड पोस्ट द्वारा

सेवा में,

प्रबन्ध निदेशक

उत्तराखण्ड जल विद्युत निगम लि०

महारानी बाग, जी.एम.एस. रोड़

देहरादून-248006

E-mail ID- md@ujvnl.com, mdujvnl@ujvnl.com

विषय:- पर्वतीय पॉवर लि० (4.8 MW) मुनार, लोहारखेत द्वारा छोड़े जाने वाले प्रतिदिन न्यूनतम पर्यावरणीय प्रवाह ई-फ्लो के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रकरण पर मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं० 1292/2024 में पारित आदेश दिनांक 25.11.2024 का सन्दर्भ ग्रहण करना चाहें। मा० राष्ट्रीय हरित अधिकरण द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं:-

6. Office shall issue notices to the above respondents who shall file their reply with regard to the compliance of Tribunal's order dated 09.08.2017 passed in O.A. No.498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. Within one month from the date of receipt of notice.

तत्क्रम में इस कार्यालय द्वारा दिनांक 16.12.2024 को इकाई का निरीक्षण किया गया निरीक्षण में पाया गया कि "मै० पर्वतीय पॉवर प्रा० लि० (4.8 MW) मुनार परियोजना द्वारा न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) के आंकलन हेतु इनटेक प्वाइंट पर कोई भी श्राव मापक यंत्र अधिष्ठापित नहीं किया गया है। निरीक्षण के दौरान इकाई प्रतिनिधि द्वारा अवगत कराया गया कि प्लांट के संचालन की स्थिति में इनटेक चैनल से 15 प्रतिशत विद्युत लोड कम कर टरबाईन मशीन चलाने हेतु पानी टनल में लेकर विद्युत उत्पादन किया जाता है तथा 15 प्रतिशत पानी ओवर फ्लो के रूप में नदी में वापस प्रवाहित होता है। जिसे इनटेक प्वाइंट पर बने गेट से नियंत्रित किया जाता है।" जिससे उपरोक्त निरीक्षण में यह सत्यापित नहीं हो पाया कि परियोजना द्वारा कितनी मात्रा में जलप्रवाह छोड़ा जा रहा है।

मा० अधिकरण द्वारा मूल आवेदन सं० 491/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. में पारित आदेश के अनुपालन हेतु आपसे अपेक्षित है कि प्रश्नगत मै० पर्वतीय पॉवर प्रा० लि० जल विद्युत परियोजना, मुनार, लोहारखेत, बागेश्वर द्वारा छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रभाव ई-फ्लो का विवरण मानदण्डों सहित इस कार्यालय को उपलब्ध कराना चाहें जिससे मा० राष्ट्रीय हरित अधिकरण का अनुपालन सुनिश्चित किया जाय। प्रकरण पर अगली सुनवाई दिनांक 15.01.2025 को नियत है।

भवदीय

  
 (डा० पराग मधुकर धकाते)  
 सदस्य सचिव

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI**  
**EXECUTION APPLICATION NO. 45 OF 2024**  
**IN**  
**ORIGINAL APPLICATION NO. 498 OF 2015**

**IN THE MATTER OF :**

GANESH SINGH PANCHAL

...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS.

...RESPONDENTS

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FILED BY:



[ARJUN GARG]  
 ADVOCATE FOR RESPONDENT NO. 2  
 F-2, 2<sup>nd</sup> Floor, Lajpat Nagar-3  
 New Delhi-110024, Mob: 9971796913  
 Email: [arjun.garg@agalaw.in](mailto:arjun.garg@agalaw.in)

NEW DELHI

DATED:14.02.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI**  
**EXECUTION APPLICATION NO. 45 OF 2024**  
**IN**  
**ORIGINAL APPLICATION NO. 498 OF 2015**

**IN THE MATTER OF :**

GANESH SINGH PANCHAL ...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS. ...RESPONDENTS

**RESPONSE ON BEHALF OF RESPONDENT NO. 2/ SECRETARY,**  
**ENERGY (STATE OF UTTARAKHAND)**

**IT IS MOST RESPECTFULLY SHEWETH:**

1. That the present Application has been filed by the Applicant complaining about discharge of water in river violating the minimum requirements of continuous e-flow of rivers in the operational hydro electric projects as per the directions issued by this Hon'ble Tribunal vide Order dated 09.08.2017.

The true copy of Order dated 09.08.2017 passed by this Hon'ble Tribunal in O.A. No. 498 of 2015 is annexed herewith and marked as **ANNEXURE "1" [Pg. 11 to. 13]**

2. That the present Response is being filed in compliance of Order dated 15.01.2025 passed by this Hon'ble Court.

3. That the Loharkhet Small Hydroelectric Project (4.8 MW) is a Run of the river project developed by M/s Parvatiya Power Limited. Loharkhet Small Hydroelectric Project(SHP) (“**Project in question**”) is located in Kapkot Block of Bageshwar District of Uttarakhand. It may be noted that the diversion site of the project is about 2.5 Km upstream from the power house. 03 (three) units of 1.6 MW each have been installed for power generation in the project.
4. That it may also be noted that pursuant to Order dated 09.08.2017 passed by this Hon’ble Tribunal in M.A. No. 628/2016 the Government of Uttarakhand vide their Order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects. The true copy of Order dated 05.06.2018 issued by the Government of Uttarakhand is annexed herewith and marked as **ANNEXURE “2”** [Pg. **14 to. 15**]
5. That it may be clarified respectfully that average lean season flow is determined on the basis of the available data of the Detailed Project Report (DPR). In the present case data of four years i.e. 2013 to 2016 is available in the DPR of the aforesaid project. It may be further submitted that the aforesaid project is operational since the year 2008, however the said project was sanction in the times of undivided Uttar Pradesh. The original DPR is not available. This data of four years is contained in the revised DPR for capacity enhancement from 4.8 MW (Mega Watt) to 7.8 MW, which was sanctioned by Energy Department, Government of Uttarakhand vide letter dt. 29.09.2022. The true copy of the aforesaid

letter dated 29.09.2022 is annexed herewith and marked as **ANNEXURE “3” [Pg. 16 to. 18]**

6. That it is submitted that as per the aforesaid revised DPR of Loharkhet SHP, the average lean season flow from December to March is 1.38 Cumec. As stated in the preceding paragraph this average lean season flow is based on four-year discharge data from 2013 – 2016.
7. That it is submitted that average lean season flow of the Project in question is 1.38 Cumec, and 15% of the same 0.21 Cumec, which is mandatory to be maintained for e-flow from the Project as per the aforesaid GO dated 05.06.2018.
8. That it may be respectfully submitted that there is no prescribed methodology for calculating the average lean season flow. Generally, it is calculated on the basis of lean season flow of last 10 years or on the basis of availability of data which may be more or less than 10 years. Generally, the months from December to March of any year is considered as lean season.
9. That it may be submitted that in this regard letter dt. 03/01/2025 was sent to Managing Director, UJVNL by Respondent no. 6 (Uttarakhand State Pollution Control Board), along with the copy of the aforesaid Execution Application. In the said letter dt. 03/01/2025 it was stated that the inspection of the plant of the respondent no. 4 was carried out on 16/12/2024. It was found in the said inspection that discharge measurement instrument has not been established at the intake point. It was also stated in the said letter that it was apprised by the representative

of the Respondent no. 4 that during operation of the plant, 15 percent of the load of the plant is reduced by 15 percent and 15 percent water flows into the river as overflow, which is controlled by the gate at the intake point. The true copy of the letter dated 03/01/2025 is annexed herewith and marked as **ANNEXURE“4” [Pg. 19 ]**

**10.** That in response to the aforesaid letter dt. 03/01/2025 of Respondent no. 6 information was sought from the Respondent no. 4 herein by Energy Cell, Government of Uttarakhand vide its letter dt. 07/01/2025 (erroneously written as 07.01.2024) about the detailed mechanism to calculate e-flow and procedure of e-flow release from the project, which was submitted to Energy Cell, Government of Uttarakhand. It may be submitted that the discharge data of minimum e-flow is submitted on monthly basis by the Respondent no. 4 about the aforesaid project to the Energy Cell, Government of Uttarakhand and in turn this data is submitted to Respondent no. 6 on monthly basis. The true copy of the letter dated 07/01/2025 is annexed herewith and marked as **ANNEXURE “5” [Pg. 20 to. 21]**

**11.** That Respondent no. 4 replied to the aforesaid letter dt. 07/01/2025 vide e-mail dt. 09/01/2025 along with the information about average lean season flow from September 2021 to November 2023 and e-flow data for the month of September, October & November 2024. The true copy of the email dated 09/01/2025 is annexed herewith and marked as **ANNEXURE “6” [Pg. 22 ]**

**12.** That it was explained by the Respondent no. 4 in the aforesaid e-mail dt. 09/01/2025 as follows –

*We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.*

*In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:*

- As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).*
- During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.*
- To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.*

*We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.*

**13.** That the aforesaid information submitted by e-mail dt. 09/01/2025 of Respondent no. 4 was provided to Respondent no. 6 vide letter dt. 10/01/2025 of Managing Director, UJVNL (Government company of State of Uttarakhand under Energy Department) and Director, Energy

Cell, Government of Uttarakhand with the comment that on the basis of study of the records and the response dt. 09/01/2025 it has been found that average lean season flow of the project is about 1.40 Cumec. and as per order dt. 05/06/2018 of Government of Uttarakhand the minimum e-flow would be 0.21 Cumec. it was further stated in the said letter dt. 10/01/2025 that monthly information about minimum e-flow on the aforesaid basis is provided by the Respondent no. 4 herein. The true copy of the letter dated 10/01/2025 is annexed herewith and marked as **ANNEXURE “7” [Pg. 23 to. 28]**

14. That it is submitted that in compliance of the Order dated 15.01.2025, and the letters dated 16/01/2025 and 20/01/2025 of Government of Uttarakhand the Managing Director, UJVNL Ltd. and Director Energy Cell issued an OM (Office Memorandum) dated 20.01.2025 constituting a committee for site inspection of Loharkhet Small Hydroelectric Project (4.8 MW) of M/s Parvatiya Power Limited to measure and assess the minimum environmental flow being released from the project. The Committee comprised of

- i) Mr. Gopal Singh, Executive Engineer (Civil), UJVNL, and
- ii) Shri Amit Kumar, Assistant Engineer (Civil), UJVNL.

It was further directed that the Committee must submit the Report of the said site within a week.

The true copies of letters dated 16/01/2025, 20/01/2025 of Government of Uttarakhand and OM. No. 389/UJVNL/01/P.N./C-18 dated 20.01.2025 issued by Managing Director, UJVNL Ltd. and Director Energy Cell are annexed herewith and marked as **ANNEXURE “8” [Pg. 29 to. 31]**

15. That it is submitted that on physical inspection of the Project in question on 27.01.2025 the discharge of the Saryu River upstream of the diversion site was found to be 1.92 cumec. and the discharge of the river downstream of the diversion site was found 0.45 Cumec which is released as e-flow from the project as on 27.01.2025.

It is also pertinent to state here that as per the aforesaid inspection report dt. 27/01/2025 that Gauge & discharge site (instrument for measurement of discharge) has not been established at the project site by M/s Parvatiya Power Limited. Further, there is no instrument installed at diversion Site for measurement of e-flow. The representative of M/s Parvatiya Power Limited present at the site has informed that at present the measurement of environmental flow is done manually on daily basis.

16. The true copy of Inspection Report dated 27.01.2025 on assessment of e-flow for Loharkhet Small Hydroelectric Project is annexed herewith and marked as **ANNEXURE “9”** [Pg. 32 to. 36]

17. That it is submitted that as evident from the Report dated 27.01.2025, the e-flow (0.45 Cumec) released from the project is more than the minimum e-flow (0.21 Cumec) from the Project in question. Hence, in so far as record of data of lean season flow and methodology of calculation of minimum e-flow based on the said record, the requirement as per the directions of this Hon'ble Tribunal are being met.

18. That although the compliance of minimum e-flow is indicated on the basis of record, however to ensure the continuous compliance of the order dated 05/06/2018 of Government of Uttarakhand and order of this Hon'ble Tribunal on the projects site, directions have been issued to the

Respondent no. 4 by Energy Department, Government of Uttarakhand (answering respondent) vide letter dated 14/02/2025 for installing appropriate instrument for discharge measurement so that continuous verifiable data is effectively collected and reported to Energy Cell, Government of Uttarakhand. This instrument would have to be installed within a period of one month from the 14/02/2025. The true copy of the letter dated 14/02/2025 is annexed herewith as marked as **ANNEXURE “10” [Pg. 37]**

**19.**In view of the aforesaid, it is therefore respectfully prayed that this Hon'ble Tribunal may pass appropriate orders in the present Application.

**FILED BY:**



**[ARJUN GARG]**

**ADVOCATE FOR RESPONDENT NO. 2**

**NEW DELHI**

**DATED:15.02.2025**



**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI  
EXECUTION APPLICATION NO. 45 OF 2024  
IN  
ORIGINAL APPLICATION NO. 498 OF 2015**

**IN THE MATTER OF:**

GANESH SINGH PANCHAL

...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS.

...RESPONDENTS

**AFFIDAVIT**

I, R. Meenakshi Sundaram, Principal Secretary, Energy and Alternative Energy, Government of Uttarakhand, do hereby solemnly affirm and state on oath as under: -

1. That I am the Principal Secretary, Energy and Alternative Energy, Government of Uttarakhand, Respondent No. 2 in the above matter and I am conversant with the facts and circumstances of the case. As such I am authorized and competent to swear this affidavit.
2. That I have read and understood the contents of the accompanying Response and I state that the contents thereof are true and correct to my knowledge and based on information received from record.
3. Annexures filed with the Response are true copies of their respective originals.



*(Handwritten Signature)*

DEPONENT

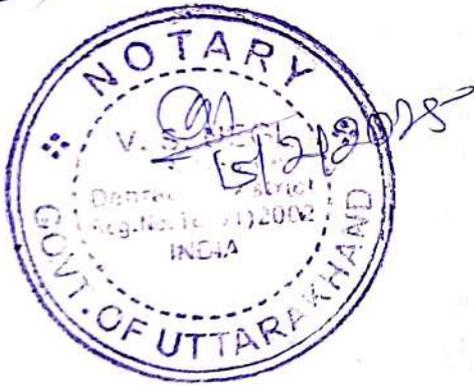
**(R. Meenakshi Sundaram)**  
Principal Secretary,  
Energy and Renewal Energy,  
Planning and Housing Department,  
Government of Uttarakhand

**VERIFICATION**

I, the deponent above named, do hereby verify that the contents of the above affidavit are true and correct, no part of it is false and nothing material has been concealed there from.

Verified at D Dehra on this the 15 day of Feb. 2025.

Identified by  
2489C  
(2489C)



*[Handwritten Signature]*

**DEPONENT**

**(R. Meenakshi Sundaram)**  
Principal Secretary,  
Energy and Renewal Energy,  
Planning and Housing Department,  
Government of Uttarakhand

**ATTESTED**  
*[Handwritten Signature]*  
**S. NEGI**  
Advocate & Notary,  
B-12 Compound, D.D. Tri

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ANNEXURE/1

Original Application No. 498 of 2015  
(M.A. No. 628/2016)

IN THE MATTER OF:

**Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.**

**CORAM : HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON  
HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE, JUDICIAL MEMBER  
HON'BLE MR. BIKRAM SINGH SAJWAN, EXPERT MEMBER**

**Present: Applicant:**

**Respondent No. 1 :  
Respondent Nos. 15&26:**

**Respondent No. 19:**

**Respondent No. 22:**

**Respondent No. 37:**

Ms. Shibani Ghosh, Adv. for Intervenor  
Mr. Divya Prakash Pande , Adv.  
Mr. Mukesh Verma, Adv.  
Mr. Nishe Rajen Shonker and Ms. Anu K. Joy, Advs. for State of Kerala  
Ms. K. Enatoli Sema, Adv. For Nagaland SPCB and Mr. Amith J, Adv.,  
Mr. Shiv Mangal Sharma, AAG, Mr. Saurabh Rajpal, Adv., and Mr. Adhiraj Singh, Adv. for State of Rajasthan  
Respondent Nos. 28&29: Mr. Nikhil Nayyar, Adv., Ms. Smriti Shah, Advs. for APPCB & TSPCB  
Mr. G.M. Kawoosa, Adv. and Ms. Palak Mittal, Adv. for State of J&K  
Mr. Guntur Prabhakar, Mr. Pramod Kumar and Mr. Gautam Prakhakar, Advs. for State of AP  
Mr. Devraj Ashok, Adv. for State of Karnataka  
Mr. A.K. Panda and Mr. M. Paikaray, Advs. for SPCB, Odisha  
Mr. Atul Jha, Adv. For State of Chhattisgarh  
Mr. Ranjan Mukherjee and Ms. Aprajita Mukherjee, Advs. For State of Meghalaya  
Mr. Raja Chatterjee and Mr. Chanchal Kumar Ganguly, Advs., Mr. Piyush Sachdev, Adv. for State of WB  
Mr. Aruna Mathura, Mr. Avneesh Arputham, Ms. Simran Jeet and Ms. Anuradha Arputham, Advs. For State of Sikkim  
Mr. Edward Belho, Mr. K. Luikang Michael and Mr. Hoineithiam, Advs. for State of Nagaland  
Ms. Yogmaya Agnihotra, Adv. for CECB  
Ms. Priyanka Sinha, Adv. for State of Jharkhand  
Mr. Anil Shrivastav, Mr. Rituraj Biswas and Ms. Sujaya Bardhan, Advs. for State of Arunachal Pradesh  
Mr. Tayenjam Momo Singh, Adv. for Meghalaya SPCB  
Mr. Sapam Biswajit Meitei and Mr. Naresh Kumar Gaur, Advs. for MPCB  
Mr. Gopal Singh, Mr. Rituraj Biswas, Advs. for State of Tripura  
Mr. Dhruv Pal and Mr. Himanshu Pal, Advs. for State of Gujarat & GSPCB  
Mr. Ajay Marwah, Adv. for HPSPCB  
Mr. Gautam Singh, Adv. for Mr. Shoeab Alam, Adv. for State of Bihar  
Mr. R. Rakesh Sharma, Adv. For State of Tamil Nadu & TN Pollution Control Board  
Mr. Rajul Shrivastav, Adv. for MPPCB  
Mr. V.K. Shukla, Adv. and Ms. Vijay Laxmi, Adv. for State of MP  
Mr. Amrit Agarwal and Ms. Asha N. Basu, Advs. for WBPCB

Mr. Ravin Dubey, Adv.  
 Mr. Utkarsh Sharma, Adv. for State of UP  
 Mr. Gaurav M. Liberhan, AAG, State of Punjab  
 Mr. Jogy Scaria, Adv., Mr. Reegan S. Bal and Ms. Beena Victor, Advs. for Kerala State Pollution Control Board  
 Mr. Shuvodeep Roy, Adv. and Mr. Sayooj Mohandas M., Adv. for State of Assam and ASPCB  
 Mr. Rajkumar, Adv. for Central Pollution Control Board  
 Mr. Anil Grover, AAG, Mr. Rahul Khurana, Mr. Sandeep Yadav and Mr. Mishal Vij, Advs. for HSPCB  
 Mr. Naginder Benipal, Adv. for PPCB  
 Mr. B.V. Niren, Adv. and Mr. Vinayak Gupta, Adv.

	Date and Remarks	Orders of the Tribunal
	<p><b>Item No.</b>  <b>21</b></p> <p><b>August 09,</b>  <b>2017</b></p> <p><b>sn</b></p>	<p>The Learned Counsel appearing for Ministry of Environment, Forest and Climate Change submits that the Ministry has already completed river basin study of 6 river basins i.e. Siang River Basin, Twang River Basin, Bichom River Basin, Subansiri River Basin, Dibang River Basin and Lohit River Basin and upon study the Ministry has recommended the minimum flow of the river to be 18% of the average of lean season flow of the river. However, in some of the cases, it has stated to be even 20%.</p> <p>The Tribunal in the recent Judgment pronounced on river Ganga had directed 20% minimum environment flow to be maintained from Haridwar onwards on the basis of the average lean season flow. In light of the above and the clear stand being taken by the Ministry, we direct that all the rivers in the Country shall maintain minimum 15 % to 20% of the average lean season flow of that river. However, whichever State is unable to adhere to this average percentage, in that event we grant liberty to that State Government to move the Secretary, Ministry of Environment, Forest and Climate Change who shall in</p>

	<p><b>Item No.</b> <b>21</b></p> <p><b>August 09,</b> <b>2017</b></p> <p><b>sn</b></p>	<p>consultation with the Ministry of Water Resources examine such a representation and if it is desirable to fix any lower percentage than the percentage aforesaid, then it will pass appropriate order. The order should be reasoned and thereafter it would be left to the discretion of the State concerned to follow the directions of the Ministry in accordance with law.</p> <p>We also grant liberty to the Applicant to move the Ministry of Environment, Forest and Climate Change if it has material with them in respect of any river of the country, which should have minimum environment flow in excess of 20%. If such representation is moved the same shall be disposed of by the Committee headed by Secretary in the Ministry of Environment, Forest and Climate Change in accordance with law.</p> <p>With the above direction, Original Application No. 498 of 2015 stands disposed of without any order as to cost.</p> <p><b><u>M.A. No. 628 of 2016</u></b></p> <p>This Application does not survive for consideration as the main Application itself stands disposed of.</p> <p>Thus, M.A. No. 628 of 2016 stands disposed of accordingly.</p> <p>.....,CP (Swatanter Kumar)</p> <p>.....,JM (Raghuvendra S. Rathore)</p> <p>.....,EM (Bikram Singh Sajwan)</p>
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प्रेषक,

राधिका झा,  
सचिव,  
उत्तराखण्ड शासन।

ANNEXURE /2

सेवा में,

समस्त विकासकर्ता (सूची संलग्न),  
जल विद्युत परियोजनायें,  
उत्तराखण्ड।

ऊर्जा अनुभाग-01

देहरादून : दिनांक : 5 जून, 2018

विषय :- मा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) के आदेश दि0 09.08. 2017 के अन्तर्गत नदियों में न्यूनतम पर्यावरणीय प्रवाह छोड़े जाने के सम्बन्ध में।

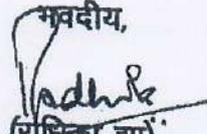
महोदय,

मा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) के द्वारा मूल आवेदन सं0-498/2015 (एम0ए0 सं0-628/2016) पुष्प सैनी बनाम पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार एवं अन्य, में नदियों में न्यूनतम पर्यावरणीय प्रवाह (Minimum Environmental Flow) के सम्बन्ध में दि0-09-08-2017 को निम्न आदेश पारित किया गया है :-

"We direct that all the rivers in the country shall maintain minimum 15% to 20% of the average lean season flow of that river."

इस सम्बन्ध में सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड के पत्रांक-यूईपीपीसीबी/एच0ओ0/सा0-183-139/2017/4218-781 दिनांक 13-09-2017 के माध्यम से उक्त आदेश का अनुपालन किये जाने हेतु आदेश निर्गत किये गए हैं।

तत्क्रम में मुझे यह कहने का निदेश हुआ है कि उत्तराखण्ड में स्थित समस्त जल विद्युत परियोजनाओं के बांध/बैराज/वियर से नदियों में सम्बन्धित विकासकर्ताओं द्वारा मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 09-08-2017, पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह बनाये रखने के दृष्टिगत निरंतर न्यूनतम 15 प्रतिशत लीन सीजन फ्लो छोड़ना सुनिश्चित किया जायेगा।

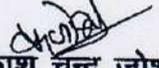
भवदीय,  
  
(राधिका झा)  
सचिव

संख्या- 708 (2)/1/2018-05/24 (रिट)/2016, तददिनांक।

प्रतिलिपि निम्नलिखित को प्रेषित :-

1. संयुक्त सचिव (पी0एम0ओ0) भारत सरकार, नई दिल्ली।
2. संयुक्त सचिव (हाइड्रो), ऊर्जा मंत्रालय, भारत सरकार, श्रम शक्ति भवन, रफी मार्ग, नई दिल्ली।
3. संयुक्त सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, नई दिल्ली।
4. संयुक्त सचिव, जल संसाधन नदी विकास एवं गंगा संरक्षण मंत्रालय, भारत सरकार, नई दिल्ली।
5. सदस्य सचिव, उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड, देहरादून।
6. प्रबन्ध निदेशक, यू0जे0वी0एन0लि0 देहरादून कृपया सम्बन्धित विकासकर्ताओं से समन्वय स्थापित कर कृत कार्यवाही से शासन को अवगत कराना सुनिश्चित करें।
7. निदेशक-ऊर्जा सैल, उत्तराखण्ड, देहरादून कृपया सम्बन्धित विकासकर्ताओं से समन्वय स्थापित कर कृत कार्यवाही से शासन को अवगत कराना सुनिश्चित करें।

आज्ञा से,

  
(प्रकाश चन्द्र जोशी)  
उप सचिव

प्रेषक,  
आर० मीनाक्षी सुन्दरम्,  
सचिव,  
उत्तराखण्ड शासन।

ANNEXURE/3

सेवा में,  
निदेशक,  
मै० पर्वतीय पावर लि०,  
गांधी चौक,  
रानीखेत-263 648।

ऊर्जा अनुभाग-01

देहरादून : दिनांक : 29 सितम्बर, 2022

~~2022~~

**विषय :-** लोहारखेत लघु जल विद्युत परियोजना की वर्तमान क्षमता 4.8 मेगावॉट से 7.8 मेगावॉट किये जाने के सम्बन्ध में।

Draft No. DFA/240793

कृपया उपर्युक्त विषयक अपने कार्यालय पत्र सं०-560/PPPL Doc./138/20 दि०-07 दिसम्बर, 2020 तथा PPPL/Capacity Enhancement/131 दि०-14 दिसम्बर, 2019 आदि का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से जनपद बागेश्वर के सरजू नदी की सहायक नदी कालीगंगा पर स्थित लोहारखेत जल विद्युत परियोजना की वर्तमान क्षमता को 4.8 मेगावॉट से 7.8 मेगावॉट किये जाने का अनुरोध किया गया है।

इस सम्बन्ध में प्रकरण पर सम्यक विचारोपरान्त मुझे यह कहने का निदेश हुआ है, कि उक्त उद्विखित जल विद्युत परियोजना की क्षमता की क्षमतावृद्धि 4.8 मेगावॉट से 7.8 मेगावॉट किये जाने पर अनुमोदन निम्न शर्तों के अधीन प्रदान की जाती है :-

1. विकासकर्ता द्वारा ऊर्जा विभाग के अधिसूचना सं०-1381(1)/1(2)/2012-04(8)-107-2007 दि०-21 सितम्बर, 2012 के अनुसार 4.8 मे०वा० क्षमता से अतिरिक्त 03 मे०वा० क्षमता वृद्धि के फलस्वरूप प्रीमियम एवं रॉयल्टी देय होगा। दि०-31 मार्च, 2023 की गणनानुसार प्रीमियम की धनराशि अनुमानित रू० 1,94,74,068.00 एवं 03 मेगावॉट क्षमता वृद्धि से विद्युत उत्पादन के सापेक्ष 3 प्रतिशत वृद्धि करते हुये परियोजना परिचालन के 16वें वर्ष से अनुमानित 19.143 प्रतिशत रॉयल्टी देय होगी।
2. विकासकर्ता द्वारा डी०पी०आर० में दर्शायी गई परियोजना की वर्ष 2017 के अनुसार कुल लागत रू० 28.76 करोड़ (With Escalation & IDC) से भविष्य में यदि किसी भी प्रकार का परिवर्तन होने पर, पुनः शासन को अवगत कराना होगा।
3. विकासकर्ता द्वारा परियोजना के विभिन्न अवयवों हेतु सभी आवश्यक भूमि एवं भूगर्भीय परीक्षण परियोजना के विस्तृत परिकल्पन/अभियन्त्रण से पूर्व कराये जायेंगे तथा तदनुसार ही परियोजना निर्माण प्रारम्भ किया जाएगा।

1/67250/2022

4. विकासकर्ता द्वारा परियोजना के निर्माण के दौरान विशेष स्थलीय परिस्थितियों एवं अन्यथा की स्थिति में डी0पी0आर0 में प्रस्तावित संरचनाओं से भिन्न संरचनाओं के निर्माण पर शासन को अवगत कराना होगा।
5. विकासकर्ता द्वारा भविष्य में परियोजना से सम्बन्धित किसी भी प्रकार के अन्वेषण/निरीक्षण कार्य कराये जाने पर उनकी रिपोर्ट उत्तराखण्ड शासन को प्रेषित किया जाएगा।
6. परियोजना के क्रियान्वयन से पूर्व परियोजना से उत्पादित होने वाली ऊर्जा के निस्सरण हेतु विकासकर्ता द्वारा राज्य के सम्बन्धित विभाग/निगम/अन्य संस्थानों से पुष्टि एवं अनुबन्ध किया जाएगा।
7. विकासकर्ता द्वारा परियोजना के निर्माण हेतु प्रस्तावित खनन स्रोत अथवा नदी तल की सामग्री के उपयोग से पूर्व उनकी गुणवत्ता एवं उपयुक्तता के लिये सभी आवश्यक जांच कर ली जाएगी तथा परीक्षण में उपयुक्त पाये जाने पर उपयोग की जाएगी। प्रस्तावित खनन स्रोत अथवा नदी तल की सामग्री का उपयोग, आवश्यक संवैधानिक स्वीकृति प्राप्त करने के उपरान्त ही किया जाएगा।
8. विकासकर्ता द्वारा परियोजना को समयबद्ध रूप से पूर्ण करने हेतु आधुनिक उपकरण एवं साफ्टवेयर के उपयोग से परियोजना का अनुश्रवण (Monitoring) किया जाएगा।
9. विकासकर्ता द्वारा सरयू नदी घाटी हेतु की गई संचयी पर्यावरणीय प्रभाव आंकलन में दिये गये संस्तुतियों का पालन किया जाएगा।
10. विकासकर्ता द्वारा परियोजना की खुदाई से उत्पन्न हुए मलबे का नियमानुसार उचित एवं उपयुक्त व्यवस्था के अन्तर्गत निस्तारण किया जाएगा।
11. विकासकर्ता द्वारा पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह रखने के दृष्टिगत निरन्तर न्यूनतम 15% लीन सीजन फ्लो अथवा भविष्य में राज्य सरकार/भारत सरकार के निर्देशानुसार, जो भी अधिक होगी, आवश्यक निरन्तर न्यूनतम जल की मात्रा अवश्य ही नदी में छोड़ी जाएगी।
12. विकासकर्ता द्वारा जल विद्युत परियोजनाओं के विकास एवं निर्माण से सम्बन्धित उत्तराखण्ड सरकार एवं भारत सरकार द्वारा जारी की गई एवं भविष्य में जारी की जाने वाली विभिन्न नीतियों एवं दिशा-निर्देशों का समय-समय पर कड़ाई से पालन किया जाएगा।
13. वर्तमान में उत्तराखण्ड सरकार द्वारा स्थानीय क्षेत्र विकास कोष नीति अनुमोदन हेतु प्रक्रियाधीन है। परियोजना की डी0पी0आर0 में आगणित टैरिफ में स्थानीय क्षेत्र विकास कोष नीति का प्राविधान नहीं लिया गया है, जिसे नीति लागू होने पर सम्मिलित करते हुए पुनरीक्षित टैरिफ की गणना की जायेगी एवं नीति में दिये गये प्राविधानों का पालन किया जायेगा।

Draft No. DFA/240793

I/67250/2022

14. विकासकर्ता द्वारा परियोजना के विकास एवं निर्माण की त्रैमासिक प्रगति रिपोर्ट उत्तराखण्ड शासन को प्रेषित की जाएगी। पुनः उत्तराखण्ड शासन को किसी भी समय परियोजना की प्रगति रिपोर्ट की आवश्यकता पडने पर विकासकर्ता द्वारा अविलम्ब उपलब्ध करायी जायेगी।
15. विकासकर्ता के द्वारा बड़ी हुई क्षमता के सापेक्ष अनुपूरक क्रियान्वयन अनुबन्ध हस्ताक्षरित किया जाना होगा।
16. विकासकर्ता द्वारा उपरोक्तानुसार शर्तों को समावेशित करते हुए परियोजना की नवीनीतम डी0पी0आर0 की 03 प्रतियां (सॉफ्ट एवं हार्ड कॉपी) में शासन को उपलब्ध कराया जाना सुनिश्चित किया जायेगा।

भवदीय,

Signed by R. Meenakshi

Sundaram

Date: 29/09/2022 15:39

सचिव।

Draft No. DFA/240793

संख्या-- /1-1/2022-04(08)/45/2004, तददिनांक।

प्रतिलिपि :-

1. निदेशक, ऊर्जा सैल, देहरादून को इस आशय के साथ प्रेषित कि उक्तानुसार सम्बन्धित विकासकर्ता से यथोचित औपचारिक कार्यवाहियां सुनिश्चित कर कृत कार्यवाही की सूचना अभिलेखीय साक्ष्यों सहित शासन को उपलब्ध कराने का कष्ट करें। प्रीमियम एवं रॉयल्टी का पुनः नियमानुसार आकलन कर सम्बन्धित विकासकर्ता की सहमति एवं निर्धारित धनराशि जमा कराना सुनिश्चित करने का कष्ट करें।
2. गार्ड फाईल।

आज्ञा से,

(रंजना राजगुरु)  
अपर सचिव।



मुख्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड ANNEXURE/4  
"गौरा देवी पर्यावरण भवन"  
46वीं, आई.टी. पार्क, सहस्त्रचारा रोड़, देहरादून  
E-mail : ukpcb@ukpcb.org, ukpcb@gmail.com, डूरुयुय 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./सां-183-837/2025/1481

दिनांक 03.01.2025

कोर्ट गेटर

ई-मेल/स्पीड पोस्ट द्वारा

सेवा में,

प्रबन्ध निदेशक  
उत्तराखण्ड जल विद्युत निगम लि०  
महारानी बाग, जी.एम.एस. रोड़  
देहरादून-248006  
E-mail ID- md@ujvnl.com, mdujvnl@ujvnl.com

Diary No. 76 /MD/UVJNLI E-23  
Date 04/01/2025

विषय:- पर्वतीय पॉवर लि० (4.8 MW) मुनार, लोहारखेत द्वारा छोड़े जाने वाले प्रतिदिन न्यूनतम पर्यावरणीय प्रवाह ई-प्लो के सम्बन्ध में।

Draft No. DFA/240793

महादिय,

उपरोक्त विषयक प्रकरण पर मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं० 1292/2024 में पारित आदेश दिनांक 25.11.2024 का सन्दर्भ ग्रहण करना चाहें। मा० राष्ट्रीय हरित अधिकरण द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं:-

6. Office shall issue notices to the above respondents who shall file their reply with regard to the compliance of Tribunal's order dated 09.08.2017 passed in O.A. No.498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. Within one month from the date of receipt of notice.

तत्काल में इस कार्यालय द्वारा दिनांक 16.12.2024 को इकाई का निरीक्षण किया गया निरीक्षण में पाया गया कि "मै० पर्वतीय पॉवर प्रा० लि० (4.8 MW) मुनार परियोजना द्वारा न्यूनतम पर्यावरणीय प्रवाह (ई-प्लो) के आंकलन हेतु इनटेक प्वाइंट पर कोई भी श्राव मापक यंत्र अधिष्ठापित नहीं किया गया है। निरीक्षण के दौरान इकाई प्रतिनिधि द्वारा अवगत कराया गया कि प्लांट के संचालन की स्थिति में इनटेक चैनल से 15 प्रतिशत विद्युत लोड कम कर टरबाईन मशीन चलाने हेतु पानी टनल में लेकर विद्युत उत्पादन किया जाता है तथा 15 प्रतिशत पानी ओवर फ्लो के रूप में नदी में वापस प्रवाहित होता है। जिसे इनटेक प्वाइंट पर बने गेट से नियंत्रित किया जाता है।" जिससे उपरोक्त निरीक्षण में यह सत्यापित नहीं हो पाया कि परियोजना द्वारा कितनी मात्रा में जलप्रवाह छोड़ा जा रहा है।

मा० अधिकरण द्वारा मूल आवेदन सं० 491/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. में पारित आदेश के अनुपालन हेतु आपसे अपेक्षित है कि प्ररनगत मै० पर्वतीय पॉवर प्रा० लि० जल विद्युत परियोजना, मुनार, लोहारखेत, बागेश्वर द्वारा छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रभाव ई-प्लो का विवरण मानदण्डों सहित इस कार्यालय को उपलब्ध कराना चाहें जिससे मा० राष्ट्रीय हरित अधिकरण का अनुपालन सुनिश्चित किया जाय। प्रकरण पर अगली सुनवाई दिनांक 15.01.2025 को नियत है।

DGM(CUC)

in

भवदीय

(डा० पराग मधुकर धकाते)  
सदस्य सचिव

ANNEXURE/5

No: 03/Dir. U.C./U.C./IPP/P-33

To  
M/s Parvatiya Power Ltd.  
Loharket, Bageshwar

Energy Cell, Energy Department, Dehradun

Date: 07.01.2024

**Subject: Regarding daily minimum e-flow release from Loharkhet SHP (4.8 MW).**

Sir,

With reference to aforesaid subject please refer letter dated 03.01.2024 of Uttarakhand Pollution Control Board, vide which UKPCB inform that they visited your project on 16.12.2024 and there is no measurement instrument has been installed in your project for examine e-flow.

In this regard it is to inform you that e-flow is strictly to be maintained as per GoUK order dated 05.06.20218 by all the hydro power developers to maintain river ecology and other purposes.

Hence in view of the above, it is requested to please provide the detailed mechanism to calculate e-flow and procedure of e-flow release from your project which was submitted by your office monthly to this office. Information shall be submitted by today itself so that the same shall be furnished to Uttarakhand Pollution Control Board.



(Manoj Kumar Kesharwani)  
Expert (Technical), Energy Cell, GoUK  
Email- [urjapmo@gmail.com](mailto:urjapmo@gmail.com)



मुख्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून  
E-mail: ukpctegocell@gmail.com, दूरभाष 0135-2607092

दिनांक 03.01.2025

कोर्ट मैटर

पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-837/2025/1181

ई-मेल/स्पीड पोस्ट द्वारा

सेवा में,

प्रबन्ध निदेशक  
उत्तराखण्ड जल विद्युत निगम लि0  
महारानी बाग, जी.एम.एस. रोड़  
देहरादून-248006  
E-mail ID- md@ujvnl.com, mdujvnl@ujvnl.com

Diary No. 76 /MD/UJVNL/ E-23  
Date 04.01.2025

विषय- पर्वतीय पॉवर लि0 (4.8 MW) मुनार, लोहारखेत द्वारा छोड़े जाने वाले प्रतिदिन न्यूनतम पर्यावरणीय प्रवाह ई-फ्लो के सम्बन्ध में।

महोदय,

उपरोक्त विषयक प्रकरण पर मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 1292/2024 में पारित आदेश दिनांक 25.11.2024 का सन्दर्भ ग्रहण करना चाहें। मा0 राष्ट्रीय हरित अधिकरण द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं-

6. Office shall issue notices to the above respondents who shall file their reply with regard to the compliance of Tribunal's order dated 09.08.2017 passed in O.A. No.498/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. Within one month from the date of receipt of notice.

तत्काल में इस कार्यालय द्वारा दिनांक 16.12.2024 को इकाई का निरीक्षण किया गया निरीक्षण में पाया गया कि "नौ पर्वतीय पॉवर प्रा0 लि0 (4.8 MW) मुनार परियोजना द्वारा न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) के आंकलन हेतु इनटेक प्वाइंट पर कोई भी श्राव मापक यंत्र अधिष्ठापित नहीं किया गया है। निरीक्षण के दौरान इकाई प्रतिनिधि द्वारा अवगत कराया गया कि प्लांट के संचालन की स्थिति में इनटेक चैनल से 15 प्रतिशत विद्युत लोड कम कर टरबाईन मशीन चलाने हेतु पानी टनल में लेकर विद्युत उत्पादन किया जाता है तथा 15 प्रतिशत पानी ओवर फ्लो के रूप में नदी में वापस प्रवाहित होता है। जिसे इनटेक प्वाइंट पर बने गेट से नियंत्रित किया जाता है।" जिससे उपरोक्त निरीक्षण में यह सत्यापित नहीं हो पाया कि परियोजना द्वारा कितनी मात्रा में जलप्रवाह छोड़ा जा रहा है।

मा0 अधिकरण द्वारा मूल आवेदन सं0 491/2015 Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors. में पारित आदेश के अनुपालन हेतु आपसे अपेक्षित है कि प्रश्नगत नौ पर्वतीय पॉवर प्रा0 लि0 जल विद्युत परियोजना, मुनार, लोहारखेत, बागेश्वर द्वारा छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रवाह ई-फ्लो का विवरण मानदण्डों सहित इस कार्यालय को उपलब्ध कराना चाहें जिससे मा0 राष्ट्रीय हरित अधिकरण का अनुपालन सुनिश्चित किया जाय। प्रकरण पर अगली सुनवाई दिनांक 15.01.2025 को नियत है।

DGM(CO/C)✓

in

मवदीय

डा0 पराग मधुकर घकाते  
सदस्य सचिव

## Parvatiyapower e flow compliance

Parvatiya Power Ltd Ppl <loharkhethep@yahoo.in>  
To: Urja PMO <urjapmo@gmail.com>

Thu, Jan 9, 2025 at 9:37 AM

Dear Sir,

With reference to your letter No. 03/Dir. U.C./U.C./IPP/P-33 dated 07.01.2024 regarding the daily minimum e-flow release from the Loharkhet SHP (4.8 MW), we would like to acknowledge the communication received and the observations made by the Uttarakhand Pollution Control Board (UKPCB) regarding the lack of a measurement instrument at the site.

We sincerely apologize for the oversight in not installing the required e-flow measurement instrument. We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.

In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:

- As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).
- During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.
- To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.

We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.

We understand the importance of this matter and assure you of our commitment to compliance. Please feel free to contact us if any further clarification or action is needed.

Thank you for your understanding and support.

Sincerely,  
Parvatiya Power Ltd.

On Tuesday 7 January, 2025 at 02:31:21 pm IST, Urja PMO <urjapmo@gmail.com> wrote:

Sir,

With refernce to the above mentioned subject please find enclosed herewith.

Sent from my iPhone



# यूजेवीएन लिमिटेड

(उत्तराखण्ड सरकार का उपक्रम)

## UJVN LIMITED

(A Govt. of Uttarakhand Enterprise)

कार्यालय प्रबन्ध निदेशक, "उज्ज्वल", महारानी बाग, जी०एम०एस० रोड, देहरादून-248 006 (उत्तराखण्ड), दूरभाष: 0135-2761485, फैक्स: 0135-2761549  
Office of the Managing Director, "Ujjwal", Maharani Bagh, G.M.S. Road, Dehradun-248006 (Uttarakhand), Phone: 0135-2761485, Fax: 0135-2761549

CIN No.U40101UR2001SGC025866

ISO 9001:14001 Certified

पत्रांक: 216 / यूजेवीएन / 01 / प्र०नि० / W-1

दिनांक : 10-01-2025

सेवा में

डॉ० पराग मधुकर धकाते

सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

"गौरा देवी पर्यावरण भवन"

46 बी, आई०टी० पार्क,

सहस्त्रधारा रोड, देहरादून।

Draft No. DFA/240793

विषय: पर्वतीय पावर लि० (4.8 मे०वा०) मुनार लोहारखेत द्वारा छोड़े जाने वाले प्रतिदिन न्यूनतम पर्यावरणीय प्रवाह ई-फ्लो के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्रांक यूकेपीसीबी/एच०ओ०/सा०-183-837/2025/1481 दिनांक 03.01.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से आपक द्वारा मै० पर्वतीय पावर प्रा० लि० जल विद्युत परियोजना मुनार, लोहारखेत, बागेश्वर द्वारा छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) का विवरण मानदण्डों सहित आपके कार्यालय को उपलब्ध कराने हेतु अनुरोध किया गया था।

उक्त के क्रम में अवगतनीय है कि मूल आवेदन सं 498/2015 पुष्प सैनी बनाम वन एवं पर्यावरण मंत्रालय एवं अन्य में मा० राष्ट्रीय हरित अधिकरण द्वारा दिनांक 09.08.2017 को नदियों में न्यूनतम पर्यावरणीय प्रवाह हेतु दिये गये आदेश के अनुपालन में उत्तराखण्ड शासन द्वारा अपने कार्यालय ज्ञाप 708 दिनांक 05.06.2018 के माध्यम से राज्य के समस्त जल विद्युत परियोजनाओं के विकासकर्ताओं को पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह रखने के दृष्टिगत निरंतर न्यूनतम 15 प्रतिशत लीन सीजन फ्लो छोड़ने हेतु आदेश निर्गत किये गये थे। उक्त आदेश के अनुपालन में उत्तराखण्ड राज्य में स्थित समस्त जल विद्युत परियोजनाओं के विकासकर्ताओं के द्वारा मासिक आधार पर पर्यावरणीय प्रवाह (ई-फ्लो) की सूचना उपलब्ध करायी जाती है, जिसको संकलित करते हुये मासिक आधार पर उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को उपलब्ध कराई जाती है।

अवगतनीय है कि इस कार्यालय द्वारा अपने पत्रांक 03 दिनांक 07.01.2024 के माध्यम से लोहारखेत जल विद्युत परियोजना के विकासकर्ता मै0 पर्वतीय पावर प्रा0 लि0 को लोहारखेत जल विद्युत परियोजना से छोड़े जाने वाले न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) की गणना हेतु विस्तृत प्रक्रिया (Mechanism) एवं पर्यावरणीय प्रवाह छोड़ने हेतु क्या Procedure अपनाया जाता है के सम्बन्ध में पत्राचार किया गया था।

उपरोक्त के क्रम में विकासकर्ता अपने ई-मेल 09.01.2025 (छायाप्रति संलग्न) के माध्यम से अपना प्रतिउत्तर दिया गया जो कि निम्नवत है:-

*We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.*

*In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:*

- *As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).*
- *During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.*
- *To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.*

*We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.*

उपरोक्त के क्रम में विकासकर्ता द्वारा प्रेषित प्रतिउत्तर एवं इस कार्यालय में उपलब्ध अभिलेखों के अध्ययन उपरांत पाया गया है कि लोहारखेत परियोजना हेतु सरयू नदी का औसत लीन प्रवाह लगभग 1.40 क्यूमेक है। अतः उत्तराखण्ड शासन द्वारा दिनांक 05.06.2018 को पारित आदेश के अनुसार लोहारखेत परियोजना हेतु न्यूनतम पर्यावरणीय प्रवाह लगभग 0.21 क्यूमेक (औसत लीन प्रवाह 1.40 का 15%) आता है। विकासकर्ता द्वारा उक्तानुसार न्यूनतम ई-फ्लो छोड़ते हुये मासिक आधार पर सूचना उपलब्ध कराया जाता है। पर्वतीय पावर लि0 द्वारा लोहारखेत जल विद्युत परियोजना से छोड़े गये पर्यावरणीय प्रवाह (ई-फ्लो) की विगत 03 माह की सूचना संलग्न कर सूचनार्थ प्रेषित है।

संलग्नक-यथोपरि

  
10.1.25

(डॉ0 संदीप सिंघल)  
प्रबन्ध निदेशक एवं  
निदेशक-ऊर्जा सैल

**Parvatiyapower e flow compliance**

2 messages

Urja PMO &lt;urjapmo@gmail.com&gt;

Tue, Jan 7, 2025 at 2:31 PM

To: Parvatiya Power Ltd Ppl &lt;loharkhethap@yahoo.in&gt;

Sir,

With refernce to the above mentioned subject please find enclosed herewith.

Sent from my iPhone

 Adobe Scan 7 Jan 2025.pdf  
742K

Parvatiya Power Ltd Ppl &lt;loharkhethap@yahoo.in&gt;

Thu, Jan 9, 2025 at 9:37 AM

To: Urja PMO &lt;urjapmo@gmail.com&gt;

**Draft No. DFA/240793**

Dear Sir,

With reference to your letter No. 03/Dir. U.C./U.C./IPP/P-33 dated 07.01.2024 regarding the daily minimum e-flow release from the Loharkhet SHP (4.8 MW), we would like to acknowledge the communication received and the observations made by the Uttarakhand Pollution Control Board (UKPCB) regarding the lack of a measurement instrument at the site.

We sincerely apologize for the oversight in not installing the required e-flow measurement instrument. We like bring in your notice that is past we had installed the measurement equipment, but due to flood it got washed away. We assure you that we are taking immediate corrective actions to ensure compliance with the GoUK order dated 05.06.2018, which mandates strict adherence to the prescribed e-flow requirements for maintaining river ecology and other related purposes.

In response to your request, we are submitting the following procedure for calculating e-flow in the absence of measurement equipment and the mechanism for its release from the Loharkhet SHP:

- As per design data for generating 1 KW, we require a flow of 0.0006 cubic meters per second (qmec).
- During the lean period, average water flow is around 1.473 qmec. 15% of the lean period water flow is calculated to be 0.221 qmec.
- To ensure compliance with the e-flow requirements during the lean period, we have reduced the load by around 400 KW, which results in a flow of 0.24 qmec. This excess water, which is not used for power generation, is directed back into the river from the trench wear to maintain the river's ecological flow.

We are in the process of finalizing the reinstallation of the measurement instruments at the site and will ensure that the e-flow release and monitoring system are in place at the earliest.

We understand the importance of this matter and assure you of our commitment to compliance. Please feel free to contact us if any further clarification or action is needed.

Thank you for your understanding and support.

Sincerely,  
Parvatiya Power Ltd.

On Tuesday 7 January, 2025 at 02:31:21 pm IST, Urja PMO <urjapmo@gmail.com> wrote:

Sir,

With refernce to the above mentioned subject please find enclosed herewith.

Sent from my iPhone

जल विधुत परियोजनाओं के बांध/ बैराज /वियर से नदीयों में प्रतिदिन छोड़े गये जल प्रवाह का विवरण

माह September वर्ष 2024

जल विधुत परियोजना का नाम एवं क्षमता	पर्वतीय पावर लि० 4.8MW
विकासकर्ता	

Draft No. DFA/240793

1	2	3	4
दिनांक	औसत लीन सीजन प्रवाह (क्यूमेक)	बांध/ बैराज /वियर से नदी में छोड़ा गया जल प्रवाह (क्यूमेक)	कालम 2 के अनुसार छोड़े गये जल प्रवाह का प्रतिशत
1-Sep-21	1.473	2.697	183.096
2-Sep-21	1.473	2.673	181.466
3-Sep-21	1.473	2.584	182.213
4-Sep-21	1.473	2.657	180.380
5-Sep-21	1.473	2.676	181.670
6-Sep-21	1.473	2.694	182.892
7-Sep-21	1.473	2.675	181.602
8-Sep-21	1.473	2.668	181.127
9-Sep-21	1.473	2.669	181.195
10-Sep-21	1.473	2.651	179.973
11-Sep-21	1.473	2.648	179.769
12-Sep-21	1.473	2.644	179.498
13-Sep-21	1.473	2.649	179.837
14-Sep-21	1.473	2.645	179.566
15-Sep-21	1.473	2.647	179.701
16-Sep-21	1.473	2.631	178.615
17-Sep-21	1.473	2.634	178.819
18-Sep-21	1.473	2.632	178.683
19-Sep-21	1.473	2.630	178.534
20-Sep-21	1.473	2.597	176.307
21-Sep-21	1.473	2.548	172.980
22-Sep-21	1.473	2.473	167.889
23-Sep-21	1.473	2.426	164.698
24-Sep-21	1.473	2.341	158.927
25-Sep-21	1.473	2.105	142.906
26-Sep-21	1.473	1.974	134.012
27-Sep-21	1.473	1.523	103.394
28-Sep-21	1.473	1.421	96.470
29-Sep-21	1.473	1.246	84.589
30-Sep-21	1.473	1.187	80.584

Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet, Bageshwar

Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet, Distt. Bageshwar  
Uttarakhand

जल विद्युत परियोजनाओं के बांध/बैराज /वियर से नदीयों में प्रतिदिन छोड़े गये जल प्रवाह का विवरण

माह October वर्ष 2024

जल विद्युत परियोजना का नाम एवं क्षमता	पर्वतीय पावर लि० 4.8MW
विकासकर्ता	

1	2	3	4
दिनांक	औसत लीन सीजन प्रवाह (क्यूमेक)	बांध/ बैराज /वियर से नदी में छोड़ा गया जल प्रवाह (क्यूमेक)	कालम 2 के अनुसार छोड़े गये जल प्रवाह का प्रतिशत
1-Oct-23	1.473	1.850	125.594
2-Oct-23	1.473	1.749	118.737
3-Oct-23	1.473	1.542	104.684
4-Oct-23	1.473	1.264	85.811
5-Oct-23	1.473	1.087	73.795
6-Oct-23	1.473	0.989	67.142
7-Oct-23	1.473	0.985	66.870
8-Oct-23	1.473	0.853	57.909
9-Oct-23	1.473	0.754	51.188
10-Oct-23	1.473	0.621	42.159
11-Oct-23	1.473	0.509	34.555
12-Oct-23	1.473	0.397	26.952
13-Oct-23	1.473	0.287	19.484
14-Oct-23	1.473	0.241	16.361
15-Oct-23	1.473	0.231	15.682
16-Oct-23	1.473	0.221	15.003
17-Oct-23	1.473	0.222	15.071
18-Oct-23	1.473	0.221	15.003
19-Oct-23	1.473	0.222	15.071
20-Oct-23	1.473	0.222	15.071
21-Oct-23	1.473	0.221	15.003
22-Oct-23	1.473	0.222	15.071
23-Oct-23	1.473	0.222	15.071
24-Oct-23	1.473	0.222	15.071
25-Oct-23	1.473	0.221	15.003
26-Oct-23	1.473	0.222	15.071
27-Oct-23	1.473	0.222	15.071
28-Oct-23	1.473	0.222	15.071
29-Oct-23	1.473	0.222	15.071
30-Oct-23	1.473	0.221	15.003
31-Oct-23	1.473	0.222	15.071

Draft No. DFA/240793

Parvatiya Power Ltd.

Loharkhet Hydro Electric Power Plant

Loharkhet, Bageshwar

Loharkhet Hydro Electric Power Plant

Loharkhet, Distt. Bageshwar

Uttarakhand

जल विद्युत परियोजनाओं के बांध/ बैराज /वियर से नदियों में प्रतिदिन छोड़े गये जल प्रवाह का विवरण

माह November वर्ष 2024

जल विद्युत परियोजना का नाम एवं क्षमता	पर्वतीय पावर लि० 4.8MW
विकासकर्ता	

1	2	3	4
दिनांक	औसत लीन सीजन प्रवाह (क्यूमेक)	बांध/ बैराज /वियर से नदी में छोड़ा गया जल प्रवाह (क्यूमेक)	कालम 2 के अनुसार छोड़े गये जल प्रवाह का प्रतिशत
1-Nov-23	1.473	0.221	15.003
2-Nov-23	1.473	0.222	15.071
3-Nov-23	1.473	0.221	15.003
4-Nov-23	1.473	0.222	15.071
5-Nov-23	1.473	0.222	15.071
6-Nov-23	1.473	0.221	15.003
7-Nov-23	1.473	0.222	15.071
8-Nov-23	1.473	0.222	15.071
9-Nov-23	1.473	0.222	15.071
10-Nov-23	1.473	0.221	15.003
11-Nov-23	1.473	0.222	15.071
12-Nov-23	1.473	0.222	15.071
13-Nov-23	1.473	0.222	15.071
14-Nov-23	1.473	0.222	15.071
15-Nov-23	1.473	0.221	15.003
16-Nov-23	1.473	0.221	15.003
17-Nov-23	1.473	0.222	15.071
18-Nov-23	1.473	0.221	15.003
19-Nov-23	1.473	0.222	15.071
20-Nov-23	1.473	0.222	15.071
21-Nov-23	1.473	0.222	15.071
22-Nov-23	1.473	0.221	15.003
23-Nov-23	1.473	0.222	15.071
24-Nov-23	1.473	0.222	15.071
25-Nov-23	1.473	0.222	15.071
26-Nov-23	1.473	0.221	15.017
27-Nov-23	1.473	0.221	15.003
28-Nov-23	1.473	0.221	15.003
29-Nov-23	1.473	0.222	15.071
30-Nov-23	1.473	0.221	15.003

Draft No. DPA/240793

  
 Parvatiya Power Ltd.  
 Loharkhet Hydro Electric Power Plant  
 Loharkhet, Bageshwar  
 Uttarakhand

कोर्ट केस / अतिमहत्वपूर्ण।

संख्या-11-1/2025-05/03(रिट)/2024, efile 70643

प्रेषक,

विक्रम सिंह राणा,  
संयुक्त सचिव,  
उत्तराखण्ड शासन।

ANNEXURE/8

सेवा में,

प्रबन्ध निदेशक / निदेशक,  
यूजेवीएन लिमिटेड / ऊर्जा सैल,  
देहरादून।

ऊर्जा अनुभाग-1

देहरादून : दिनांक, जनवरी, 2025

विषय: Execution Application No. 45 of 2024 Ganesh Singh Panchal Vs State

Draft No. DFA/240799 of Uttarakhand &amp; ors\_reg.

महोदय,

कृपया उपर्युक्त विषयक श्री अर्जुन गर्ग, अधिवक्ता, AGA Law, नई दिल्ली के ईमेल दिनांक 15.01.2025 (प्रति संलग्न) का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से विषयगत वाद में दिनांक 15.01.2025 को सुनवाई के दौरान मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित निर्णय के आलोक में अवगत कराया है कि सचिव, ऊर्जा, उत्तराखण्ड शासन (प्रतिपक्षी संख्या-2) की ओर से प्रतिउत्तर दाखिल किये जाने हेतु मा० अधिकरण द्वारा 04 सप्ताह का समय प्रदान किया गया है तथा प्रकरण में अग्रिम सुनवाई की तिथि 20 फरवरी, 2025 नियत की गयी है।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि मा० राष्ट्रीय हरित अधिकरण के निर्णय दिनांक 15.01.2025 के अनुपालन में सचिव, ऊर्जा, उत्तराखण्ड शासन (प्रतिपक्षी संख्या-2) की ओर से दाखिल किये जाने वाले प्रतिउत्तर निर्धारित प्रारूप में प्राथमिकता के आधार पर अनिवार्यतः 01 सप्ताह के भीतर शासन को उपलब्ध कराने का कष्ट करें, ताकि प्रतिउत्तर समयान्तर्गत मा० अधिकरण में दाखिल किया जा सके।  
संलग्नक-यथोपरि।

भवदीय,

Signed by

Vikram Singh Rana

Date: 16.01.2025 17:29:52  
(विक्रम सिंह राणा)

संयुक्त सचिव।

कोर्ट केस/अतिमहत्वपूर्ण।

संख्या-11-1/2025-05/03(रिट)/2024, efile 70643

प्रेषक,

जे०पी० मैखुरी,  
अनु सचिव,  
उत्तराखण्ड शासन।

सेवा में,

प्रबन्ध निदेशक/निदेशक,  
यूजेवीएन लिमिटेड/ऊर्जा सैल,  
देहरादून।

ऊर्जा अनुभाग-1

देहरादून : दिनांक, 20 जनवरी, 2025

विषय: Execution Application No. 45 of 2024 Ganesh Singh Panchal Vs State

Draft No. DFA/240792 of Uttarakhand &amp; ors reg.

महोदय,

कृपया उपर्युक्त विषयक शासन के पत्र संख्या-268751, दिनांक 16.01.2025 (सुलभ सन्दर्भ प्रति पुनः संलग्न है) का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से विषयगत में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित निर्णय दिनांक 15.01.2025 के अनुपालन में वाद में प्रतिपक्षी संख्या-2, सचिव, ऊर्जा, उत्तराखण्ड शासन की ओर से दाखिल किये जाने वाले प्रतिउत्तर निर्धारित प्रारूप में 01 सप्ताह के भीतर शासन को उपलब्ध कराये जाने हेतु आपको निर्देशित किया गया था, किन्तु इस सम्बन्ध में सम्बन्धित अधिवक्ता श्री अर्जुन गर्ग द्वारा प्रकरण में शासन की ओर से स्थलीय निरीक्षण सहित प्रतिउत्तर दाखिल किये जाने की अपेक्षा की गयी है।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि सम्बन्धित अधिवक्ता की गयी अपेक्षानुसार प्रकरण में स्थलीय निरीक्षण सहित प्रतिउत्तर निर्धारित प्रारूप में ससमय शासन को उपलब्ध कराने का कष्ट करें, ताकि प्रतिउत्तर समयान्तर्गत मा० अधिकरण में दाखिल किया जा सके।

संलग्नक-यथोपरि।

भवदीय,

Signed by

Jagdamba Prasad Maikhuri

Date: 20-01-2025 13:19:03

(जे०पी० मैखुरी)

अनु सचिव।



# यूजेवीएन लिमिटेड

(उत्तराखण्ड सरकार का उपक्रम)

## UJVN LIMITED

(A Govt. of Uttarakhand Enterprise)

कार्यालय प्रबन्ध निदेशक, "उज्ज्वल", महारानी बाग, जी०एम०एस० रोड, देहरादून-248 006 (उत्तराखण्ड), दूरभाष: 0135-2761485, फैक्स: 0135-2761549  
Office of the Managing Director, "Ujjwal", Maharani Bagh, G.M.S. Road, Dehradun-248006 (Uttarakhand), Phone: 0135-2761485, Fax: 0135-2761549  
CIN No.U40101UR2001SGC025866

ISO 9001:14001 Certified

पत्रांक: 389 / यूजेवीएन / 01 / प्र०नि० / C-18

दिनांक : 20/01/2025

### कार्यालय ज्ञाप

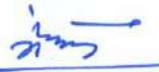
उत्तराखण्ड शासन से कार्यालय पत्रांक 268751/I-1/2025-05 /

Draft No. DFA/240793

2024 ई फाइल 70643 दिनांक 16.01.2025 मे दिये गये निर्देशों के क्रम में तथा मा० राष्ट्रीय हरित अधिकरण के निर्णय दिनांक 15.01.2025 के अनुपालन में सचिव ऊर्जा, उत्तराखण्ड शासन के द्वारा दाखिल किये जाने वाले प्रतिउत्तर से पूर्व जिला बागेश्वर में स्थित मै० पर्वतीय पावर लि० की लोहारखेत लघु जल विद्युत परियोजना (4.8 मे०वा०) का स्थलीय निरीक्षण कर उत्तराखण्ड शासन के कार्यालय ज्ञाप संख्या 708 दिनांक 05.06.2018 के प्राविधानों के अनुसार परियोजना से छोड़े जा रहे न्यूनतम पर्यावरणीय प्रवाह (E-Flow) का माप/आंकलन किये जाने हेतु निम्न समिति का गठन किया जाता है:-

1. श्री गोपाल सिंह, अधिशासी अभियंता (सिविल), लघु जल विद्युत परियोजनाएं, यूजेवीएन लि०, धारचूला, पिथौरागढ़।
2. श्री अमित कुमार, सहायक अभियंता (सिविल), यूजेवीएन लि०, धारचूला, पिथौरागढ़।

उक्त समिति द्वारा अपनी आख्या एक सप्ताह के भीतर इस कार्यालय को उपलब्ध कराना सुनिश्चित करेंगे।

  
20.1.25

(डॉ० संदीप सिंघल)

प्रबन्ध निदेशक, यूजेवीएन लि० /  
निदेशक, ऊर्जा सैल

### प्रतिलिपि:-

1. सचिव (ऊर्जा), उत्तराखण्ड शासन को सूचनार्थ प्रेषित।
2. निदेशक (परियोजनाये), यूजेवीएन लि०, देहरादून।
3. महाप्रबन्धक (ल०ज०वि० परियोजनायें), यूजेवीएन लि०, देहरादून।
4. सम्बन्धित अधिकारीगण।

**Inspection Report on assessment of environmental flow for Loharkhet SHP****Introduction:**

The Loharkhet Small Hydroelectric Project (4.8 MW) is a Run of the river project developed by M/s Parvatiya Power Limited. Loharkhet Small Hydroelectric Project is located in Kapkot Block of Bageshwar District of Uttarakhand, the project is situated at a distance of 208 Km from the nearest railway station Kathgodam. The powerhouse of the project is situated on the right bank of the Saryu River near Munar Village on Bageshwar-Kapkot-Munar Road. The diversion site of the project is about 2.5 Km upstream from the powerhouse. 03 (three) units of 1.6 MW each have been installed for power generation in the project.

In compliance with OM no. 389/UJVN/01/P.N./C-18 dated 20.01.2025 of Managing Director, UJVN Ltd and Director, Energy Cell., site inspection of Loharkhet Small Hydroelectric Project (4.8 MW) was conducted on 27.01.2025 by the following officials: -

1. Shri Gopal Singh, Executive Engineer (Civil)
2. Shri Amit Kumar, Assistant Engineer (Civil)

In pursuit to Hon'ble NGT order dated 09.08.2017 in Original Application no. 498 of 2015 (M.A No. 628/2016) Pushp Saini Vs MoEF&CC, GoI and others, Government of Uttarakhand (GoUK) vide their order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects.

As per the latest DPR available of loharkhet SHP, 4-year discharge data from 2013 to 2016 is available in DPR. The 10 daily lean month discharge data (December to March) of Saryu River at Loharkhet Weir site (As per DPR) is given below:

S. No.	Month	No. of Days in a Block	2013	2014	2015	2016
			Cumec	Cumec	Cumec	Cumec
1	Dec	10	1.99	1.96	1.99	1.99
		10	1.99	2.00	1.93	1.95
		11	1.86	1.95	1.79	1.97
2	Jan	10	1.39	1.60	1.41	1.32
		10	1.38	1.52	1.39	1.31
		11	1.37	1.50	1.37	1.25
3	Feb	10	1.37	1.01	1.24	1.41
		10	1.26	1.00	1.13	1.41
		8	1.23	0.97	1.12	1.29
4	Mar	10	1.31	0.76	0.97	0.91
		10	1.46	0.76	0.83	0.88
		11	1.33	0.74	0.88	0.88

*Ans*  
27/01/2025

*Ref*  
27.01.2025

Average Lean season flow year wise (December to March)	1.50	1.31	1.34	1.38
Average Lean season flow (December to March)	1.38			

As per the above data the average lean season flow for loharkhet SHP comes out about 1.38 cumec and 15% of average lean season flow comes out about 0.21 cumec, which will be mandatory to be maintain for e-flow from the project as per GoUK order dated 05.06.2018.

**Methodology:**

The discharge of the river was measured using the Area-Velocity method with the help of current meter in the upstream and downstream of the diversion site of Loharkhet project.

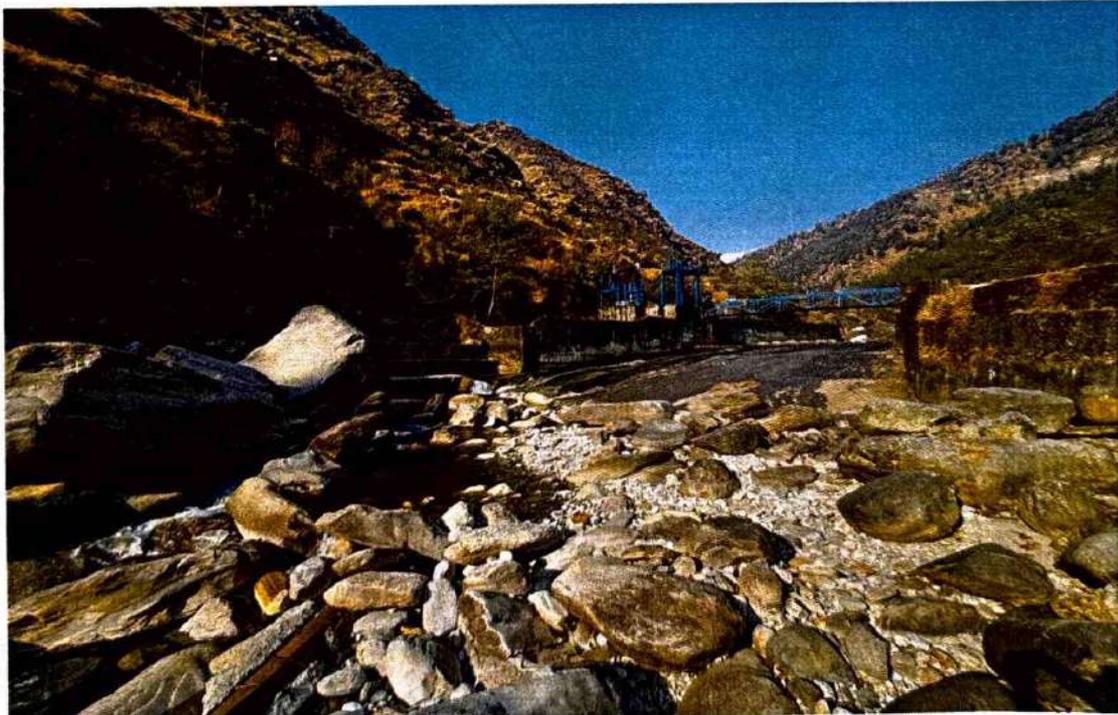
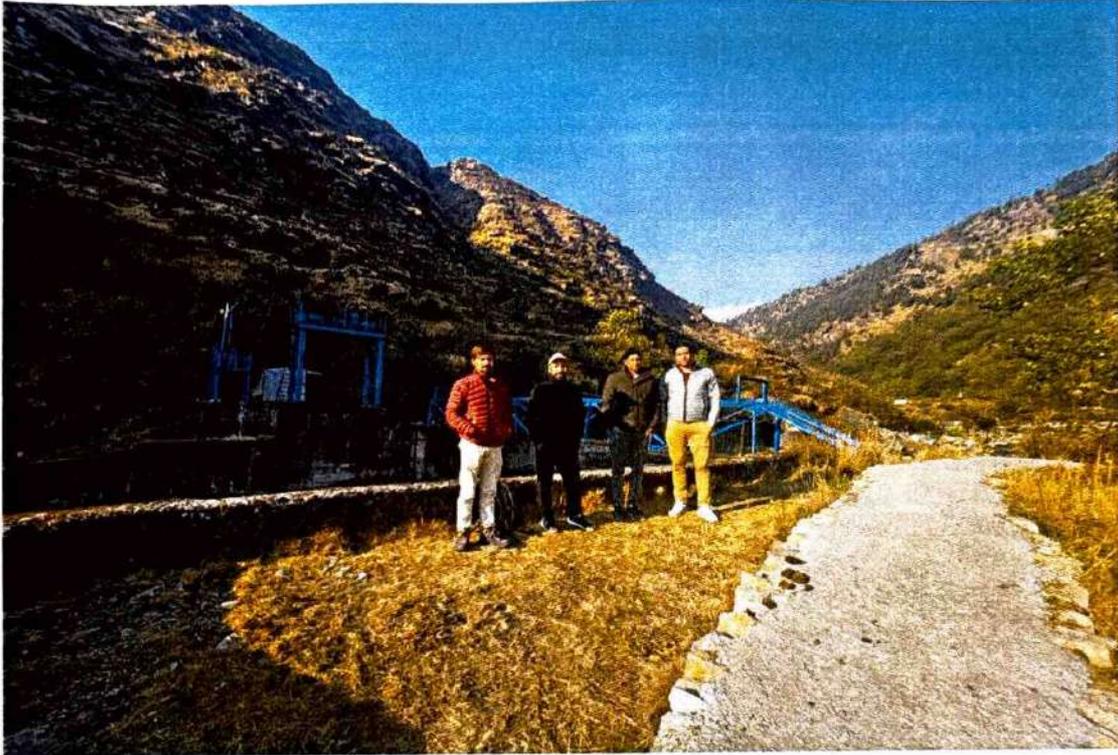
**Observation and Findings:**

The discharge of the Saryu River upstream of the diversion site was found 1.92 cumec and the discharge of the river downstream of the diversion site was found 0.45 cumec which is released as environmental flow (E-flow) from the project. The environmental flow (E-flow) 0.45 cumec released from the project on 27.01.2025 is more than the minimum e-flow (0.21 cumec) mandatory to be maintained from the project in compliance to GoUK order dated 05.06.2018.

Gauge & discharge site has not been established at the project site by M/s Parvatiya Power Limited. Further, there is no instrument installed at diversion site for measurement of e-flow. The representative of M/s Parvatiya Power Limited present at the site has informed that at present the measurement of environmental flow is done manually on daily basis.

*Amit*  
27/01/2025  
(Amit Kumar)  
Assistant Engineer (Civil)

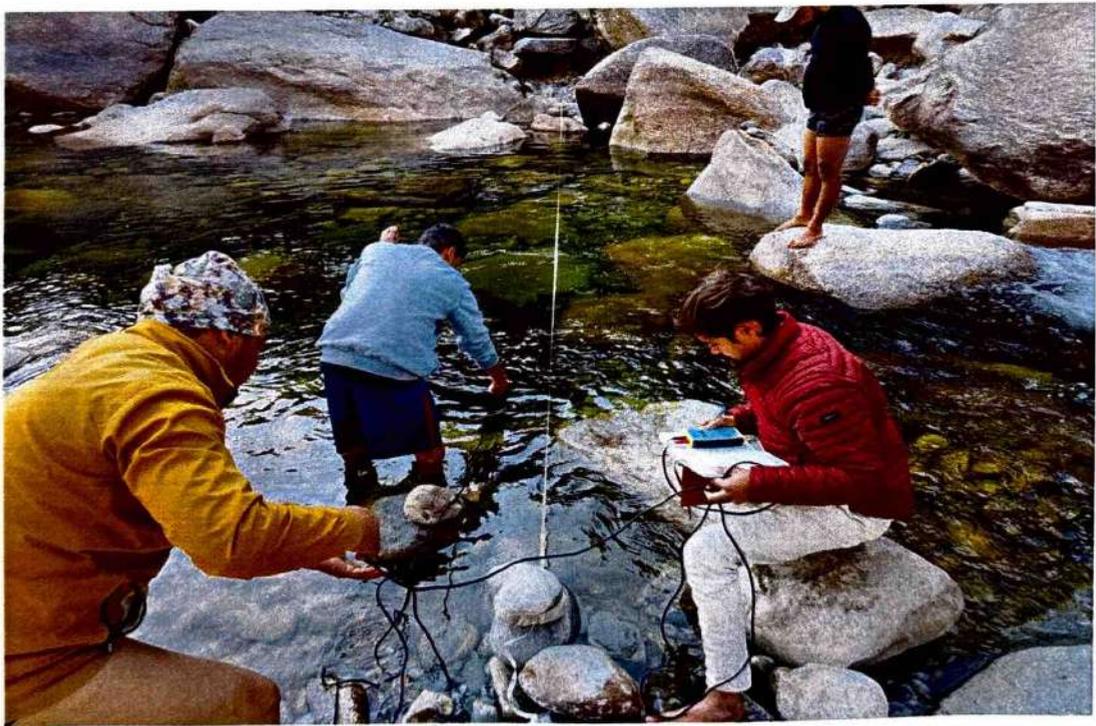
*Gop*  
27.01.2025  
(Gopal Singh)  
Executive Engineer (Civil)



Diversion site

Amk  
27/01/2025

Cef  
27.01.2025



Measurement of river discharge

*Amir*  
27/01/2025

*Ref*  
27.01.2025



Release of flow from project to river

*[Signature]*  
27/01/2025

*[Signature]*  
27.07.2025

प्रेषक,

आर० मीनाक्षी सुन्दरम्,  
सचिव,  
उत्तराखण्ड शासन।

सेवा में,

मै० पर्वतीय पावर लि०,  
लोहारखेत, बागेश्वर।

ऊर्जा अनुभाग-1

देहरादून : दिनांक, 14 फरवरी, 2025

विषय: लोहारखेत लघु जल विद्युत परियोजना (4.8 मे०वा०) से न्यूनतम पर्यावरणीय प्रवाह छोड़े जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषय के सन्दर्भ अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण (NGT) द्वारा मूल आवेदन संख्या-498/2015 में नदियों में न्यूनतम पर्यावरणीय प्रवाह के संबंध में दिनांक 09.08.2017 को पारित आदेश के अनुपालन में ऊर्जा विभाग द्वारा पत्र संख्या-708, दिनांक 05.06.2018 के माध्यम से उत्तराखण्ड राज्य में स्थित समस्त जल विद्युत परियोजनाओं के बांध/बैराज/वियर से संबंधित विकासकर्ताओं द्वारा पर्यावरणीय संतुलन एवं नदियों में सतत जल प्रवाह बनाये रखने के दृष्टिगत निरंतर न्यूनतम 15 प्रतिशत लीन सीजन फ्लो छोड़ने हेतु आदेश निर्गत किये गये हैं।

2- उल्लेखनीय है कि Execution application No. 45 of 2024 Ganesh Singh Panchal vs State of Uttarakhand & ors reg. में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित निर्णय दिनांक 15.01.2025 के अनुपालन में शासन स्तर से दिये गये निर्देशानुसार, प्रबंध निदेशक, यूजेवीएन लि०/निदेशक ऊर्जा सैल द्वारा गठित समिति द्वारा दिनांक 27.01.2025 को लोहारखेत परियोजना का स्थलीय निरीक्षण करते हुये अपनी जांच आख्या में अवगत कराया है कि आपके द्वारा अपनी परियोजना से ई-फ्लो की माप दैनिक आधार पर मैनुअल रूप से की जाती है तथा परियोजना क्षेत्र में डिस्चार्ज मापने हेतु कोई Gauge एवं Discharge site स्थापित नहीं की गयी है। साथ ही परियोजना के डाइवर्जन साइट पर भी ई-फ्लो के माप हेतु उचित उपकरण स्थापित नहीं किये गये हैं।

अतः इस सम्बन्ध में मुझे यह कहने का निदेश हुआ है कि न्यूनतम पर्यावरणीय प्रवाह (ई-फ्लो) छोड़े जाने की सुनिश्चितता किये जाने हेतु इस पत्र के निर्गत होने की तिथि से एक माह के भीतर लोहारखेत परियोजना के डाइवर्जन साइट पर डिस्चार्ज मापने के लिए उपयुक्त उपकरण/यंत्र स्थापित किये जाए, जिससे कि आपके परियोजना से छोड़े जाने वाली ई-फ्लो के सतत सत्यापित आंकड़ों (Continuous verifiable data) को प्राप्त किया जा सके।

भवदीय,

(आर० मीनाक्षी सुन्दरम्)  
सचिव।

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Execution Application No. 45/2024  
In  
Original Application No. 498/2015**

**IN THE MATTER OF:**

GANESH SINGH PANCHAL

...PETITIONER

**VERSUS**

STATE OF UTTARAKHAND &amp; ORS

...RESPONDENTS

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**FILED BY**


**SAURABH RAJPAL & AKSHAT AGARWAL  
(ADVOCATE FOR THE RESPONDENT NO.4)**

**OFFICE:-D-206, 2<sup>ND</sup> FLOOR,**

**LAJPAT NAGAR I,**

**NEW DELHI-110024**

**MOB: -9971792885**

**E-MAIL: -[advocatesaurabhrajpal@gmail.com](mailto:advocatesaurabhrajpal@gmail.com)**

**PLACE – NEW DELHI**

**DATE - 14.04.2025**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Execution Application No. 45/2024  
In  
Original Application No. 498/2015**

**IN THE MATTER OF:**

GANESH SINGH PANCHAL

...PETITIONER

**VERSUS**

STATE OF UTTARAKHAND & ORS

...RESPONDENTS

**COMPLIANCE AFFIDAVIT PURSUANT TO THE ORDER  
DATED 20.02.2025 ON BEHALF OF THE RESPONDENT NO.4  
(PARVATIYA POWER PLANT LTD, HYDRO ELECTRIC POWER  
PLANT)**

MOST RESPECTFULLY SHOWETH:

1. That the present Compliance Affidavit is being filed on behalf of the Respondent No.4 (Parvatiya Power Plant Ltd, Hydro Electric Power plant) pursuant to the order dated 20.02.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That this Hon'ble Tribunal *vide* its order dated 20.02.2025 in the captioned matter granted liberty to the Respondent No.4 to instal the Water Discharge Measurement Device in 45 days. That the relevant paras of the order dated 20.02.2025 passed by this Hon'ble Tribunal is reproduced herein below for ready reference:

*“9. Learned counsel for Respondent No. 4 has submitted that respondent number 4 requires 45 days' time for installation of the Discharge Measurement Devices.*

*10. Respondent No. 4 is granted 45 days' time for installation of the Discharge Measurement Devices”.*

3. That the in compliance of the order dated 20.02.2025 passed by this Hon'ble Tribunal in the captioned matter, the Respondent No.4 herein after consultation with the experts got constructed the Sharp Crested Rectangular Weir Design to measure the minimum flow of 15-20% of the average lean season flow in the river. That the Sharp Crested Rectangular Weir Design (Water Flow Discharge Measurement) measures the flow of water being released from the intake of project in question. That a report has been prepared on the Weir Design by an expert institute i.e., Civil Engineering Department Sustainability Cluster, UPES with respect to Parvatiya Power Plant Ltd/ Respondent No.4 herein.

A copy of the report on the Weir Design prepared by the Civil Engineering Department Sustainability Cluster, UPES with respect to Parvatiya Power Plant Ltd is annexed herewith and marked as **ANNEXURE R-1**.

A copy of the Photographs depicting the installed and operational Water Flow Discharge Measurement is annexed herewith and marked as **ANNEXURE R-2 (Colly)**.

4. That it is further submitted that the Respondent No.4 in complete compliance of this Hon'ble Tribunal order dated 20.02.2025, the Flow Discharge Measurement Devices was duly installed on 30.03.2025 and became operational on 02.04.2025. Thereafter, the it was duly informed to the State Authorities qua the said compliance and pursuant to which inspection of project in question was carried out by the State Authorities on 04.04.2024. Hence, the

said compliance of the order has been made within the 45 days from the date of passing the order.

5. That the supporting Affidavit has been annexed along with this Additional Affidavit.

**FILED BY**

**THROUGH**



**SAURABH RAJPAL & AKSHAT AGARWAL  
(ADVOCATE FOR THE RESPONDENT NO.4)**

**OFFICE:-D-206, 2<sup>ND</sup> FLOOR,**

**LAJPAT NAGAR I,**

**NEW DELHI-110024**

**MOB: -9971792885**

**E-MAIL: -[advocatesaurabhrajpal@gmail.com](mailto:advocatesaurabhrajpal@gmail.com)**

**PLACE – NEW DELHI**

**DATE - 14.04.2025**

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH  
NEW DELHI  
E.A NO. 45 OF 2024  
IN  
ORIGINAL APPLICATION NO. 498/2015

4

**IN THE MATTER OF:**

GANESH SINGH PANCHAL

...APPLICANT

**VERSUS**

STATE OF UTTARAKHAND & ORS

...RESPONDENTS

**AFFIDAVIT**

I,Rajesh Upadhyay, S/o Harish Chandra Upadhyay, Aged About 35 Years, R/o. H. No. 05 Waja Dewaldhar Bageshwar, Uttarakhand Authorized representative of the Parvatiya Power LIT. do hereby solemnly affirm and declare as under:

1. That I am the Respondent No./ 4 in the instant Original Application and I am well conversant with the facts and circumstances of the case and thus competent to swear this affidavit.
2. That the accompanying compliance Affidavit have been drafted under my instructions, which I have read and understood. I further state that the averments made therein are true and correct to my knowledge and belief.
3. That the Annexures filed along with the reply are true copy of their respective originals.

*I identify the person who has signed/ Executed this document in my presence.*

*Rajesh Upadhyay*

**DEPONENT**

Project Manager  
Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet Distt.-Bageshwar  
Uttarakhand

15 APR 2025

**VERIFICATION**

Verified at Uttarakhand, on this day of April 2025 that the contents of my aforesaid affidavit are true and correct to my knowledge and belief. No part of it is false nor anything material has been concealed therefrom.

15 APR 2025

*Rajesh Upadhyay*

**DEPONENT**

Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet Distt.-Bageshwar  
Uttarakhand

NOTARY REGISTER

Page No. 07

Sl. No. 12781

R. No. 10

Date 15/04/2025

**ATTESTED**

NOTARY PUBLIC  
DELHI (INDIA)





*Report on*  
**WEIR DESIGN**

*Name of Site: Loharkhet Hydro Electric Power Plant, Loharkhet, Distt. Bageshwar,  
Uttarakhand*

Submitted to:  
Parvatiya Power Ltd.

---

Submitted by:  
Civil Engineering Department  
Sustainability Cluster, UPES  
Energy Acres, P.O. Bidholi Via Prem Nagar  
Dehradun 248007 (Uttarakhand) India  
Ph.: +91.135.2102690,91, 2776093, 95 Fax: +91.135.2776094  
Web: [www.upes.ac.in](http://www.upes.ac.in)

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## SUMMARY REPORT ON THE WEIR DESIGN

### A. Project information

1. **Project Title:** Design of a weir for flow estimation for lean flow (0.05 to 0.30 m<sup>3</sup>/s).
2. **Principal Investigator:** Dr. Kuldeep Swarnkar, Assistant Professor, Department of Civil Engineering, Sustainability Cluster, School of Advanced Engineering, UPES
3. **Co-Principal Investigator:** Dr. Rahul Silori, Associate Professor, Department of Civil Engineering, Sustainability Cluster, School of Advanced Engineering, UPES
4. **PI and Co-PI's Institution:** UPES, Bidholi Campus, Dehradun-248007
5. **Date of Commencement:** 27<sup>th</sup> March 2025
6. **Approved Date of Completion:** 30<sup>th</sup> March 2025 (On extremely urgent basis)
7. **Objective for the Project:**

The objective of the project is to design a weir for lean flow that can estimate a flow from 0.05 m<sup>3</sup>/s to 0.30 m<sup>3</sup>/s.

The data provided is as follows:

#### Channel Geometry Data:

Lateral profile of the channel = 23 m RCC Channel

Bed elevation data = 0.4 m

#### Hydrological Data:

The minimum flow rate of river during lean season flow = 0.05 m<sup>3</sup>/s

Maximum flow rate of river during lean season flow = 0.30 m<sup>3</sup>/s

Water/bed Levels: No seasonal variations at bed level.

#### Geotechnical Data:

The channel is made up of RCC.

Soil Properties: Soil type, bearing capacity, and permeability = NA

Foundation Conditions: Depth to bedrock = NA

#### Environmental Data:

Sediment Transport: Sediment load = NA

Particle size distribution = 0.002 mm to 20 mm

Ecological Impact: Potential effects due to construction of weir on local flora and fauna, including fish migration = No ill effects to ecological system.

## B. Project Outcomes

### 1. Brief description of the project's requirements:

The project aims to construct a weir for flow measurement during lean flow. Mainly there are three types of weirs namely, Broad crested, Ogee crested, and Sharp crested. Based on the channel's conditions and requirements, we recommend having contracted sharp crested rectangular weir that can have portable weir plate. The weir can be dismantled during storm weather flow, and it will not cause an obstruction in the flow. A sharp-crested weir consists of a vertical flat plate with a sharp edge at the top (the crest), placed in an open channel so that the liquid must flow over the crest to drop into the pool below the weir. In sharp crested weirs we have mainly three types: Rectangular, V-notch, and trapezoidal. For this case rectangular weir will be suitable as per the discharge range. Again, as the width of the reach is 23 m so it is not feasible to have a rectangular sharp crest weir throughout the width of the reach. Hence, concluding all requirements and conditions contracted sharp crested rectangular weir will be best suitable. A cross-section and projection of the required weir is shown in Figure 1. Also, the weir can be designed in a way that it can be dismantled during storm weather flow and for this purpose, it should have portable weir plate.

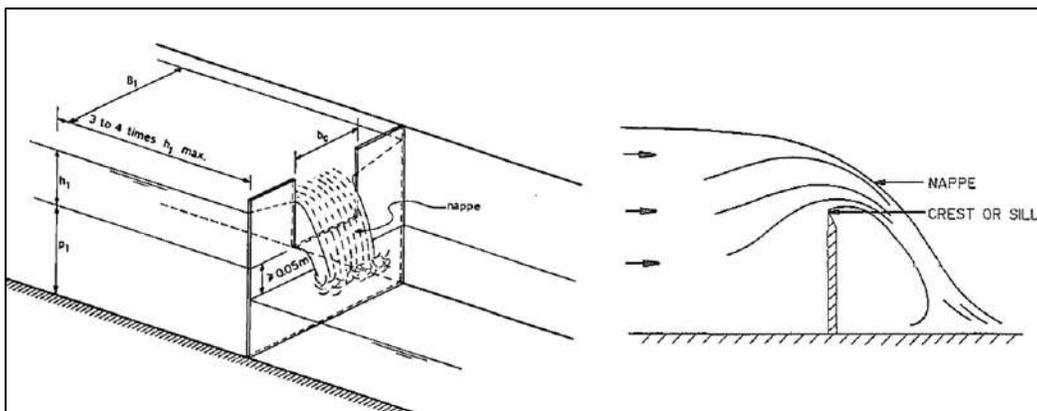


Figure 1: A contracted sharp crested rectangular weir and its side view.

Illustrations in Figure 1 are summarized here:

$h_1$ : Depth of the flow over the crest of the weir (in upstream).

$p_1$ : Depth of water from channel bed to crest of the weir (in upstream).

$B_1$ : Width of the channel, and  $b_c$ : Width of the crest.

Some of the basic terminology used in connection with sharp-crested weirs are:

Drawdown occurs upstream of the weir plate due to the acceleration of the water as it approaches the weir. For that the depth of the flow should be measured upstream (3-4 times of the  $h_1$ ). The term Nappe is used for the sheet of water flowing over the weir. Free flow is the flow condition over a sharp-crested weir when there is free access to air under the nappe.

## 2. Design of the weir

When we design a weir, it requires several data sets such as:

- (i) Detailed topographic survey
- (ii) Collection of hydrological, sediment and evaporation data
- (iii) Surface and sub surface investigation including laboratory tests
- (iv) Diversion requirements
- (v) Construction material
- (vi) Communication system
- (vii) Other miscellaneous studies.

For these data sets detailed investigations need to be carried out and based on that basic components can be designed such as: upstream protection arrangement, type and design of crest, stilling basin, downstream protection arrangement, divide walls, fish pass, under sluices, abutments, guide bunds etc.

In the present case, an RCC structure is already there (Figure 2) and it is required to have a small weir just for measurement of the lean flow ranging from 0.05 to 0.30  $m^3/s$ . For this design, based on the available data it is suggested that a contracted sharp crested rectangular weir can function well. Also, it will be feasible to have portable weir plates in this case. In storm weather, the weir plates can be removed and stored to be used for the lean flow whenever it occurs. In this way neither will the weir be affecting the flow and nor will it be getting damaged.

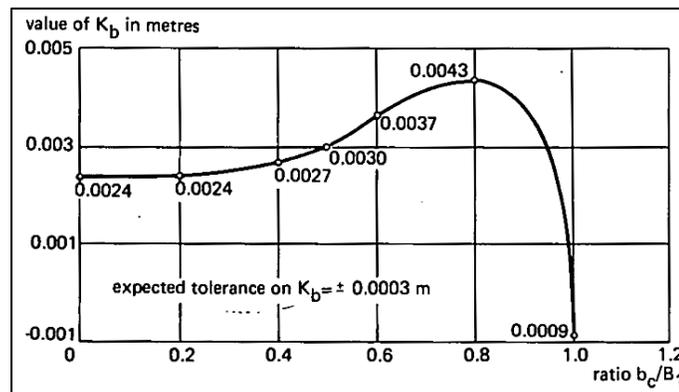


Figure 2: A photograph from site.

As shown in the photograph the slope of the channel is sufficient to retard depth of flow in downstream. Since water won't be accumulating downstream during the lean flow, the height of the crest can be taken as 0.15 m from the bed level. Now, the relationship between the flow and depth of the water over the crest of the contracted sharp crested rectangular weir can be defined by the Kindsvater-Carter equation as follows:

$$Q = \left[ C_1 \left( \frac{h_1}{p_1} \right) + C_2 \right] (b_c - 0.003)(h_1 + k_b)^{1.5} \quad (\text{Equation 1})$$

Where, "Q" is the flow (m<sup>3</sup>/s); "C<sub>1</sub> and C<sub>2</sub>" are site specific coefficients; "h<sub>1</sub>" is the depth of the flow over the crest of the weir (to be measured 3-4 times of the h<sub>max</sub> in upstream) in meters; "p<sub>1</sub>" is the depth of water from channel bed to crest of the weir (in upstream) in meters; "b<sub>c</sub>" is the width of the crest in meters; and "k<sub>b</sub>" value is also site-specific and for reference it can be used from the Figure 3 shown below in meters.

Figure 3: Values of  $k_b$ , as a function of  $b/B$ .

As the equation is too specific and difficult to apply on site so it can be used in a simplified way based on some conditions. The following equation provides simplified calculations for discharge:

$$Q = 1.84(b_c - 0.2h_1)(h_1^{1.5}) \quad (\text{Equation 2})$$

Here, the nomenclature is the same as for Equation 1 and the minimum criteria for applying this equation is as follows:

1.  $(B_1 - b_c) \geq 4h_1$
2.  $(h_1/b_c) \leq 0.5$
3.  $0.04 \text{ m} \leq h_1 < 0.14 \text{ m}$
4.  $b_c \geq 0.30 \text{ m}$

Further simplifying the Equation 1 by using  $b_c = 3\text{m}$ ,

$$Q = 1.84(3 - 0.2h_1)(h_1^{1.5}) \quad (\text{Equation 3})$$

Now, on the basis of Equation 3 and using the observed value of  $h_1$ , the discharge can be calculated at the site. Note that the value of  $h_1$  is in meters and the discharge  $Q$  is in  $\text{m}^3/\text{s}$ .

### **Dimensions for the fully contracted sharp crested rectangular weir:**

Carrying out computations using discharge equations, the appropriate dimensions for the weir are as follows:

- Width of the channel ( $B_1$ ) = 23 meters (given)
- Width of the weir opening ( $b_c$ ) = **3 meters**
- Depth of the water from channel bed to weir crest ( $p_1$ ) = 0.15 meters
- $h_{\text{max}} = 0.14$  meters (for flow) + 0.01 meters of free board
- Total height of the weir plate from RCC channel bed = **0.30 meters**
- Width of the channel to be obstructed =  $23 - 3 = 20$  meters
- For obstruction of the flow, an RCC wall of width 0.30 m and height 0.30 m is already constructed at the site.
- Dimensions of the plate for weir opening = **3 m x 0.15 m**
- Thickness of the weir plate = 8 mm

## The drawings for contracted sharp crest rectangular weir

### 1. Weir plate:

- The weir plate can be 3.5 m x 0.35 m.
- It can be fixed in mortar from bottom after inserting it, 5 cm below bed. On both sides it can be supported by RCC, because of that width of 0.2 meters is considered on both sides.
- In between RCC wall and nappe remaining 0.05 m width on both sides of the weir plate is required to act as a vent to have free flow condition.
- The opening of the weir will be 3 m x 0.15 m.
- The thickness of the weir plate can be 8 mm.
- The weir plate should be attached to the RCC wall in a manner that there should be no leakages of the water.
- The weir plate should be aligned with the upstream surface of the RCC wall.
- A drawing of weir plate as per these dimensions is shown below:

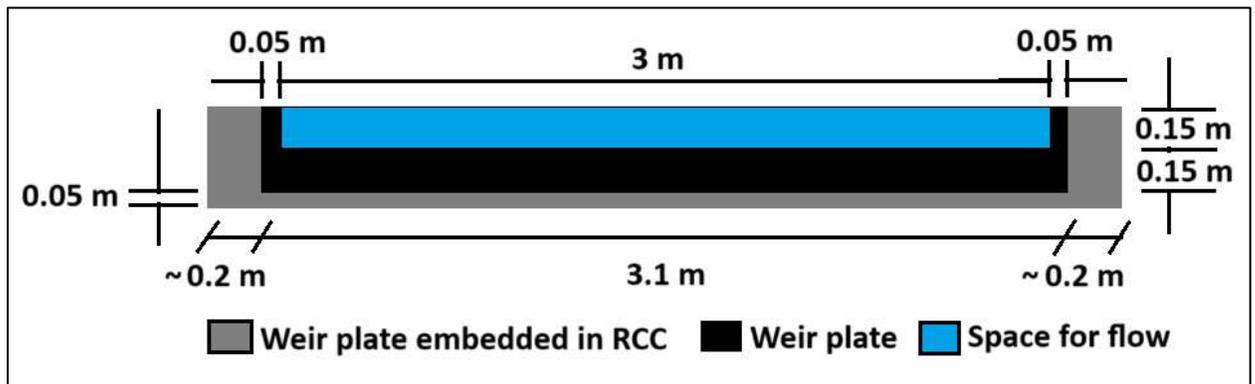


Figure 4: Drawing of the weir plate.

### 2. Sharp edges of the weir plate:

- The weir plate has a thickness of 8 mm.
- To have a free flow condition of the flow over the weir, the weir plate should have sharp crest and sides for opening edges.
- The opening of the weir should have a thickness of 2 mm in left, right, and bottom (it will be required for smooth free flow).

- Both sides and bottom of the opening should be perpendicular to the direction of the flow.
- The crest of the weir should be aligned parallel to the water level. That means it should not have any tilt.
- The drawing for the sharp crest and sides is shown in Figure 5.

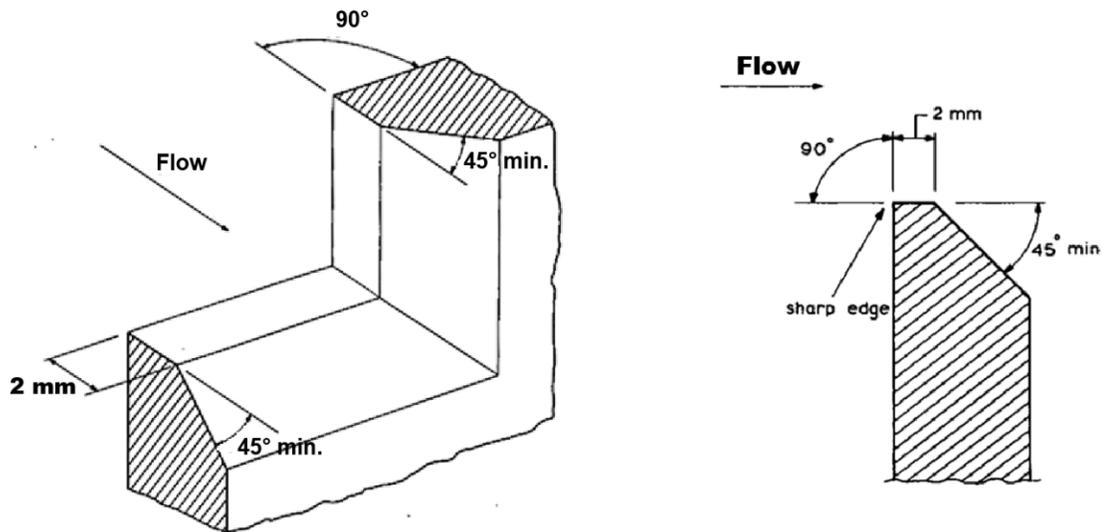


Figure 5: Flow-wise enlarged view of crest and side corner with cross-section over a sharp-crested (thin-plate) weir.

### 3. Arrangement of weir plate to the RCC wall:

- All plates should be arranged together with supports using nuts and bolts of 15 mm diameter.
- All supports should be attached to the RCC channel bed using 15 mm bolts of appropriate length (as per the strength of the bed).
- Side supports on the left and right should also have bolts fixed inside walls.
- All the joints should have a 5 mm rubber layer between plates and supports for water tightness.
- Once the structure has been deployed it will form a weir for discharge measurement in the range of 0.2 to 2 m<sup>3</sup>/s. The arrangement of the structure will look as shown in Figure 6.



Figure 6: A view of the weir once it gets deployed at the site.

- Also, note that the discharge will deviate in a narrow range based on the unrecognized site conditions.
- The discharge values from Equation 3 need to be cross checked with the actual discharge at the site.
- Once the weir is constructed the calibration of weir will take place and that will result in a final site-specific updated equation for the discharge measurement based on the height of the flow.
- Please reach out to us for calibration purpose after the construction work is completed.

*S. S. S.*  
(True Copy)

# ANNEXURE R-2





*Shyama*  
(True Copy)

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**Advance Service in Ganesh Singh Panchal Vs. state of Uttarakhand EA No. 45/2024**

1 message

---

**Saurabh** <saurabhrajpal.sc.aor@gmail.com>  
To: ganeshsinghpanchal@gmail.com

Tue, Apr 15, 2025 at 6:10 PM

Respected Sir,

Kindly find attached herewith the Advance Service of compliance affidavit in Ganesh Singh Panchal Vs. State of Uttarakhand & ORS EA No. of 45 of 2024.

Thanks & Regards

Saurabh Rajpal  
Advocate for the Respondent No. 4

---

 **Pushp Saini Additional Affidavit.pdf**  
3939K

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

O.A. NO. 1292 OF 2024

**RENUMBERED AS**

Execution Application No. 45 of 2024

IN

O.A. No. 498 of 2015

**IN THE MATTER OF:**

GANESH SINGH PANCHAL

... APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS.

...RESPONDENTS

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3.	<b>Annexure R2</b> Copy of letter dated 07.04.2025 bearing number 950/P.A./Miscellaneous/2024-25 along with supporting photographs and technical report sent by Additional District Magistrate, Kapkot to District Magistrate, Bageshwar.	9 - 21

4.	<b>Annexure R3</b> Copy of the daily hourly report of water flow of the Loharkhet small hydroelectric project dated 05.04.2025, 06.04.2025 and 07.04.2025.	22 - 24
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**THROUGH COUNSEL**



**Place: Dehradun, Uttarakhand**

**Date: 16.04.2025**

**ADARSH CHAMOLI**

**Counsel For District Magistrate,**

**Bageshwar**

**Panel Counsel for State of Uttarakhand**

**5, Lawyers' Chamber Block-I,**

**Delhi High Court, New Delhi – 110003**

**Mobile: 8375955697**

**Email: adarshchamoli93@gmail.com**

BEFORE THE HON'BLE NATONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

O.A. NO. 1292 OF 2024

RENUMBERED AS

Execution Application No. 45 of 2024

IN

O.A. No. 498 of 2015



IN THE MATTER OF:

GANESH SINGH PANCHPAL

... APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS.

...RESPONDENTS

RESPONSE AFFIDAVIT ON BEHALF OF DISTRICT  
MAGISTRATE, BAGESHWAR

I, Ashish Kumar Bhatgain, S/o  
Shri Chitramani Bhatgain, aged  
about 43 years, presently posted as  
District Magistrate, Bageshwar,  
Uttarakhand:

  
(Deponent)



I, the above name deponent, do hereby solemnly affirm and stated as hereunder:

1. That the deponent is presently posted as District Magistrate, Bageshwar, Uttarakhand i.e. in the present matter as such he is fully conversant with the facts of the case and competent to swear the present Affidavit.
2. That this Hon'ble Tribunal, vide order dated 20.02.2025 has granted 45 days' time to Respondent No. 4 to install Discharge Measurement Devices and had further directed the Deponent along with Superintendent of Police, Bageshwar to ensure compliance by Respondent No. 4 of this Hon'ble Tribunal's said order dated 20.02.2025. The relevant portion of the said order dated 20.02.2025 is reproduced here as under:

" ...

*10. Respondent No. 4 is granted 45 days' time for installation of the Discharge Measurement Devices.*

*11. In case of failure to do so, the Respondent No. 4 will not be allowed to carry out any further operations and the District Magistrate, Bageshwar, the Superintendent of Police, Bageshwar and Regional Officer, UKPCB, Bhageshwar are directed to ensure compliance with this order.*

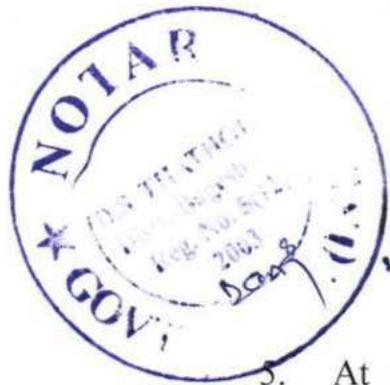
" ..."



3. In compliance of the aforesaid order dated 20.02.2025, the Additional District Magistrate, Bageshwar, vide letter dated 02.04.2025 bearing number 569/20-J.A./2024, directed the Sub-Divisional Magistrate, Kapkot and other technical officers to investigate the matter and necessary instructions were also issued to the Superintendent of Police Bageshwar and the Manager of Respondent No. 4 i.e. M/s Parvatiya Power Ltd. Copy of the letter dated 02.04.2025 bearing number 569/20-J.A./2024 is annexed as **Annexure R1**.

4. That in compliance of the aforesaid letter dated 02.04.2025, an inspection with respect to the installation of the Discharge Measurement Devices at the premises of Respondent No. 4 was conducted on 04.04.2025 by the following individuals:

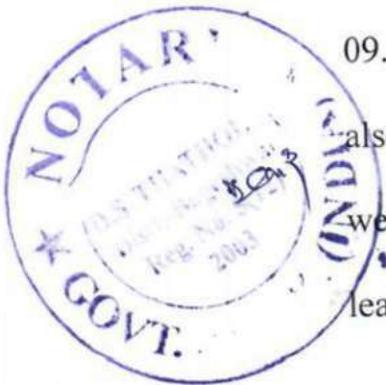
- a. Sub-Divisional Magistrate, Kapkot
- b. Executive Engineer, Electricity Distribution Division, U.P.C. Ltd. Bageshwar
- c. Executive Engineer, Irrigation department (Shichai Vibhag) Kapkot
- d. Additional Engineer (A.E) (Mechanical), Construction Division, PWD, Kapkot.



5. At the time of the inspection, a “fully contracted sharp crested rectangular wire” designed by University of Petroleum and Energy Studies Dehradun (UPES) was installed on the spot to measure the

flow of water released into the Saryu river by Respondent No. 4, Parvatiya Power Limited, through which the flow of water released into the river is measured before being used for power generation, and a CCTV camera was also installed on the spot to monitor the gap in the water level in the said device.

6. During the inspection, the depth of water to be released was measured to be 0.12 m by the said device and on calculating this depth as per the design and formula provided by the University of Petroleum and Energy Studies Dehradun (UPES), the amount of water to be released has been estimated to be 0.23 cumec.
7. That as per the site inspection conducted by the Uttarakhand Jal Vidyut Nigam Limited (UJVNL) on 27.01.2025 (Annexure P-9, Response Affidavit of Respondent No. 2), the average lean season flow for the Loharkhet SHP of Respondent No. 4 is 1.38 cumec and therefore, the amount of water to be released being 0.23 cumec is 16.60% of the aforesaid 1.38 cumec which is more than 15% being the minimum requirement as directed by this Hon'ble Tribunal in its final order dated 09.07.2017 passed in O.A. No. 498 of 2015. Apart from this, it was also seen that after releasing the full flow of the river in the trench weaver for a short time, water was also flowing into the river through leakage, which was in addition to 16.60 per cent.



A handwritten signature in blue ink, consisting of a stylized, cursive script.

8. The representative of Respondent No. 4 present at the site was also directed to make arrangements for online display of the CCTV camera installed at the site and to make arrangements for proper lighting for monitoring the readings at night and to install night vision CCTV camera as well as ensure that the daily report of the flow of water released into the river per hour is made available to the District Magistrate Bageshwar through the Sub-Divisional Magistrate Kapkot.
9. Compliance report regarding completion of installation work was submitted by the Additional District Magistrate, Kapkot on 08.04.2025, vide letter dated 07.04.2025 bearing number 950/P.A./Miscellaneous/2024-25 along with supporting photographs and technical report a copy of which is annexed as **Annexure R2**.
10. Apart from the above, daily hourly report of water flow of the hydroelectric project dated 05.04.2025, 06.04.2025 and 07.04.2025 has also been submitted at the office of the deponent for compliance and the same are annexed as **Annexure R3**.
11. It is also noteworthy that the main responsibility of keeping proper monitoring of release of 15% of Average Lean Season discharge by Respondent No. 4 lies with UJVNL and Respondent No. 3 and for the same, the concerned block level officers have been directed to provide daily reports while ensuring continuous monitoring from this level. A



letter dated 08.04.2025 bearing number 645/20-J.A./NGT/2024-25 was also sent to the Executive Engineer, Irrigation department, Kapkot, District Bageshwar as well as to the Executive Engineer, District-Small Water Projects, UJVN Limited, Dharchula, District Pithoragarh. Copy of the letter dated 08.04.2025 bearing number 645/20-J.A./NGT/2024-25 is annexed as **Annexure R4**.

12. That further, the Project Manager of Respondent No. 4 has intimated to Uttarakhand Pollution Control Board vide its letter dated 12.04.2025 bearing number PPL/KAP/03/107/210 that Discharge Measurement Gauge for measuring the minimum e-flow of the river as well as the at the intake of the project has been installed. Copy of the letter dated 12.04.2025 dated bearing number PPL/KAP/03/107/210 is annexed as **Annexure R5**.

13. That the contents of the Affidavit have been prepared under the instructions of the deponent and the same are true and correct and nothing material and has been concealed therefrom.





14. That the deponent undertakes to comply with any further directions that this Hon'ble Tribunal may pass in the present matter.

*[Signature]*  
**DEPONENT**

**VERIFICATION**

Verified at Bageshwar, Uttarakhand on 16 day of April 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

*[Signature]*  
**DEPONENT**



Ashish Kumar Bhatnair  
श्री चितरामसिंह Bhatnair  
ज्या मेरे सामुह प्रस्तुत किये।  
पताकत श्री Bhatnair, Singh Bhatnair  
16 अप्रैल दिनांक 2025  
वर्षिक किये गया।  
D. Das  
16.4.2025

पंजीकृत।

कार्यालय जिलाधिकारी, बागेश्वर।

संख्या:-569/बीस-जे0ए0/2024

दिनांक 02/04/2025

प्रबन्धक,

मै0 पर्वतीय पावर प्राईवेट लि0 मुनार, लोहारखेत,  
जिला बागेश्वर।

विषय- मा0 एन0जी0टी0 में योजित Execution Application No. 45/2024 in O.A. No.498/2015 (IA No. 114/2025, IA No. 113/ 2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन के संबंध में।

उपरोक्त विषयक सदस्य-सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून के पत्रांक: यूकेपीसीबी/एच. ओ./सा0-183-837/2025/2014 दिनांक 22.03.2025 से मा0 एन0जी0टी0 में योजित Execution Application No. 45/2024 in O.A. No.498/2015 (IA No. 114/2025, IA No. 113/ 2025) में पारित आदेश दिनांक 20.02.2025 में मा0 एन0जी0टी0 द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं।

10. Respondent No. 4 is granted 45 days' time for installation of the Discharge Measurement Devices.
11. In case of failure to do so, Respondent No. 4 will not be allowed to carry out any further operations and the District Magistrate, Bageshwar. the Superintendent of police, Bageshwar and Regional Officer. UKPCB, Bageshwar are directed to ensure compliance with this order.

उक्त निर्देशों के क्रम में आपको निर्देशित किया जाता है कि मा0 एन0जी0टी0 द्वारा पारित आदेश दिनांक 20.02.2025 के अनुपालन में परियोजना के नजदीक में सी0सी0टी0वी0 कैमरा की व्यवस्था एवं डिजिटल मीटर वाटर फ्लो 15 प्रतिशत की स्थापना करते हुए प्रत्येक दिन में की गई कार्यवाही से इस कार्यालय को अवगत कराते हुए डिजिटल मीटर वाटर फ्लो 15 प्रतिशत की निगरानी किया जाना सुनिश्चित करेंगे, ताकि मा0 एन0जी0टी0 द्वारा दिये गये निर्देशों का अनुपालन सुनिश्चित किया जा सके, अन्यथा की स्थिति में नियमानुसार वाटर फ्लो संयंत्र स्थापित न किये जाने किये जाने की स्थिति में परियोजना के विरुद्ध नियमानुसार अग्रेत्तर कार्यवाही सुनिश्चित की जायेगी।

(एन0एस0नबियाल)

अपर जिलाधिकारी, बागेश्वर।

प्रतिलिपि- परगना मजिस्ट्रेट, कपकोट को उपर्युक्तानुसार इस निर्देश के साथ प्रेषित कि मै0 पर्वतीय पावर प्राईवेट लि0 मुनार, लोहारखेत जिला बागेश्वर का स्थल निरीक्षण कर उक्त के संबंध में साप्ताहिक रूप से विस्तृत आख्या इस कार्यालय को उपलब्ध कराना सुनिश्चित करें।

(एन0एस0नबियाल)

अपर जिलाधिकारी, बागेश्वर।

Melmtk  
21/4/25

11 APR 2025

1090

दिनांक 11/4/25

02/J.A

DC

11/4/25

कार्यालय उपजिलाधिकारी कपकोट, जिला बागेश्वर।

दिनांक 07 अप्रैल, 2025

संख्या 950/पी0ए0-विविध/2024-25

सेवा में,

जिलाधिकारी,  
बागेश्वर।

विषय:-

मा0 एन0जी0टी0 में योजित Exceution Application NO- 45/2024 in O.A NO. 498/2015 (IA No. 114/2025, No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन के संबंध में।

महोदय,

कृप्या उपरोक्त विषयक अपने कार्यालय पत्र संख्या-568/बीस-जे0ए0/2024 दिनांक 02.04.2025 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र द्वारा मा0 एन0जी0टी0 में योजित Exceution Application NO- 45/2024 in O.A NO. 498/2015 (IA No. 114/2025, No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन के संबंध में क्रमांक संख्या 10 व 11 में दिये गये निर्देशों के क्रम में संयुक्त जॉच आख्या उपलब्ध कराने हेतु निर्देशित किया गया है।

उक्त के अनुपालन में इस कार्यालय के पत्र संख्या-940/पी0ए0-संयुक्त जॉच/2024-25 दिनांक 03 अप्रैल, 2025 द्वारा दिनांक 04.04.2025 को राजस्व विभाग, विद्युत विभाग, सिचाई विभाग व लोक निर्माण विभाग की उपस्थिति में मौका स्थल का संयुक्त निरीक्षण किया गया।

अतः उक्तानुसार संयुक्त निरीक्षण आख्या पत्र के साथ संलग्न कर अग्रिम कार्यवाही हेतु

सादर सेवा में प्रेषित।

संलग्न :- उक्तानुसार।

भवदीय,

( अनिल सिंह रावत )  
उपजिलाधिकारी,  
कपकोट।

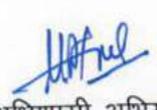
कार्यालय जिलाधिकारी बागेश्वर के पत्र संख्या 568/बीस-जे0एस0/2024 दिनांक 02.04.2025 द्वारा दिये गये निर्देशों के क्रम में माननीय एन0जी0टी0 में योजित Execution Application No. 45/2024 in O.A. No. 498/2015 (IA No. 114/2025, IA No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन में आज दिनांक 04.04.2025 को पर्वतीय पावर लिमिटेड (4.8 मेगावाट) मुनार परियोजना का निरीक्षण किया गया जिसमें निम्नलिखित अधिकारीगण उपस्थित थे।

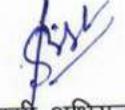
1. श्री अनिल सिंह रावत, उपजिलाधिकारी कपकोट।
2. मोहम्मद अफजाल, अधिशासी अभियन्ता, विद्युत वितरण खण्ड उ0पा0का0लि0 बागेश्वर।
3. श्री जगत सिंह बिष्ट, अधिशासी अभियन्ता, सिंचाई खण्ड कपकोट।
4. श्री विपिन चन्द्र सनवाल, अपर सहायक अभियन्ता (यांत्रिक) निर्माण खण्ड लो0नि0वि0 कपकोट।

निरीक्षण के दौरान मौके पर पर्वतीय पावर लिमिटेड द्वारा सरयू नदी में छोड़े जाने वाले पानी के प्रवाह को मापने के लिये University of Petroleum and Energy Studies Dehradun (UPES) द्वारा परिकल्पित Fully contracted sharp crested rectangular wier का निर्माण किया गया है। जिसके माध्यम से विद्युत उत्पादन में प्रयुक्त किये जाने से पूर्व नदी में छोड़े जाने वाले पानी के प्रवाह की माप की जाती है, एवं मौके पर उपरोक्त युक्ति में पानी के स्तर के माप की निगरानी करने के लिये सी0सी0टी0वी0 कैमरा भी स्थापित किया गया है। ओ0ए0 संख्या 498/2015 (एम0ए0 संख्या 628/2016) मा0 एन0जी0टी0 ने दिनांक 09.08.2017 के माध्यम से निर्देश दिया गया है कि देश की सभी नदियों में नदी के औसत Lean season प्रवाह का न्यूनतम 15 प्रतिशत बनाये रखा जायेगा। निरीक्षण के दौरान छोड़े जाने वाले पानी की गहराई उक्त युक्ति द्वारा 0.12 मी0 मापी गयी। इस गहराई की माप को University of Petroleum and Energy Studies Dehradun (UPES) द्वारा उपलब्ध कराये गये डिजाइन एवं सूत्र के अनुसार गणना करने पर छोड़े जाने वाले पानी की मात्रा 0.23 क्यूमैक आंकी गयी है, जो कि उत्तराखण्ड शासनादेश संख्या 268751/I-1/2025-05 /03 (रिट) / 2024 - ई फाईल 7063 दिनांक 16 जनवरी 2025 के क्रम में प्रबन्ध निदेशक यू0जे0वी0एन0एल0 देहरादून के कार्यालय पत्रांक 389/यू0जे0वी0एन0एल0/01/प्र0 नि0सी0-18, 20 जनवरी 2025 के द्वारा गठित जांच समिति के द्वारा आगणित Average lean value 1.38 Cumec का 16.60 प्रतिशत था। जो lean Season प्रवाह का न्यूनतम 15 प्रतिशत से अधिक है। इसके अतिरिक्त यह भी देखा गया कि ट्रैन्च वीयर में अल्प समय के लिये नदी के पूर्ण प्रवाह को प्रवाहित करने के उपरान्त लीकेज के द्वारा भी पानी नदी में प्रवाहित हो रहा था, जो कि 16.60 प्रतिशत के अतिरिक्त था।

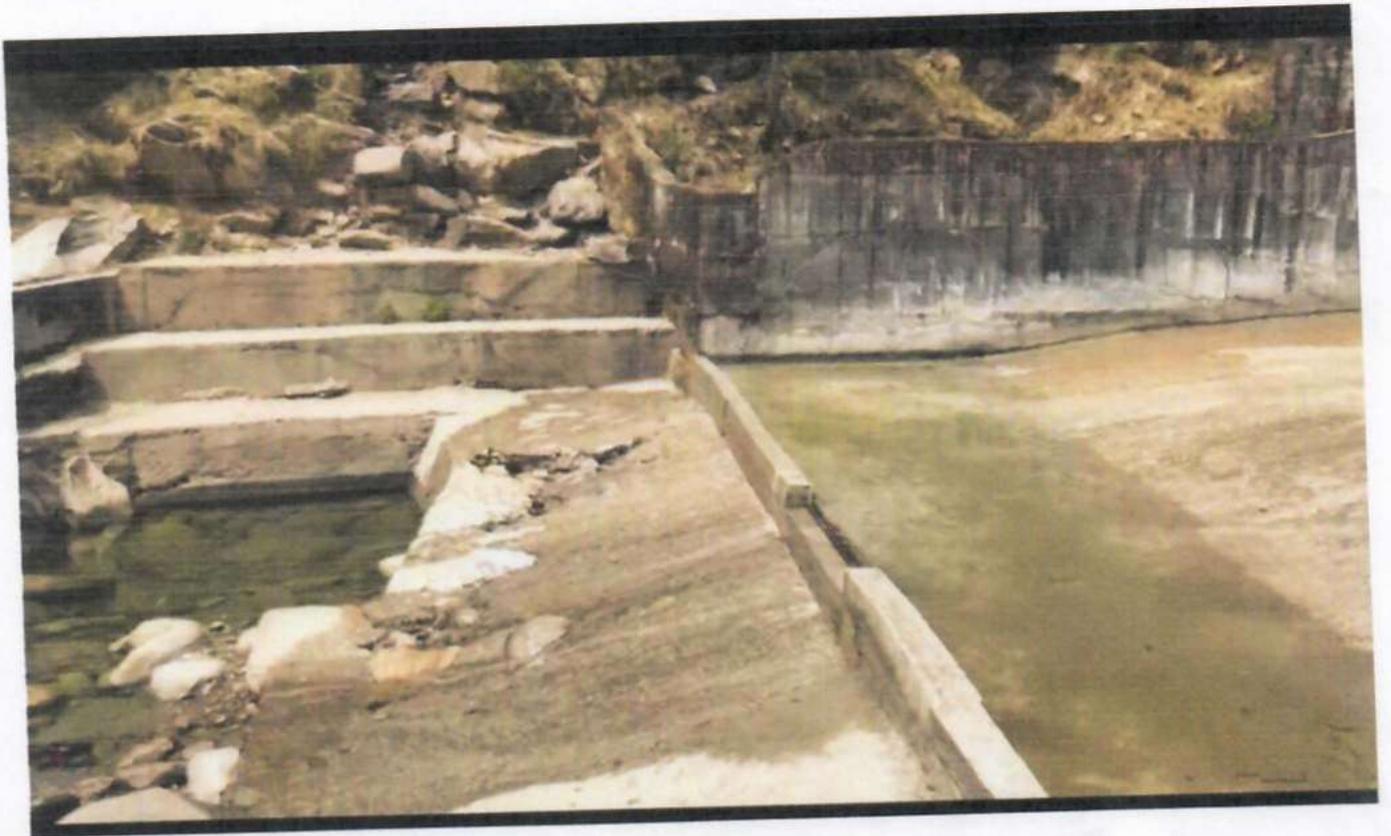
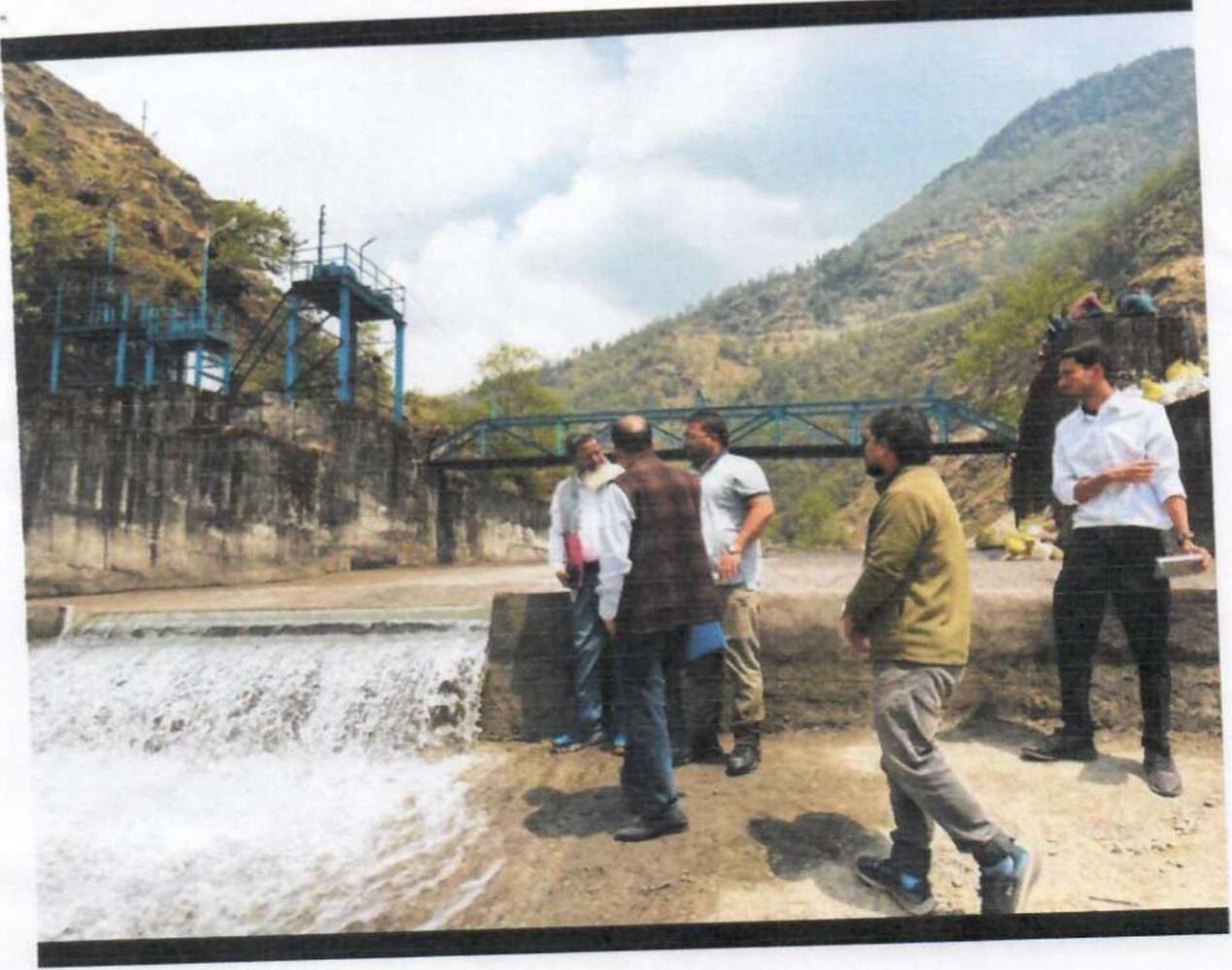
उपरोक्त निरीक्षण एवं उपलब्ध आंकड़ों के आधार पर यह ज्ञात होता है कि Average lean value का 15 प्रतिशत पानी छोड़ने के लिये लगाये गये मापक यंत्र (युक्ति) में पानी की गहराई को कम से कम 0.12 मी0 बनाये (Maintain) रखे जाने की आवश्यकता होगी। स्थल पर पर्वतीय पावर लिमिटेड के उपस्थित प्रतिनिधि को यह भी निर्देशित किया गया कि मौके पर लगे सी0सी0टी0वी0 कैमरे का ऑनलाईन डिस्पले प्रदर्शित (Access) करने की व्यवस्था करें, एवं रात्रि के समय के लिये रीडिंग की निगरानी हेतु समुचित प्रकाश की व्यवस्था एवं नाइट वीजन सी0सी0टी0वी0 कैमरा लगाने की व्यवस्था के साथ-साथ नदी में छोड़े जाने वाले जलप्रवाह के प्रतिघंटे की दैनिक रिपोर्ट उपजिलाधिकारी कपकोट के माध्यम से जिलाधिकारी बागेश्वर को उपलब्ध कराना सुनिश्चित करें।

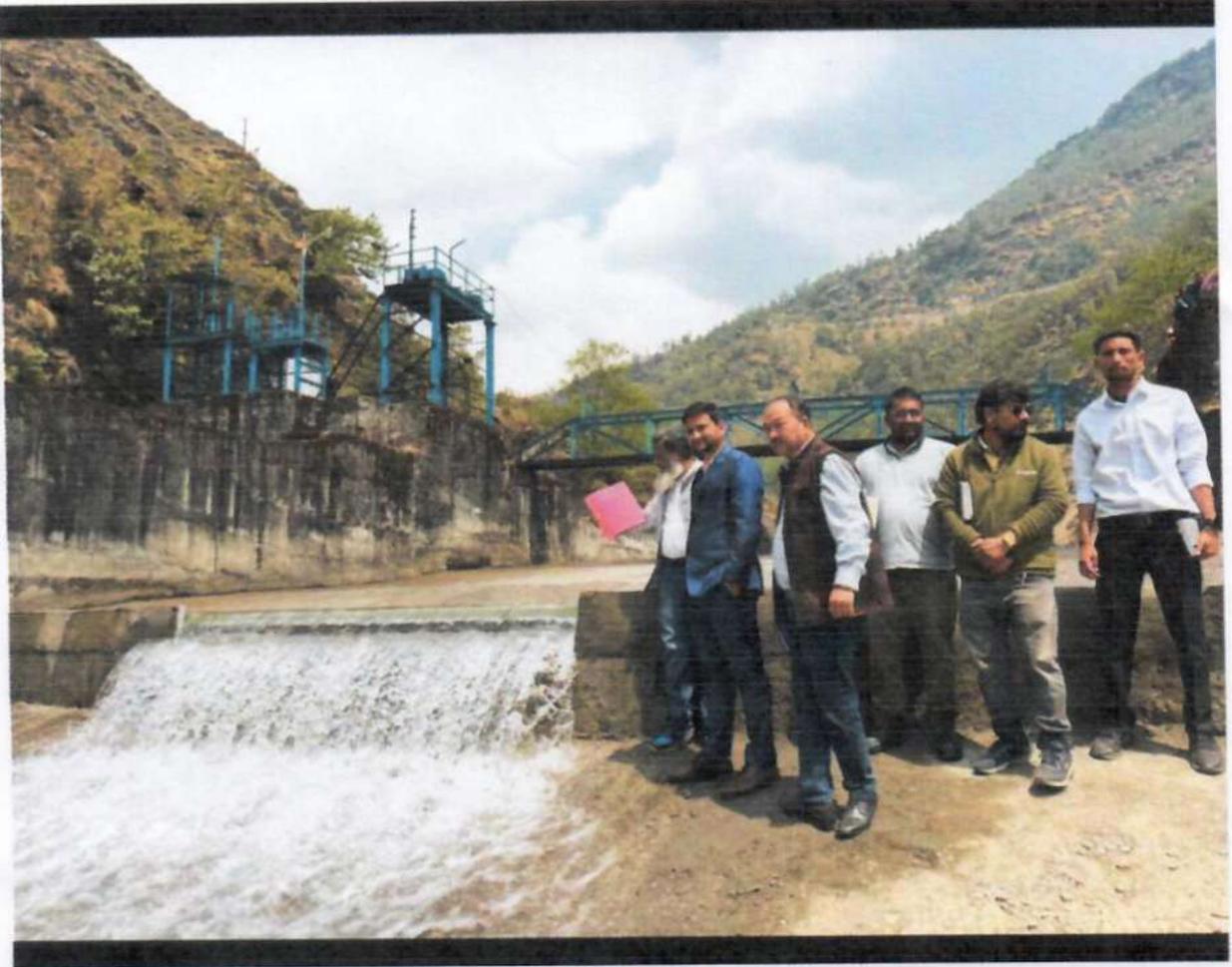
  
अपर सहायक अभियन्ता  
(यांत्रिक) निर्माण खण्ड  
लो0नि0वि0 कपकोट।

  
अधिशासी अभियन्ता  
विद्युत वितरण खण्ड  
उ0पा0का0लि0 बागेश्वर।

  
अधिशासी अभियन्ता  
सिंचाई खण्ड कपकोट।

  
उपजिलाधिकारी  
कपकोट







*Report on*  
***WEIR DESIGN***

*Name of Site: Loharkhet Hydro Electric Power Plant, Loharkhet, Distt. Bageshwar,  
Uttarakhand*

Submitted to:  
Parvatiya Power Ltd.

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Submitted by:  
Civil Engineering Department  
Sustainability Cluster, UPES  
Energy Acres, P.O. Bidholi Via Prem Nagar  
Dehradun 248007 (Uttarakhand) India  
Ph.: +91.135.2102690,91, 2776093, 95 Fax: +91.135.2776094  
Web: [www.upes.ac.in](http://www.upes.ac.in)

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## SUMMARY REPORT ON THE WEIR DESIGN

### A. Project information

1. **Project Title:** Design of a weir for flow estimation for lean flow (0.05 to 0.30 m<sup>3</sup>/s).
2. **Principal Investigator:** Dr. Kuldeep Swarnkar, Assistant Professor, Department of Civil Engineering, Sustainability Cluster, School of Advanced Engineering, UPES
3. **Co-Principal Investigator:** Dr. Rahul Silori, Associate Professor, Department of Civil Engineering, Sustainability Cluster, School of Advanced Engineering, UPES
4. **PI and Co-PI's Institution:** UPES, Bidholi Campus, Dehradun-248007
5. **Date of Commencement:** 27<sup>th</sup> March 2025
6. **Approved Date of Completion:** 30<sup>th</sup> March 2025 (On extremely urgent basis)
7. **Objective for the Project:**

The objective of the project is to design a weir for lean flow that can estimate a flow from 0.05 m<sup>3</sup>/s to 0.30 m<sup>3</sup>/s.

The data provided is as follows:

#### Channel Geometry Data:

Lateral profile of the channel = 23 m RCC Channel

Bed elevation data = 0.4 m

#### Hydrological Data:

The minimum flow rate of river during lean season flow = 0.05 m<sup>3</sup>/s

Maximum flow rate of river during lean season flow = 0.30 m<sup>3</sup>/s

Water/bed Levels: No seasonal variations at bed level.

#### Geotechnical Data:

The channel is made up of RCC.

Soil Properties: Soil type, bearing capacity, and permeability = NA

Foundation Conditions: Depth to bedrock = NA

#### Environmental Data:

Sediment Transport: Sediment load = NA

Particle size distribution = 0.002 mm to 20 mm

Ecological Impact: Potential effects due to construction of weir on local flora and fauna, including fish migration = No ill effects to ecological system.

## B. Project Outcomes

### 1. Brief description of the project's requirements:

The project aims to construct a weir for flow measurement during lean flow. Mainly there are three types of weirs namely, Broad crested, Ogee crested, and Sharp crested. Based on the channel's conditions and requirements, we recommend having contracted sharp crested rectangular weir that can have portable weir plate. The weir can be dismantled during storm weather flow, and it will not cause an obstruction in the flow. A sharp-crested weir consists of a vertical flat plate with a sharp edge at the top (the crest), placed in an open channel so that the liquid must flow over the crest to drop into the pool below the weir. In sharp crested weirs we have mainly three types: Rectangular, V-notch, and trapezoidal. For this case rectangular weir will be suitable as per the discharge range. Again, as the width of the reach is 23 m so it is not feasible to have a rectangular sharp crest weir throughout the width of the reach. Hence, concluding all requirements and conditions contracted sharp crested rectangular weir will be best suitable. A cross-section and projection of the required weir is shown in Figure 1. Also, the weir can be designed in a way that it can be dismantled during storm weather flow and for this purpose, it should have portable weir plate.

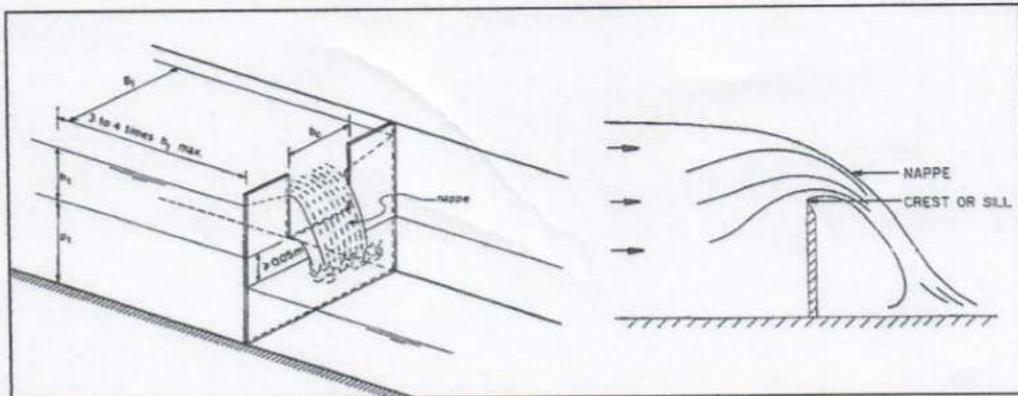


Figure 1: A contracted sharp crested rectangular weir and its side view.

Illustrations in Figure 1 are summarized here:

$h_1$ : Depth of the flow over the crest of the weir (in upstream).

$p_1$ : Depth of water from channel bed to crest of the weir (in upstream).

$B_1$ : Width of the channel, and  $b_c$ : Width of the crest.

Some of the basic terminology used in connection with sharp-crested weirs are:

Drawdown occurs upstream of the weir plate due to the acceleration of the water as it approaches the weir. For that the depth of the flow should be measured upstream (3-4 times of the  $h_1$ ). The term Nappe is used for the sheet of water flowing over the weir. Free flow is the flow condition over a sharp-crested weir when there is free access to air under the nappe.

## 2. Design of the weir

When we design a weir, it requires several data sets such as:

- (i) Detailed topographic survey
- (ii) Collection of hydrological, sediment and evaporation data
- (iii) Surface and sub surface investigation including laboratory tests
- (iv) Diversion requirements
- (v) Construction material
- (vi) Communication system
- (vii) Other miscellaneous studies.

For these data sets detailed investigations need to be carried out and based on that basic components can be designed such as: upstream protection arrangement, type and design of crest, stilling basin, downstream protection arrangement, divide walls, fish pass, under sluices, abutments, guide bunds etc.

In the present case, an RCC structure is already there (Figure 2) and it is required to have a small weir just for measurement of the lean flow ranging from 0.05 to 0.30  $\text{m}^3/\text{s}$ . For this design, based on the available data it is suggested that a contracted sharp crested rectangular weir can function well. Also, it will be feasible to have portable weir plates in this case. In storm weather, the weir plates can be removed and stored to be used for the lean flow whenever it occurs. In this way neither will the weir be affecting the flow and nor will it be getting damaged.

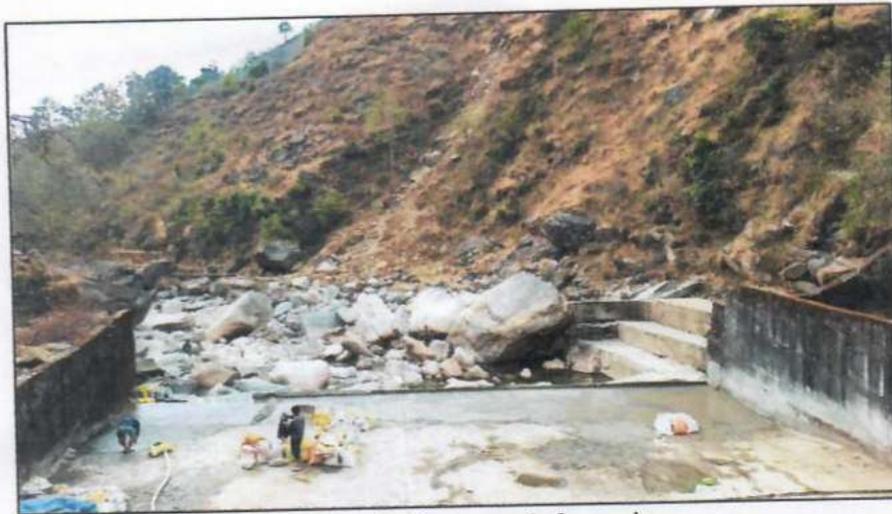


Figure 2: A photograph from site.

As shown in the photograph the slope of the channel is sufficient to retard depth of flow in downstream. Since water won't be accumulating downstream during the lean flow, the height of the crest can be taken as 0.15 m from the bed level. Now, the relationship between the flow and depth of the water over the crest of the contracted sharp crested rectangular weir can be defined by the Kindsvater-Carter equation as follows:

$$Q = \left[ C_1 \left( \frac{h_1}{p_1} \right) + C_2 \right] (b_c - 0.003)(h_1 + k_b)^{1.5} \tag{Equation 1}$$

Where, "Q" is the flow (m<sup>3</sup>/s); "C<sub>1</sub> and C<sub>2</sub>" are site specific coefficients; "h<sub>1</sub>" is the depth of the flow over the crest of the weir (to be measured 3-4 times of the h<sub>max</sub> in upstream) in meters; "p<sub>1</sub>" is the depth of water from channel bed to crest of the weir (in upstream) in meters; "b<sub>c</sub>" is the width of the crest in meters; and "k<sub>b</sub>" value is also site-specific and for reference it can be used from the Figure 3 shown below in meters.

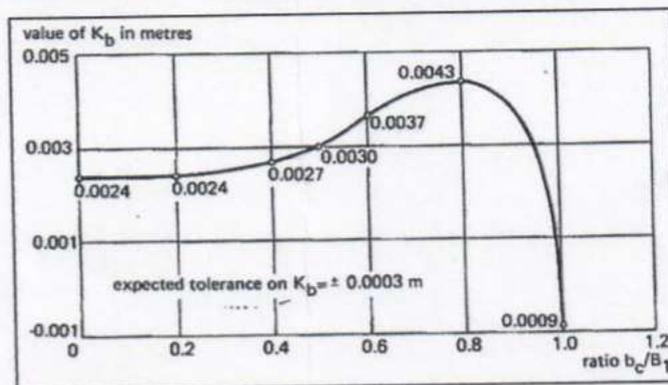


Figure 3: Values of k<sub>b</sub>, as a function of b/B.

As the equation is too specific and difficult to apply on site so it can be used in a simplified way based on some conditions. The following equation provides simplified calculations for discharge:

$$Q = 1.84(b_c - 0.2h_1)(h_1^{1.5}) \quad (\text{Equation 2})$$

Here, the nomenclature is the same as for Equation 1 and the minimum criteria for applying this equation is as follows:

1.  $(B_1 - b_c) \geq 4h_1$
2.  $(h_1/b_c) \leq 0.5$
3.  $0.04 \text{ m} \leq h_1 < 0.14 \text{ m}$
4.  $b_c \geq 0.30 \text{ m}$

Further simplifying the Equation 1 by using  $b_c = 3\text{m}$ ,

$$Q = 1.84(3 - 0.2h_1)(h_1^{1.5}) \quad (\text{Equation 3})$$

Now, on the basis of Equation 3 and using the observed value of  $h_1$ , the discharge can be calculated at the site. Note that the value of  $h_1$  is in meters and the discharge  $Q$  is in  $\text{m}^3/\text{s}$ .

### **Dimensions for the fully contracted sharp crested rectangular weir:**

Carrying out computations using discharge equations, the appropriate dimensions for the weir are as follows:

- Width of the channel ( $B_1$ ) = 23 meters (given)
- Width of the weir opening ( $b_c$ ) = **3 meters**
- Depth of the water from channel bed to weir crest ( $p_1$ ) = 0.15 meters
- $h_{\text{max}} = 0.14$  meters (for flow) + 0.01 meters of free board
- Total height of the weir plate from RCC channel bed = **0.30 meters**
- Width of the channel to be obstructed =  $23 - 3 = 20$  meters
- For obstruction of the flow, an RCC wall of width 0.30 m and height 0.30 m is already constructed at the site.
- Dimensions of the plate for weir opening = **3 m x 0.15 m**
- Thickness of the weir plate = 8 mm

## The drawings for contracted sharp crest rectangular weir

### 1. Weir plate:

- The weir plate can be 3.5 m x 0.35 m.
- It can be fixed in mortar from bottom after inserting it, 5 cm below bed. On both sides it can be supported by RCC, because of that width of 0.2 meters is considered on both sides.
- In between RCC wall and nappe remaining 0.05 m width on both sides of the weir plate is required to act as a vent to have free flow condition.
- The opening of the weir will be 3 m x 0.15 m.
- The thickness of the weir plate can be 8 mm.
- The weir plate should be attached to the RCC wall in a manner that there should be no leakages of the water.
- The weir plate should be aligned with the upstream surface of the RCC wall.
- A drawing of weir plate as per these dimensions is shown below:

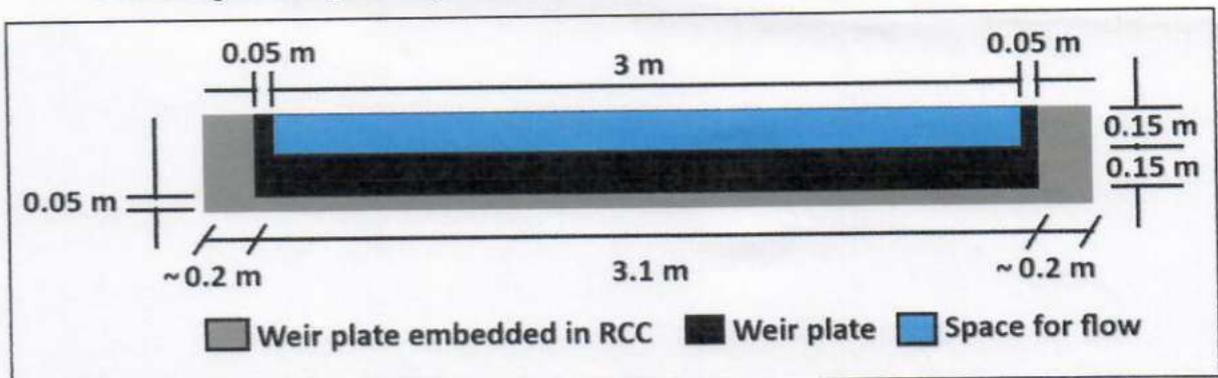


Figure 4: Drawing of the weir plate.

### 2. Sharp edges of the weir plate:

- The weir plate has a thickness of 8 mm.
- To have a free flow condition of the flow over the weir, the weir plate should have sharp crest and sides for opening edges.
- The opening of the weir should have a thickness of 2 mm in left, right, and bottom (it will be required for smooth free flow).

- Both sides and bottom of the opening should be perpendicular to the direction of the flow.
- The crest of the weir should be aligned parallel to the water level. That means it should not have any tilt.
- The drawing for the sharp crest and sides is shown in Figure 5.

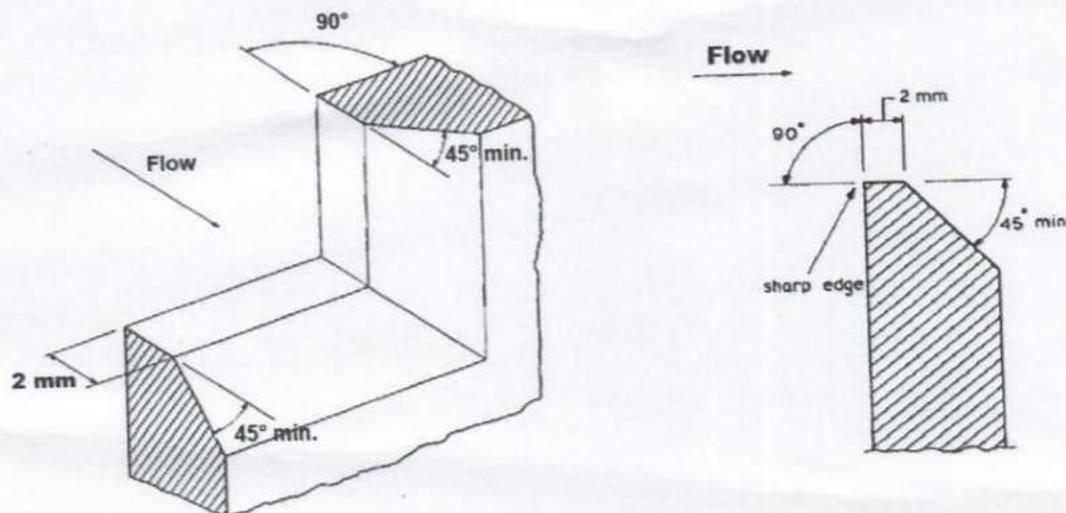


Figure 5: Flow-wise enlarged view of crest and side corner with cross-section over a sharp-crested (thin-plate) weir.

### 3. Arrangement of weir plate to the RCC wall:

- All plates should be arranged together with supports using nuts and bolts of 15 mm diameter.
- All supports should be attached to the RCC channel bed using 15 mm bolts of appropriate length (as per the strength of the bed).
- Side supports on the left and right should also have bolts fixed inside walls.
- All the joints should have a 5 mm rubber layer between plates and supports for water tightness.
- Once the structure has been deployed it will form a weir for discharge measurement in the range of 0.2 to 2 m<sup>3</sup>/s. The arrangement of the structure will look as shown in Figure 6.



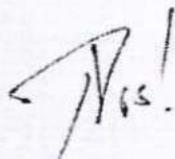
Figure 6: A view of the weir once it gets deployed at the site.

- Also, note that the discharge will deviate in a narrow range based on the unrecognized site conditions.
- The discharge values from Equation 3 need to be cross checked with the actual discharge at the site.
- Once the weir is constructed the calibration of weir will take place and that will result in a final site-specific updated equation for the discharge measurement based on the height of the flow.
- Please reach out to us for calibration purpose after the construction work is completed.

**PARVATIYA POWER LTD.****LOHARKHET SMALL HYDRO ELECTRIC POWER PLANT, LOHARKHET, DISTT- BAGESHWAR  
(UTTARAKHAND)**

Date 5.04.2025

Time	Water Level(M)	Water discharge(Qmec)
07:00	0.12	0.23
08:00	0.12	0.23
09:00	0.12	0.23
10:00	0.12	0.23
11:00	0.121	0.23
12:00	0.121	0.23
13:00	0.12	0.23
14:00	0.122	0.23
15:00	0.12	0.23
16:00	0.122	0.23
17:00	0.121	0.23
18:00	0.122	0.23

Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet, Distt. Bageshwar  
Uttarakhand

**PARVATIYA POWER LTD.**

**LOHARKHET SMALL HYDRO ELECTRIC POWER PLANT, LOHARKHET, DISTT- BAGESHWAR  
(UTTARAKHAND)**

Date 6.04.2025

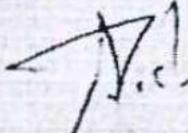
Time	Water Level(M)	Water discharge(Qmec)
07:00	0.12	0.228
08:00	0.12	0.228
09:00	0.122	0.233
10:00	0.122	0.233
11:00	0.121	0.230
12:00	0.121	0.230
13:00	0.12	0.228
14:00	0.123	0.236
15:00	0.122	0.233
16:00	0.121	0.230
17:00	0.121	0.230
18:00	0.122	0.233

Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet, Distt. Bageshwar  
Uttarakhand

**PARVATIYA POWER LTD.****LOHARKHET SMALL HYDRO ELECTRIC POWER PLANT, LOHARKHET, DISTT- BAGESHWAR  
(UTTARAKHAND)**

Date 7.04.2025

Time	Water Level(M)	Water discharge(Qmec)
07:00	0.121	0.230
08:00	0.122	0.233
09:00	0.122	0.233
10:00	0.122	0.233
11:00	0.121	0.230
12:00	0.12	0.228
13:00	0.12	0.228
14:00	0.12	0.228
15:00	0.121	0.230
16:00	0.1202	0.228
17:00	0.1205	0.229
18:00	0.1201	0.228



Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet, Distt. Bageshwar  
Uttarakhand

पंजीकृत/-

कार्यालय जिलाधिकारी/जिला मजिस्ट्रेट, बागेश्वर।  
संख्या:-645/बीस-जे0ए0/एन0जी0टी0/2024-25 दिनांक 08/04/2025

- 1- अधिशासी अभियन्ता, सिंचाई खण्ड, कपकोट जनपद बागेश्वर।
- 2- अधिशासी अभियन्ता, जानपद-लघुजल परियोजनाएँ, (UJVNL)  
लिमिटेड, धारचूला जनपद पिथौरागढ़।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा Exectuion Application No.45/2024 In Original Application No. 498/2015 (IA No 114/2025, IA No 113/2025) दिनांक 20.02.2025 के अनुपालन के संबंध में।

उपर्युक्त विषयक मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा विषयाकित याचिका में पारित आदेश दिनांक 20.2.2025 के अनुपालन में उप जिलाधिकारी कपकोट की अध्यक्षता में गठित जॉच समिति की रिपोर्ट दिनांकित 07 अप्रैल, 2025 उपलब्ध कराई गई है।

अतः प्राप्त रिपोर्ट की प्रति संलग्न करते हुए आपको निर्देशित किया जाता है कि समिति की रिपोर्ट में उल्लिखित तथ्यों के अनुसार मैसर्स पर्वतीय पावर लि0 मुनार-लोहरखेत द्वारा परियोजना से Average Lean Season Discharge का 15 प्रतिशत पानी छोड़ने की समुचित निगरानी सुनिश्चित करते हुए दैनिक रिपोर्ट भी उपलब्ध कराना सुनिश्चित करें। इस सम्बन्ध में किसी भी प्रकार की शिथिलता न बरती जाय।

संलग्नक:-यथोक्त।

(आशीष कुमार भटगाई)  
जिला मजिस्ट्रेट, बागेश्वर।

प्रतिलिपि:- निम्नांकितों को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड देहरादून।
2. प्रबन्धन,निदेशक, यूजेवीएन लिमिटेड,उत्तराखण्ड देहरादून।
3. पुलिस अधीक्षक, बागेश्वर।
4. उप जिलाधिकारी, कपकोट।
5. क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड, हल्द्वानी।

(आशीष कुमार भटगाई)  
जिला मजिस्ट्रेट, बागेश्वर।

M. G. M. T. E.  
3/4/25



## PARVATIYA POWER LTD.

(Formerly: PARVATIYA POWER (P) LTD.)

**Registered & Project Office: 825 Gandhi Chowk, Ranikhet- 263 645 (Uttarakhand)**

INDIA, Distt.-Almora, Tel:91-5966-220049&220263,Fax:91-5963-253435,

E-Mail: [loharkhethep@yahoo.in](mailto:loharkhethep@yahoo.in)

GSTIN: 05AACCP4405F1ZW

CIN: U40101UR1994PLC017151

पत्रांकसंख्या: PPL/KAP/03/107/210

दिनांक: 12/04/2025

सेवा में,

श्रीमान क्षेत्रीय अधिकारी

उत्तराखंड प्रदूषण नियंत्रण बोर्ड

हल्द्वानी

विषय: -Execution Application No. 45/2024 in original application No./498/2015 before the National Green Tribunal, Principal Bench, New Delhi के सम्बन्ध में

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्रांक संख्या: यू के पी सी बी/ आर० ओ०एच०/रिट/25/23-03

दिनांक 03/04/25, जो श्रीमान सदस्य सचिव महोदय, उत्तराखंड प्रदूषण नियंत्रण बोर्ड देहरादून एवं श्रीमान जिलाधिकारी महोदय को पृष्ठांकित है, के संदर्भ में सादर अवगत कराना है कि परियोजना द्वारा छोड़े जा रहे नदी के न्यूनतम पर्यावरणीय प्रवाह की गणना हेतु परियोजना के इन्टेक (ट्रेंच वीयर) पर डिस्चार्ज साइट की स्थापना करने के साथ ही DISCHARGE MEASUREMENT GAUGE भी अधिष्ठापित कर दिया गया है, जिस संदर्भ में आपको पूर्व में कार्यालय के पत्रांक संख्या PPL/KAP/03/105/208 दिनांक 08/04/25 द्वारा अवगत करा दिया गया था।

महोदय आपके कार्यालय के उपरोक्त विषयक पत्रांक के निर्देशानुसार अवगत कराना है कि परियोजना के ट्रेंच वीयर पर न्यूनतम पर्यावरणीय प्रवाह के के आंकलन एवं मापन हेतु डिजिटल श्राव मापक यन्त्र के अधिष्ठापन का कार्य गतिमान है एवं तात्कालिक रूप से उक्त साइट पर CCTV कैमरा का अधिष्ठापन कार्य पूर्ण कर लिया गया है एवं श्रीमान जिलाधिकारी महोदय के निर्देशानुसार प्रति घंटा E- Flow Data एवं CCTV कैमरा फुटेज की सूचना जिलाधिकारी कार्यालय को उपलब्ध कराई जा रही है।

02/JA  
↓  
DL

by mail

महोदय भौगोलिक विषमताओं के कारण डिजिटल श्राव मापक यन्त्र के अधिष्ठापन कार्य में कुछ विलम्ब हो रहा है परन्तु आगामी लीन सीजन से पूर्व ही उक्त डिजिटल श्राव मापक यन्त्र का अधिष्ठापन कार्य पूर्ण करने के उपरान्त पृथक से लिंक श्रीमान जिलाधिकारी कार्यालय बागेश्वर एवं उत्तराखंड प्रदूषण नियंत्रण बोर्ड हल्द्वानी को सादर प्रेषित एवं सूचित कर दिया जायेगा

महोदय आपके सादर संज्ञान में लाना है कि दिनांक 10/04/2025 से दिनांक 10/06/2025 तक परियोजना में फीडर पाइप लाइन के मरम्मत कार्य हेतु परियोजना द्वारा विधुत उत्पादन कार्य बंद किया गया है अतः उक्त अवधि में नदी में सम्पूर्ण जल प्रवाहित किया जा रहा है

भवदीय

21/04/2025

Project Manager  
Parvatiya Power Ltd.  
Loharkhet Hydro Electric Power Plant  
Loharkhet Distt.-Bageshwar  
Uttarakhand

राजेश उपाध्याय

परियोजना प्रबंधक (मोबाइल - 8859095212)

पर्वतीय पावर लिमिटेड , कपकोट जिला -बागेश्वर

प्रतिलिपि: - सादर सूचनार्थ प्रेषित

- 1- श्रीमान सदस्य सचिव महोदय उत्तराखंड प्रदूषण नियंत्रण बोर्ड देहरादून
- 2- श्रीमान जिलाधिकारी महोदय जिला बागेश्वर महोदय को उनके पत्रांक 569/बीस- जे 0एफ0/2024 दिनांक 02/04/2024 के क्रम में सादर सूचनार्थ प्रेषित

## कार्यालय उपजिलाधिकारी कपकोट, जिला बागेश्वर।

संख्या 1057/पी0ए0-विविध/2024-25

दिनांक 10 जून, 2025

सेवा में,

जिलाधिकारी,  
बागेश्वर।विषय:- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ई0ए0संख्या-45/2024 गणेश सिंह पंचपाल बनाम स्टेट ऑफ उत्तराखण्ड में पारित आदेश दिनांक 22.04.2025 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या-794(1)/बीस-जे0ए0/2024-25 दिनांक 06.05.2025 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ई0ए0संख्या-45/2024 गणेश सिंह पंचपाल बनाम स्टेट ऑफ उत्तराखण्ड में पारित आदेश दिनांक 22.04.2025 के संबंध आज दिनांक 10.06.2025 को केन्द्रीय जल आयोग के उच्च अधिकारियों की टीम द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ई0ए0संख्या-45/2024 गणेश सिंह पंचपाल बनाम स्टेट ऑफ उत्तराखण्ड के तत्वाधान में किए गये किये गये निरीक्षण में टीम द्वारा पर्वतीय पॉवर लिमिटेड मुनार, लोहारखेत द्वारा ई-फ्लो की मॉनिटरिंग एवं अनुपालन (Compliance) की SOPs की सूचना मौखिक रूप से मांगी गई, जिसकी सूचना निम्नवत् है :-

01. जिलाधिकारी महोदय बागेश्वर के कार्यालय पत्र संख्या-568/बीस-जे0ए0/2024 दिनांक 02.04.2025 के अनुपालन में दिनांक 04.04.2025 को राजस्व विभाग, सिचाई विभाग, विद्युत विभाग व लो0नि0वि0 विभाग द्वारा मै पर्वतीय पॉवर लिमिटेड मुनार, लोहारखेत के द्वारा नदी में छोड़े जाने वाले पानी के प्रवाह की माप के संबंध में संयुक्त निरीक्षण किया गया। जिसमें मै पर्वतीय पॉवर लिमिटेड मुनार, लोहारखेत को प्रतिदिन के प्रतिघंटे की रिडिंग मय सी0सी0टी0वी0 फोटोग्राफ उपजिलाधिकारी कपकोट के माध्यम से जिलाधिकारी महोदय बागेश्वर को उपलब्ध कराये जाने के निर्देश दिये गये थे। जिसका अनुपालन दिनांक 08.04.2025 तक सुचारू रूप से किया गया तथा विस्तृत आख्या इस कार्यालय के पत्र संख्या-50/पी0ए0-विविध/2024-25 दिनांक 15 अप्रैल, 2025 के माध्यम से जिलाधिकारी महोदय कार्यालय को पूर्व में ही उपलब्ध करा दी गई थी।
02. जिलाधिकारी महोदय कार्यालय पत्रांक संख्या-645/बीस-जे0ए0/एन0जी0टी0/2024-25 दिनांक 08.04.2025 के द्वारा अधिशासी अभियन्ता, सिचाई खण्ड कपकोट व अधिशासी अभियन्ता जनपद-लघुजल परियोजनाएँ (UJVNL) को मैमर्स पर्वतीय पॉवर लिमिटेड मुनार-लोहारखेत द्वारा परियोजना से Average Lean Season Discharge का 15 प्रतिशत पानी छोड़ने की समुचित निगरानी सुनिश्चित करते हुए दैनिक रिपोर्ट उपलब्ध कराने के निर्देश दिए गये थे जिस कारण उक्त परियोजना की ई-फ्लो की मॉनिटरिंग एवं अनुपालन संबंधित विभागों से अपेक्षित है।
03. इस संबंध में सिचाई खण्ड कपकोट के कार्यालय पत्र संख्या-142/सि0प्र0उ0क0/विविध दिनांक 15.04.2025 द्वारा अवगत कराया गया कि दिनांक 14 अप्रैल, 2025 को पर्वतीय पॉवर लिमिटेड मुनार परियोजना द्वारा नदी में छोड़े जाने वाले पानी का निरीक्षण किया गया जिसमें पाया गया कि वर्तमान में उक्त परियोजना में मरम्मत का कार्य चल रहा है। तथा नदी का पूर्ण जल प्रवाह नदी में प्रवाहित हो रहा है।
04. मै पर्वतीय पॉवर लि0 मुनार-लोहारखेत द्वारा सूचना दी गयी कि Average Lean Season के ई-फ्लों Discharge की मासिक अनुपालन रिपोर्ट ऊर्जा सेल देहरादून को भेजी जाती है।

निरीक्षण के दौरान टीम द्वारा उक्त स्थल पर प्लो मापक संसर युक्त उपकरण "डाटा लॉगर" की सूचना भी रिपोर्ट के साथ ऊर्जा सेल देहरादून को उपलब्ध कराये जाने हेतु प्रबन्धक मै पर्यतीय पॉवर लि0 मुनार को निर्देशित किया है जिसकी प्रतिलिपि जिला प्रशासन के सूचना एवं अवलोकनार्थ प्रस्तुत की जा सकती है।

अतः उक्तानुसार सूचना/आख्या अग्रिम कार्यवाही हेतु सादर सूचनार्थ प्रेषित।

संलग्न :- उक्तानुसार मूल में।

भवदीय,

( अनिल सिंह रावत )  
उपजिलाधिकारी,  
कपकोट।

प्रतिलिपि :- निदेशक, महोदय भारत सरकार, जल शक्ति मंत्रालय जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग केन्द्रीय जल आयोग प्रबोधन एवं मूल्यांकन निदेशालय, लखनऊ को दिये गये मौखिक निर्देशों के क्रम में सादर सूचनार्थ प्रेषित।

3/10  
10.06.25  
उपजिलाधिकारी,  
कपकोट।

कार्यालय उपजिलाधिकारी कपकोट, जिला बागेश्वर।

संख्या 950/पी0ए0-विविध/2024-25

दिनांक 03 अप्रैल, 2025

सेवा में,

जिलाधिकारी,  
बागेश्वर।

विषय:-

मा0 एन0जी0टी0 में योजित Exceution Application NO- 45/2024 in O.A NO. 498/2015 (IA No. 114/2025, No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन के संबंध में।

महोदय,

कृप्या उपरोक्त विषयक अपने कार्यालय पत्र संख्या-568/बीस-जे0ए0/2024 दिनांक 02.04.2025 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र द्वारा मा0 एन0जी0टी0 में योजित Exceution Application NO- 45/2024 in O.A NO. 498/2015 (IA No. 114/2025, No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन के संबंध में क्रमांक संख्या 10 व 11 में दिये गये निर्देशों के क्रम में संयुक्त जॉच आख्या उपलब्ध कराने हेतु निर्देशित किया गया है।

उक्त के अनुपालन में इस कार्यालय के पत्र संख्या-940/पी0ए0-संयुक्त जॉच/2024-25 दिनांक 03 अप्रैल, 2025 द्वारा दिनांक 04.04.2025 को राजस्व विभाग, विद्युत विभाग, सिचाई विभाग व लोक निर्माण विभाग की उपस्थिति में मौका स्थल का संयुक्त निरीक्षण किया गया।

अतः उक्तानुसार संयुक्त निरीक्षण आख्या पत्र के साथ संलग्न कर अग्रिम कार्यवाही हेतु सादर सेवा में प्रेषित।

संलग्न :- उक्तानुसार।

भवदीय,



( अनिल सिंह रावत )  
उपजिलाधिकारी,  
कपकोट।



कार्यालय जिलाधिकारी बागेश्वर के पत्र संख्या 568/बीस-जे0एस0/2024 दिनांक 02.04.2025 द्वारा दिये गये निर्देशों के क्रम में माननीय एन0जी0टी0 में योजित Execution Application No. 45/2024 in O.A. No. 498/2015 (IA No. 114/2025, IA No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन में आज दिनांक 04.04.2025 को पर्वतीय पावर लिमिटेड (4.8 मेगावाट) मुनार परियोजना का निरीक्षण किया गया जिसमें निम्नलिखित अधिकारीगण उपस्थित थे।

1. श्री अनिल सिंह रावत, उपजिलाधिकारी कपकोट।
2. मोहम्मद अफजाल, अधिशासी अभियन्ता, विद्युत वितरण खण्ड उ0पा0का0लि0 बागेश्वर।
3. श्री जगत सिंह बिष्ट, अधिशासी अभियन्ता, सिंचाई खण्ड कपकोट।
4. श्री विपिन चन्द्र सनवाल, अपर सहायक अभियन्ता (यात्रिक) निर्माण खण्ड लो0नि0वि0 कपकोट।

निरीक्षण के दौरान मौके पर पर्वतीय पावर लिमिटेड द्वारा सरयू नदी में छोड़े जाने वाले पानी के प्रवाह को मापने के लिये University of Petroleum and Energy Studies Dehradun (UPES) द्वारा परिकल्पित Fully contracted sharp crested rectangular wier का निर्माण किया गया है। जिसके माध्यम से विद्युत उत्पादन में प्रयुक्त किये जाने से पूर्व नदी में छोड़े जाने वाले पानी के प्रवाह की माप की जाती है, एवं मौके पर उपरोक्त युक्ति में पानी के स्तर के माप की निगरानी करने के लिये सी0सी0टी0वी0 कैमरा भी स्थापित किया गया है। ओ0ए0 संख्या 498/2015 (एम0ए0 संख्या 628/2016) मा0 एन0जी0टी0 ने दिनांक 09.08.2017 के माध्यम से निर्देश दिया गया है कि देश की सभी नदियों में नदी के औसत Lean season प्रवाह का न्यूनतम 15 प्रतिशत बनाये रखा जायेगा। निरीक्षण के दौरान छोड़े जाने वाले पानी की गहराई उक्त युक्ति द्वारा 0.12 मी0 मापी गयी। इस गहराई की माप को University of Petroleum and Energy Studies Dehradun (UPES) द्वारा उपलब्ध कराये गये डिजाइन एवं सूत्र के अनुसार गणना करने पर छोड़े जाने वाले पानी की मात्रा 0.23 क्यूमैक आकी गयी है, जो कि उत्तराखण्ड शासनादेश संख्या 268751/1-1/2025-05 /03 (रिट) / 2024 - ई फाईल 7063 दिनांक 16 जनवरी 2025 के क्रम में प्रवन्ध निदेशक यू0जे0वी0एन0एल0 देहरादून के कार्यालय पत्रांक 389/यू0जे0वी0एन0एल0/01/प्र0 नि0सी0-18, 20 जनवरी 2025 के द्वारा गठित जांच समिति के द्वारा आगणित Average lean value 1.38 Cumec का 16.60 प्रतिशत था। जो lean Season प्रवाह का न्यूनतम 15 प्रतिशत से अधिक है। इसके अतिरिक्त यह भी देखा गया कि ट्रैनच वीयर में अल्प समय के लिये नदी के पूर्ण प्रवाह को प्रवाहित करने के उपरान्त लीकेज के द्वारा भी पानी नदी में प्रवाहित हो रहा था, जो कि 16.60 प्रतिशत के अतिरिक्त था।

उपरोक्त निरीक्षण एवं उपलब्ध आंकड़ों के आधार पर यह ज्ञात होता है कि Average lean value का 15 प्रतिशत पानी छोड़ने के लिये लगाये गये मापक यंत्र (युक्ति) में पानी की गहराई को कम से कम 0.12 मी0 बनाये (Maintain) रखे जाने की आवश्यकता होगी। स्थल पर पर्वतीय पावर लिमिटेड के उपस्थित प्रतिनिधि को यह भी निर्देशित किया गया कि मौके पर लगे सी0सी0टी0वी0 कैमरे का ऑनलाईन डिस्पले प्रदर्शित (Access) करने की व्यवस्था करें, एवं रात्रि के समय के लिये रीडिंग की निगरानी हेतु समुचित प्रकाश की व्यवस्था एवं नाइट वीजन सी0सी0टी0वी0 कैमरा लगाने की व्यवस्था के साथ-साथ नदी में छोड़े जाने वाले जलप्रवाह के प्रतिघंटे की दैनिक रिपोर्ट उपजिलाधिकारी कपकोट के माध्यम से जिलाधिकारी बागेश्वर को उपलब्ध कराना सुनिश्चित करें।

  
अपर सहायक अभियन्ता  
(यात्रिक) निर्माण खण्ड  
लो0नि0वि0 कपकोट।

  
अधिशासी अभियन्ता  
विद्युत वितरण खण्ड  
उ0पा0का0लि0 बागेश्वर।

  
अधिशासी अभियन्ता  
सिंचाई खण्ड कपकोट।

  
उपजिलाधिकारी  
कपकोट

19 APR 2025

कार्यालय उपजिलाधिकारी कपकोट, जिला ब.

संख्या 50 / पी0ए0-विविध / 2024-25

दिनांक 15 अप्रैल, 2025

सेवा में

जिलाधिकारी,  
बागेश्वर।कार्यालय उपजिलाधिकारी कपकोट,  
संख्या 1154-द-क-21-4-25

विषय:-

मा0 एन0जी0टी0 में योजित Exceution Application NO- 45/2024 in O.A NO. 498/2015 (IA No. 114/2025, No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन के संबंध में।

महोदय,

कृप्या उपरोक्त विषयक अपने कार्यालय पत्र संख्या-645/बीस-जे0ए0/2024 दिनांक 08.04.2025 का संदर्भ ग्रहण करने का कष्ट करें। संदर्भित पत्र द्वारा मा0 एन0जी0टी0 में योजित Exceution Application NO- 45/2024 in O.A NO. 498/2015 (IA No. 114/2025, No. 113/2025) में पारित आदेश दिनांक 20.02.2025 के अनुपालन के संबंध में सहायक अभियंता, सिंचाई खण्ड, प्रथम कपकोट से आख्या प्राप्त की गयी। संबंधित द्वारा अपनी आख्या पत्र संख्या 142 /सि0प्र0 उ0क0, दिनांक 15.04.2025 से इस कार्यालय को प्रेषित की गयी है।

अतः उक्तानुसार आख्या महोदय की सेवा में सादर प्रेषित।

संलग्न :- उक्तानुसार।

भवदीय  
( अनिल सिंह रावत )  
उपजिलाधिकारी,  
कपकोट।  
15/04/25

पंजीकृत / -

कार्यालय जिलाधिकारी / जिला मजिस्ट्रेट, बागेश्वर।  
संख्या:-645/बीस-जे0ए0/एन0जी0टी0/2024-25 दिनांक 08/04/2025

- 1- अधिशासी अभियन्ता, सिंचाई खण्ड, कपकोट जनपद बागेश्वर।
- 2- अधिशासी अभियन्ता, जानपद-लघुजल परियोजनाएँ, (UJVNL) लिमिटेड, धारचूला जनपद पिथौरागढ़।

विषय- मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा Exectuion Application No.45/2024 In Original Application No. 498/2015 (IA No 114/2025, IA No 113/2025) दिनांक 20.02.2025 के अनुपालन के संबंध में।

उपर्युक्त विषयक मा0 राष्ट्रीय हरित प्राधिकरण नई दिल्ली द्वारा विषयाकित याचिका में पारित आदेश दिनांक 20.2.2025 के अनुपालन में उप जिलाधिकारी कपकोट की अध्यक्षता में गठित जॉच समिति की रिपोर्ट दिनांकित 07 अप्रैल, 2025 उपलब्ध कराई गई है।

अतः प्राप्त रिपोर्ट की प्रति संलग्न करते हुए आपको निर्देशित किया जाता है कि समिति की रिपोर्ट में उल्लिखित तथ्यों के अनुसार मैसर्स पर्वतीय पावर लि0 मुनार-लोहरखेत द्वारा परियोजना से Average Lean Season Discharge का 15 प्रतिशत पानी छोड़ने की समुचित निगरानी सुनिश्चित करते हुए दैनिक रिपोर्ट भी उपलब्ध कराना सुनिश्चित करें। इस सम्बन्ध में किसी भी प्रकार की शिथिलता न बरती जाय।

संलग्नक:-यथोक्त।

(आशीष कुमार भटगाँई)  
जिला मजिस्ट्रेट, बागेश्वर।

प्रतिलिपि:- निम्नांकितों को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. सदस्य सचिव, उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड देहरादून।
2. प्रबन्धन,निदेशक, यूजेवीएन लिमिटेड,उत्तराखण्ड देहरादून।
3. पुलिस अधीक्षक, बागेश्वर।
4. उप जिलाधिकारी, कपकोट।
5. क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड, हल्द्वानी।

(आशीष कुमार भटगाँई)  
जिला मजिस्ट्रेट, बागेश्वर।



प्रयत्न शक्ति सञ्चित मयेयम्

कार्यालय सहायक अभियन्ता, प्रथम सिंचाई उपखण्ड,  
कपकोट

E Mail : eaidkapkot18@gmail.com



पत्रांक :- 142 /सि0प्र0उ0क0/ विविध/  
सेवा में,

दिनांक :- 15 .04.2025

उपजिलाधिकारी  
कपकोट

विषय- मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली द्वारा Execution Application No. 45/2024 In Original Application no. 498/2015 (IA No. 114/2025,IA No.113/2025) दिनांक 20.02.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:-जिलाधिकारी बागेश्वर का पत्र संख्या 645/बीस-जे0ए0/एन0जी0टी0/2024-25 दिनांक 08.04.2025

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में अवगत कराना है कि जिलाधिकारी महोदय द्वारा गठित की गयी जांच कमेटी द्वारा दिनांक 04.04.2025 को पर्वतीय पावर लिमिटेड (4.8 मेगावाट) मुनार परियोजना का निरीक्षण किया गया था। समिति के द्वारा जांच में पाया गया कि आगणित Average lean value 1.38 Cumec का 16.60 प्रतिशत था, जो lean Season प्रवाह का न्यूनतम 15 प्रतिशत से अधिक था। उक्त के क्रम में कल दिनांक 14 अप्रैल 2025 को अघोहस्ताक्षरी द्वारा पर्वतीय पावर लिमिटेड (4.8 मेगावाट) मुनार परियोजना द्वारा नदी में छोड़े जाने वाले पानी का निरीक्षण किया गया जिसमें पाया गया कि वर्तमान में उक्त परियोजना में मरम्मत का कार्य चल रहा है, तथा नदी का पूर्ण जल प्रवाह नदी में प्रवाहित हो रहा है।

(मो0 मुस्ताकीम उद्दीन)  
सहायक अभियन्ता  
प्रथम, सिंचाई उपखण्ड कपकोट

Photographs of Site Visit

